

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA NO. 311/2022**

In THE MATTER OF:

Dr. Jeet Singh Yadav

.....Applicant

Versus

Govt. of NCT of Of Delhi & Ors

.....Respondent

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Date: 20.08.2024

Place: New Delhi

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COMPOSITE REJOINDER ON BEHALF OF APPLICANT

1. That present OA has been filed seeking restoration of water bodies at village Mundka (Delhi). This Hon'ble Tribunal vide order dated 08.05.2023 directed the Respondent no. 3-DDA to place on record copies of the relevant revenue record related to ponds i.e. Shangoosar Jodhi, Guga Jodhi, Gulli Jodhi which has been converted into public parks.
2. That this Hon'ble Tribunal vide order dated 13.09.2023 noted the grievance of the applicant herein as under:

"3. The grievance of the applicant in the present case is regarding illegal conversion/encroachments over the above said ponds in village Mundka and the questions relating to environment which arise in the present case are as to what is the status of the above said ponds in the revenue record and what is the present status as per the existing position of these ponds. The above said ponds are stated to have been converted into public parks and the questions also arise as to when the ponds were converted into public parks, whether the procedure prescribed was followed for conversion, whether any encroachment has been made on any part of the above said parks by any person, whether any construction has been raised over any part thereof if so where and what remedial measures including removal of encroachments and demolition of existing structures have been taken/are to be taken."

3. That none of the authorities has filed the relevant record as directed vide order dated 13.09.2023 but tried to mislead this Hon'ble Tribunal by hiding the material facts.
4. That this Hon'ble Tribunal vide order dated 12.10.2023 granted time to file relevant documents to applicant and the Respondent No.1 and 7.
5. That the applicant sought information and revenue record of ponds in village Mundka. The applicant was provided copy of Khatoni pertaining to pond land in village Mundka. Copy of application under RTI and copy of Khatoni provided under RTI are at page no.262 and 263 respectively. As per said Khatoni, water body exists on 6 Khasra numbers and their respective areas of each pond is also provided. The Khasra Numbers are as under:
142, 163, 178/1, 373/1, 17/27, 190/1.
6. That list of water bodies of Delhi as available at https://dpgs.delhi.gov.in/sites/default/files/DPGS/generic_multiple_files/list_of_water_bodies_bdo.pdf . The complete PDF file is annexed herewith as **ANNEXURE-R/1**. Relevant pages are already on record at Pg No286 and 287. The water bodies mentioned at Sr. No.550 to 554 mentioned in said PDF files also contains the Khasra No. and area [178/1(1-19), 373/1(15-18), **190/1 (16-5)**,)142(3-1) and 163(4-16)] as mentioned in Khatoni placed at Pg No.263. The Respondents have admitted the water body namely Shishuwala Pond at Khasra No.**190/1**. Waterbodies are required to be restored on other khasra numbers also.
- 7 That another list of water bodies of Delhi as available at https://dpgs.delhi.gov.in/sites/default/files/DPGS/generic_multiple_files/list_of_water_bodies_agency_wise.pdf mention at Sr. No.263 about 6th water body at Khasra No.17/27 as mentioned in

Khatoni also. The list of PDF file of water bodies (agency wise) is annexed herewith as **ANNEXURE-R/2**.

8. That another list of water bodies/ponds of Delhi is available at

https://dpqs.delhi.gov.in/sites/default/files/DPGS/generic_multiple_files/dda_6_0.pdf. Said list is annexed herewith as **ANNEXURE-R/3**. Sr NO.37 to 42 mention water bodies at Khasra No.s as mentioned in Khatoni.

9. That it is correctly stated by the authorities that waterbody/pond in respect of which restoration has been sought by the applicant, not exist in revenue record. Mere non-mention of specific name of water body cannot be ground to refute the waterbodies in record. Mentioning of village name, Khasra number and Rakba/Area of Pond/water Bodies is clear proof of existence of pond in revenue record.

10. That Hon'ble Supreme Court has passed various judgments stressing over duty of state to preserve and restore the ponds/waterbodies. Recently, Hon'ble Supreme Court has passed the order dated 18.10.2023 and 11.03.2024 in CA No. 5054/2019, copy of which are annexed as **ANNEXURE-R/4 (Colly)**.

In view of the submissions made herein above, it is humbly submitted that Respondents i.e. NCT of Delhi and DDA may kindly be directed to restore the waterbodies at village Mundka as per documents placed on record.


Applicant

Date: 20 08 2024
Place New Delhi

294 STATUS OF WATER BODIES

DISTRICT - EAST

S. No.	G. No.	Distt. S.no	Name of Village's No. of Water Bodies/pond's	Land owner ships	Khasra No./Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/Opinions	Status								Action Plan	Photograph of the Water Body	
									Fully, Partially, Under	Dry	Wet (Seasonal &	Sewage	General Encroachment	Built up (Legal/illegal)	Non Treceable	River Belt			
1	2	2	Chilla saroda khaddar	BDO		28° 35' 31.488" N 77° 17' 53.103" E		It falls in the river belt near Chilla.									River Belt		
2	6	6	Gharonda neemka khadar	BDO		77°17'22.12"E/ 28°36'17.86"N		This area is nearby Samachar Apartment, Alhcon Public School in village Patparganj. River Belt.									River Belt		
3	33	33	Saleempura	BDO		28° 40' 7.220" N 77° 15' 25.423" E		G. No. 33 and 96 are same. Saleempura does not exists.								NT			Not Exists.

DISTRICT- NORTH EAST

S. No.	G. No.	S.No	Name of Village's No of Water Bodies/Pond's	Land owner ships	Khasra No/Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/opinions	Status							Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up(Legal/Illeg)	Non Treceable		
4	54	1	Babar pur (2)	BDO	(a) 14(2-9)	28° 41' 37.465" N 77° 16' 52.296" E	27.08.2011	Shamsham Ghat exist on the water body. Plantation to be done.						Legal. Built up		Plantation to be done.	
5	56	3		BDO	(c) 137 min (3-5)	28° 41' 16.896" N 77° 16' 54.781" E	27.8.2011	As per the report of BDO North East that the water body has been developed. Re demarcation of the area of water body is under process. In this regard a letter reminder dated 5.7.2013 written by BDO (North East) to SDM Shahdara. Direction has been given to BDO to take necessary action on priority basis. The water body has been developed. Re-demarcation of the area of water body is under process. In this regard a letter dt. 29.12.2012 written by BDO (NE) to SDM, Shahdara. Plantation to be done. 03 bigha of area is developed as water body. However sewer is flowing into water body. DJB was directed to divert the sewer. 5 biswa of area is out of boundary wall.	Developed		Seasonal Wet	Sewage				Plantation to be done.	
6	57	4	Badar pur khaddar	BDO				River Belt. There is no water body as per the revenue record.							River Belt		
7	58	5	Baqiabad	BDO				Near Badarpur Khaddar. Be Chirag Mauja. There is no water body as per the revenue record.									
8	61	8	Ghonda Gujran banger	BDO	(b) 1 etc/139(3)	28° 41' 42.045" N 77° 16' 12.414" E	27.08.2011 27.06.2012	CC desired report of transfer to Mother Dairy. Mother diary booth, flate 200, boundary wall is there.						Legal. Built up			

9	66	13	Gokulpur	BDO	(a)300/1 (2-4)	28° 42' 16.748" N 77° 17' 16.234" E	27.08.2011	MCD to act. The MCD Department will remove the garbage from the water body and I&FC department will make the flow of water in to water bodies. In this regard a letter dt. 7.1.2013 written by BDO (North-East) to MCD and also request to I&FC Department to prepare plan for increasing the catchment area of the water body. Plantation be done. To remove the dumping. Site has been converted into a dumping ground. BDO was directed to take up the matter with MCD. I&FC was directed to prepare a plan to increase the catchment area.	Underdeveloped	Dry									To remove the dumping. Plantation to be done.	
10	67	14		BDO	(b) 656(0-18) &	77° 17' 48.352" E	27.08.2011	Demarcation done by T.S.M. consultant and demarcation map provided by him on dated 30.10.12 to this office as per map in both Khasra no. 656 and 657, the twenty two (22) properties found in the shape of heavy built up which is a part of unauthorized colony and is under process for regularizatio by Delhi Govt. 22 properties. Encroachment. Under regularisation. Both Khasara No's are heavily built up. The agencies were directed to identify the site and submit the report to the committee.												
11	68	15		BDO	(c) 657 (012)	28° 42' 13.625" N 77° 17' 48.656" E	27.08.2011	Demarcation done by T.S.M. consultant and demarcation map provided by him on dated 30.10.12 to this office as per map in both Khasra no. 656 and 657, the twenty two (22) properties found in the shape of heavy built up which is a part of unauthorized colony and is under process for regularizatio by Delhi Govt. Encroachment. Under regularisation.												
12	69	16	Garhi mandoo	BDO		28° 42' 2.081" N 77° 14' 59.656" E		River belt. (River Flood Plain). As per revenue record there is no water body.												

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13	72	19	Jafarbad	BDO		28° 40' 46.641" N 77° 16' 28.314" E	Be Chirga Mauja. As per Revenue record there is no water body.											
14	73	20	Jeevenpur @ Johripur (2)	BDO	(a)6/16/2 (1-5)	28° 43' 10.249" N 77° 17' 0.909" E	27.08.2011 Shamshan Ghat exists on the water body. Plantation to be done by Hort. Deptt. BDO informed that Shamshan Ghat has been developed at site.						Legal. Built up				Plantation to be done.	
15	74	21		BDO	(b) 6//17/1 (2-16)	28° 43' 10.199" N 77° 16' 59.580" E	27.08.2011 Shamshan ghat exists on water body, boundary wall is there, near Delhi Jal Board office.						Legal. Built up					
16	78	25	Karawal nagar	BDO	(a) 96(2-10)	28° 43' 38.939" N 77° 16' 3.321" E	27.08.2011 There is heavy encroachment on the water body and cases U/s 86 A is pending before RA (Karawal Nagar) and fix for order with direction to respondents to file, their written submission if any on his part. The next date of hearing in this case is 27.7.2013. BDO to plead the case. Encroachment exists over the entire water body. A case is stated to be pending against some persons in the Court of Revenue Assistant. BDO was directed to get the matter decided at the earliest.	Underdeveloped	Dry				Fully Encroached				To remove encroachment	

DISTRICT - NORTH

S. No.	G. No.	S. No	Name of Village's No. of Water Bodies/Pond's	Land owner ships	Khasra No./Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/opinions	Status							Action Plan	Photograph of the Water Body	
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up (Legal/Illegal)	Untreaceable			River Belt
29	103	1	Akbarpur majra	BDO	(a) 62 (6-10)	28° 50' 5.642" N 77° 10' 54.491" E	09.06.2008 10.06.2009	Boundary wall exists. Encroachment in the form of Kachha Houses. Total Encroached area is (1-3) approx. Small encroachment to be demolished. Natural water body. Surrounded by boundary wall. Proposed boundary wall to be completed. Demarcation of water body is to be removed. Immediate steps to remove the encroachment be undertaken. Since last visit no steps taken by the revenue/BDO staffs against the encroachment.	Developed	Dry			Partly Encroached				To remove the encroachment.	
30	104	2		BDO	(b)29/1/2 (1-17)	28° 50' 12.976" N 77° 11' 2.015" E	10.06.2009	Rain water harvesting to be done. Community centre exist there. In case any other space is available the same may be earmarked for water body.					Legally Built up				Rain water harvesting to be done.	
31	105	3		BDO	(c)63min (00-19)	28° 49' 39.999" N 77° 11' 10.281" E	10.06.2009	Encroachment in the form of Houses. Total encroached area is (0-19) approx. Demarcation is required to remove the encroachment. Some of the private persons have been declared bhumidhar against the land occupied by them. Land admeasuring 19 biswas is lying vacant. However, there is no approach road to this piece of land. BDO to take action in this regard.	Under developed	Dry			Fully Encroached				Demarcation is required to remove the encroachment.	
32	106	4	Alipur	BDO	64/27(19-00)	28° 47' 58.800" N 77° 8' 10.109" E	23.12.2008 24.12.2008	Boundary wall exists. Cattle use. Eco tourist site. Well developed. Iron grills are required for safety of children.	Developed		Permanent Wet						Iron grills are required for safety of children.	
33	107	5	Auchandi	BDO	(a)45//6/1 (205),7min(3-0) total area(5-5)	28° 49' 11.375" N 77° 0' 0.712" E	05.06.2014	It has dirty water due to sewage flowing into the water body. Boundary wall is completed. Court Commissioner desired a meeting with CEO, Delhi Jal Board regarding the revival and development of water body. Work under progress.	Under developed			Sewage flow						

34	108	6		BDO	(b)85 (10-3)	28° 49' 15.191" N 76° 59' 56.091" E	05.06.2014	Wet. Work completed. Plantation completed.	301	Developed		Wet					Plantation is required.		
35	109	7		BDO	(c)88 (7-0)	28° 49' 4.660" N 76° 59' 46.301" E	05.06.2014	It has boundary wall completed and has dirty water. Entire sewage is flowing in to the water body. Up to what time the sewage line to be put is also not known. C.E.O, Delhi Jal Board given an affidavit in High Court in the year 2009 that the sewage line to be installed up to 2012. Work in progress. Plantation needed.		Under developed		Sewage flow					Plantation is required.		
36	110	8		BDO	(d)89 (25-10)	28° 49' 22.824" N 76° 59' 24.715" E	05.06.2014	Its boundary wall is completed. It has dirty water due to sewage flowing in to the water body. Up to what time the sewage line to be put is also not known. C.E.O, Delhi Jal Board given an affidavit in High Court in the year 2009 that the sewage line to be installed up to 2012. Wet. Encroachment. Temple in small portion. Encroachment in the Mandir. Work completed.		Developed		Wet	Partly Encroached						
37	111	9	Bakhtawar pur	BDO	(a)115 (19-4)	28° 49' 17.021" N 77° 10' 28.759" E	09.06.2008 10.06.2009	Dry. Boundary wall exists. Natural water body. Located among the field having sufficient catchment area. Natural water body situated among field. Lies in open area and is presently dry. It requires demarcation. Waterbody needs to be developed properly as it has plenty of open catchment area in the form of Gaon Sabha land. Case pending before FC should be expedited and progress made should be submitted to the nodal agency. Nothing has been done till date since the last visit. It was informed that BDO has not provided the demarcation despite several requests. BDO to submit report, as to why the demarcation was not provided to the executing agency.		Developed	Dry								

38	112	10	BDO	(b)110 (22-4)	28° 49' 42.632" N 77° 9' 44.249" E	09.06.2008 10.06.2009	Dry. Boundary wall exists. Plantation is done. Case pending at High Court. Progress report be submitted to the nodal agency as also to the Committee members so that it can be followed up in Court. Case pending at High Court. Progress report be submitted to the nodal agency as also to the Committee members so that it can be followed up in Court. Boundary wall of water body is complete. However, inside the boundary wall, there is encroachment. It was informed that the party has lost the Court case. BDO to get encroachment removed. I&FC to get the boundary wall repaired and to fix a gate in order to prevent further encroachment. Plantation work is required to be done at the periphery.	Under developed	Dry							Plantation to be done.
39	113	11	BDO	(c)113 (9-10)	28° 48' 57.310" N 77° 10' 18.145" E	10.06.2009	Developed. Dry. Boundary wall exists. Water body is developed by I&FC. However, there are no catchments. I&FC is required to develop the catchment area. Stadium look given. Natural land escaping ignored. Depts. Should avoid unnecessary construction. Plantation work is required to be done at the periphery.	Developed	Dry							Plantation to be done.
40	114	12	BDO	(d)109 min (10-16)	28° 49' 17.989" N 77° 10' 21.163" E	10.06.2009	Wet. Encroachment in the form of houses. Total encroached area is (3-0) approx. In the water body it is found sewerage flowing into it. MCD to take action for diversion of same. STP facility be provided, I&FC to develop the same except a portion of 400 sq.yds. over which a Court case is pending.	Under developed	Wet	Sewage flow	Partly Encroached					
41	115	13	BDO	(e)111 (04-18)	28° 49' 17.479" N 77° 10' 22.358" E	10.06.2009	Dry. Encroachment in the form of Crop. Total encroached area is (4-18). Letter sent to TEHSILDAR for demarcation. Demarcation needed. Boundary not clear.	Under developed	Dry		Fully Encroached					Demarcation to be done.

42	116	14	Bankner	BDO	(a)37/28 &29 (14-8)	28° 50' 58.605" N 77° 4' 34.475" E	09.06.2008 23.12.2008 24.12.2008 28.12.2011	Dry. Boundary wall exists. Encroachment in the form of Houses. Total encroached area is (1-04) approx. Court case 86-A pending in SDM court. Letter to CC. Case pending in RA Court. Filled with dirty water. There is encroachment at site. The Committee was informed at the site by the villagers that tender for rejuvenation of the pond has been issued many times but the encroacher each times manipulates things and the encroachment still continues. They submitted that the revenue staff is in connivance with the encroacher as he had filed Court cases in different names of his family members. The litigation is continuing since last 30 years. Dry, partly encroached. Encroachment be removed. Court case be expedited. BDO is required to take personal interest to get the matter disposed of.	Under developed	Dry			Partly Encroached				
43	117	15		BDO	(b)43/26 (14-08)	28° 50' 56.748" N 77° 4' 29.655" E	23.12.2008 24.12.2008	Wet. Boundry wall exists. Plantation needed. Green belt to be developed. needs much effort for development. Dry, needs much effort for development. A public park would be a better option.	Developed		Permanent Wet					Plantation to be done.	
44	118	16		BDO	(c)42/27min (18-10)	28° 50' 53.017" N 77° 4' 21.298" E	23.12.2008 24.12.2008	Dry. Boundary wall exists. Encroachment in the form of Temple & Park. Developed into a temple. Complex with small pondage. No development required. Maintenance to be done.	Developed	Dry			Partly Encroached			Maintenance is required.	
45	119	17		BDO	(d) 38//28/2 (23-18)	28° 51' 2.635" N 77° 4' 18.455" E		Well developed. Dry. Boundary wall exists. Encroachment. Plantation be done. Station to be developed.	Developed	Dry			Encroachment			Plantation to be done.	
46	120	18		BDO	(e)10//26 (0-4)W	28° 51' 55.077" N 77° 4' 12.614" E		Encroachment in the form of Agriculture. Total encroached area is (0-4). Demarcation is required to remove the encroachment.	Under developed				Encroachment			Demarcation is required to remove the encroachment.	
47	121	19		BDO	(f)32//28(0-5)	28° 51' 17.941" N 77° 4' 36.427" E		Illegally built up. Total Built up area is (0-5). Demarcation is required by TSM.					Illegally Built up			Demarcation is required by TSM.	
48	122	20		BDO	(g)32//29 (0-6)	28° 51' 17.286" N 77° 4' 26.184" E		Illegally built up. Total Built up area is (0-6). Demarcation is required by TSM.					Illegally Built up			Demarcation is required by TSM.	
49	123	21		BDO	(h)37//26,27 (0-6)	28° 51' 1.027" N 77° 4' 36.518" E		Encroachment in the form of well. Total encroached area is (0-6) approx. Letter sent for demarcation on dated 9.1.13	Under developed				Fully Encroached			Demarcation is required.	

50	124	22	Bajitpur thakran	BDO	(a)22//4 (04-16) 5(04-16) Total-(09-12)	28° 48' 14.731" N 76° 59' 49.255" E	23.12.2008 24.12.2008	Wet. Work completed. Encroachment in the form of Temple. Total area encroached is about (0-10). It is next to Dada Malda temple, being developed by I&FC. Plantation needed. Catchment area and greenery need to be enhanced.	Developed		Wet						Plantation is required.		
51	125	23		BDO	(b)30//9/1 (02-06) 10(3-08) Total-(05-14)	28° 48' 2.937" N 76° 59' 52.962" E	23.12.2008 24.12.2008	Dry. Boundary wall exists. Development. Has clean water. Catchment area and greenery be increased.	Developed	Dry								Catchment area and greenery be increased.	
52	126	24		BDO	(c) 8//17 (03-18) 18 (4-16) Total- 08-14)	28° 48' 29.242" N 76° 59' 57.274" E	23.12.2008 24.12.2008	Encroachment in the form of Houses B/W, Chopal etc. Total area encroached is (2-18) & 3-16). Water body has been encroached by hutments over the periphery. Encroachment is required to be removed. It has Natural catchment area. Filled up with sewage. Requires planned development. Drainage should be linked to nearby nallah. Encroachment is required to be removed.	Under developed		Seasonal Wet		Fully Encroached					To remove encroachment.	
53	127	25		BDO	(d)76//8 (04-14)	28° 47' 3.985" N 77° 0' 6.741" E		Dry. Boundary wall exists. Work completed. Plantation needed.	Developed	Dry									Plantation to be done.
54	128	26	Bawana	BDO	(a)202/2 (11-10)	28° 47' 58.134" N 77° 2' 10.662" E	09.06.2008	Dry. Encroachment in the form of houses etc. Total encroached area is (5-0) approx. Demolition done on 12.7.12 but case pending in High Court. Scheme approved in D.R.D.B. HC case pending. Report to CC. Partly removed. Boundary to be done. Water body has been encroached. Case is pending before FC & SDM. DC(N/W) to demarcate the land of pond after removal of encroachment.	Developed	Dry			Partly Encroached					To remove encroachment. Demarcation to be done.	
55	129	27		BDO	(b)74/18 (04-16) 23 (04-14) Total area - 9-10	28° 48' 26.702" N 77° 1' 47.967" E	23.12.2008 24.12.2008	Scheme approved in D.R.D.B. Clean. Developed. Work is in progress and would be completed by DSIDC. Minimum concretization done. Narrower pathways, more greenery and rainwater access be ensured.	Developed		Seasonal Wet								Rain Water Harvesting is required.

56	130	28		BDO	(c)108/25 (04-16)	28° 47' 55.690" N 77° 1' 39.772" E	23.12.2008 24.12.2008	Wet. Boundary wall exists. Minimum concretization. Narrower pathways, more greenery and rainwater access be ensured.	305	Developed		Seasonal Wet						Rain Water Harvesting is required.	
57	131	29		BDO	(d) 203(07-03)	28° 48' 10.970" N 77° 2' 4.504" E	23.12.2008 24.12.2008	Dry. Encroachment in form of houses. Total encroached area is (1-0) approx. Work under process. Encroachment exists. Litigation be decided at earliest.		Under developed	Dry			Partly Encroached				To remove encroachment.	
58	132	30		BDO	(e)130//4min (03-16)	28° 47' 53.441" N 77° 2' 27.185" E		Wet.Work completed.		Developed		Permanent Wet							
59	133	31		BDO	(f)161//1 (01-12)	28° 47' 24.520" N 77° 1' 41.238" E		Dry. Developed.		Developed	Dry								
60	134	32		BDO	(g) 205 (02-11)	28° 47' 48.393" N 77° 1' 45.376" E		Dada Maldev Chaupal and Park.		Under developed	Dry								
61	135	33		BDO	(h) 206 (06-13)	28° 47' 38.508" N 77° 2' 9.957" E		Dry. Work completed. Encroachment in the form of houses etc. Total encroached area is (2-0) approx.		Developed	Dry			Partly Encroached					
62	136	34		BDO	(i)206/1min (09-17)	28° 47' 39.391" N 77° 2' 9.218" E		Dry. Boundary wall exists. Encroachment in the form of houses etc. Total encroached area is (5-0) approx. Letter sent for demarcation.		Under developed	Dry			Partly Encroached				Demarcation needed.	
63	137	35	Budhpur bizapur	BDO	Old 21//15,16 new33 (8-2)	28° 46' 54.827" N 77° 8' 11.037" E	23.12.2008 24.12.2008	Boundary wall exists. Developed. Contains dirty water. Needs care and afforestation.		Developed		Permanent Wet						Needs afforestation.	
64	139	37	Daryapur kalan	BDO	(a) 107(19-17)	28° 49' 4.828" N 77° 0' 48.866" E	23.12.2008 24.12.2008 Dada Maldev Pond..... 24.12.2009	Wet. Boundary wall exists. Water body being developed at site. Minimum concretization. Narrower pathways, more greenery and rainwater access be ensured. Water body is developed. Clean water is in water body, hence only maintenance is required.		Developed		Permanent Wet						Maintenance of water body is required.	

65	140	38		BDO	(b)71/29 (36-09)	28° 48' 46.288" N 77° 0' 45.716" E	23.12.2008 24.12.2008 24.12.2009	Encroachment in the form of houses. Total encroached area is (18-09) approx. 306 has been encroached. Encroachment to be removed. 33 person are stated to have been declared bhomidhar. Action needs to be taken against the encroacher by the revenue authorities. Part of the same is in form of low lying and have water. The position is same as was in the last visit. No work has been done till date. Further encroachment has been reported. Let the vacant land be handed over to the concerned agency for development. The revenue authorities shall take up the matter of encroachment.	Under developed		Seasonal Wet		Partly Encroached				To remove encroachment.
66	141	39		BDO	(c)44/26 (03-12)	28° 49' 22.305" N 77° 0' 45.861" E	23.12.2008 24.12.2009	Encroachment area is (1-10) approx. Concerned revenue authorities should explain as to how the area marked for water body has been allotted for other purpose.	Under developed	Dry	Seasonal Wet		Partly Encroached				
67	142	40		BDO	(d) 65/1&2 (9-12)	28° 49' 2.919" N 77° 0' 29.430" E	24.12.2009	Dry. Encroachment in the form of houses. Total encroached area is (9-12). Letter sent for demarcation on 2.1.13 & 3.6.13. Committee was informed that there are plots allotted under 20 point program. Committee suggested that another site may be made available for development.	Under developed	Dry			Fully Encroached			Demarcation is required	
68	143	41		BDO	(e)69/31 (2-3)	28° 48' 44.698" N 77° 0' 27.429" E	24.12.2009	Ambedkar Park. On the spot park exist. Committee suggested that another site may be made available for developing the water body.	Under Developed	Dry							
69	144	42	Ghari khusro	BDO	(a)222-223/1 (22-00)	28° 47' 12.576" N 77° 10' 55.436" E		Private ownership in Revenue record.	Under developed				Fully Encroached				
70	145	43	Ghogha	BDO	(a)193 (17-11)	28° 49' 51.732" N 77° 2' 47.816" E	23.12.2008 24.12.2008 05.06.2012	Totally encroached by way of construction of houses, metalled roads etc. Total encroached area is (16-0). TSM required 50% work of demarcation done. Action needs to be taken against the encroachers by due process of law.	Under developed	Dry			Fully Encroached				
71	146	44		BDO	(b)180 (05-11)	28° 49' 52.339" N 77° 3' 0.214" E	23.12.2008 24.12.2008 05.06.2012	Dry. Encroachment in the form of houses. Total encroached area is (0-11). MPPC Building at site for public purpose. MPPC area is (5-0).					Legally Built up				

72	147	45	Hamid pur	BDO	(a)47/1(9-16)	28° 49' 42.018" N 77° 9' 6.670" E	10.06.2009 16.05.2015	Wet. Need Demarcation. Letter sent for demarcation. Court case is pending. Encroachment as well as sewerage exists in water body. MCD and BDO to take action in this regard at the earliest. I&FC to construct the boundary wall.	Under developed		Permanent Wet	Sewage flow	Partly Encroachment				Demarcation is required.	
73	148	46		BDO	(b)31/41(10-18)	28° 49' 46.792" N 77° 8' 57.836" E	10.06.2009	20 point programme. Plots exist over the area of water body. BDO to take action in this regard	Under developed	Dry								
74	149	47		BDO	(c)53 (0-15)	28° 49' 44.845" N 77° 8' 55.586" E		Dry. Encroachment. Letter sent for demarcation.	Under developed	Dry			Partly Encroachment				Demarcation is required.	
75	150	48		BDO	(d) 54(0-5)			Dry. Encroachment. Letter sent for demarcation.	Under developed	Dry			Partly Encroachment				Demarcation is required.	
76	151	49	Harewali	BDO	(a)10/11(4-16),11/20min(2-11)10/21min(2-10) Total area (9-17)	28° 50' 17.086" N 77° 0' 54.532" E	05.06.2014 15.11.2014	Encroachment in the form of Crop. Encroached area is (2-10). 20 point allotment agriculture.	Under developed	Dry			Partly Encroachment					
77	152	50		BDO	(b)11/16min(2-12)	28° 50' 15.407" N 77° 0' 51.869" E	05.06.2014 15.11.2014	Dry. Encroachment in the form of Crop. Total encroached area is (2-12).	Under developed	Dry			Fully Encroached					
78	153	51		BDO	(c)11/25min(1-0)	28° 50' 13.498" N 77° 0' 51.930" E	05.06.2014 15.11.2014	Dry. Encroachment in the form of Crop. Total encroached area is (1-0).	Under developed	Dry			Fully Encroached					
79	154	52		BDO	(d)19/19min(4-16), 19/20(4-16) Total area (9-12)	28° 50' 6.026" N 77° 0' 32.006" E	05.06.2014 15.11.2014	It has boundary wall. Sewage is flowing into the water body. No sewage line is installed. Dirty water full of sewage and garbage. No protection of water body at all. Total wastage. Dumping yard made by villagers. Boundary wall exists. Wet.	Developed		Permanent Wet							

80	157	55	Holambi Kalan	BDO	(a) 96/70(04-04)76(11-06) Total - 15-10)	28° 48' 29.069" N 77° 5' 45.662" E	23.12.2008 24.12.2008	90% encroachment. Encroachment in the form of houses. Encroached area is (2-1-1). Demarcation done case is pending in High Court of Kh. No. 96/76 but in Kh. No. 96/70 process of development of pond in being started. There is some vacant land not encroached. Efforts be made to demarcate the land and take the possession of said land. For that purpose it is suggested that demarcation be carried out preferably by Total Machine Method. Further direction would be given after perusing the demarcation report and after doing the inspection of the site once again needful be done at the earliest.	Under Developed	Dry		Partly Encroached							
81	158	56		BDO	(b)35/3 (03-08) 4(03-05) 4(03-05) 8(03-08) Total = (14-16)	28° 48' 30.197" N 77° 5' 55.550" E	23.12.2008 24.12.2008	Boundary wall exists. Park and cremation ground exists. Developed as Playground by agencies as the same was dry pond.	Developed	Dry									
82	159	57	Holambi khurd	BDO	(a)119 (43-8)	28° 47' 44.593" N 77° 6' 8.159" E	23.07.2005 23.12.2008 24.12.2008 24.12.2009	Although there was water yet the size of the water body had been reduced and in its place a park has been developed with a walk way around it. Developed and contains water. Maintenance to be done. The water body is developed but the same is in shambles. Water body is maintained by Horticulture Department. I&FC to develop it properly.	Developed	Seasonal Wet									
83	160	58		BDO	(b)117, 118 (19-2)	28° 47' 47.509" N 77° 5' 36.369" E	23.12.20082 4.12.2009	Wet. Boundary wall exists. Encroachment in the form of houses. Encroached area is (2-0) approx. The water body is encroached upon. The matter requires immediate action of the higher authorities. Contains dirty water. Demarcation to be carried out by revenue authorities and Development to be done by concerned authority.	Under Developed	Seasonal Wet	Sewage flow	Partly Encroached							
84	161	59	Ibrahimpur	BDO	(a) 113/2(3-10)	28° 46' 31.625" N 77° 10' 44.391" E	10.6.2009	Boundary wall exists. Encroachment in the form of Temple. Encroached area is (1-0) Well developed water body by DSIDC. Work completed.	Developed	Permanent Wet									
85	162	60		BDO	(b)90 (4-09)	28° 46' 26.171" N 77° 10' 37.198" E	10.06.2009	This water body is situated next to school and filled up with sewerage. MCD is required to take action for diversion of sewerage. I&FC would fence the same byway of construction of boundary wall.	Developed	Permanent Wet	Sewage flow								

86	163	61	Jindpur	BDO	(a)8/04 min (1-16)	28° 48' 6.864" N 77° 9' 39.794" E	28.12.2011	Under Forest. Need demarcation.	309	Under developed	Dry							Demarcation to be done.
87	164	62		BDO	(b) 49(1-15)	28° 47' 35.499" N 77° 9' 18.811" E		Dry. MCD Park. Some portion encroached. Encroached area is (0-10) approx. Room etc. Letter sent to TEHSILDAR for demarcation.		Under developed	Dry			Partly Encroachment				Demarcation to be done.
88	166	64	Katewara	BDO	(a) 473(4-13)474(4-16) 477(4-16), 479(4-16) Total area (19-4)	28° 48' 23.769" N 76° 58' 39.120" E	23.12.2008 24.12.2008	Wet. Boundary wall exists. Encroachment in the form of Mandir. Encroached area is (0-6). Letter sent to TEHSILDAR for demarcation. Work completed. At site, the water body is having larger area having clean water and is being fed from canal. A forestation around the water body is required to be done.		Developed	Wet			Partly Encroachment				Demarcation to be done.
89	167	65		BDO	(b)692 (4-16)	28° 47' 55.788" N 76° 58' 39.555" E	23.12.2008 24.12.2008	Dry. Boundary wall exists. Work completed. Plantation to be done. Development is under progress by I&FC Department. A forestation as well as catchment area is to be maximized.		Developed	Dry							Plantation to be done.
90	168	66		BDO	(c)824 (7-01)	28° 47' 59.747" N 76° 58' 55.319" E	23.12.2008 24.12.2008	Dry. Boundary wall exists. Encroachment in the form of Mandir. Encroached area is (4-4). Work completed. Plantation to be done. It adjoins Dada sati temple. The same is dry and outside village abadi two temples and rooms exist for religious purposes. The area around one bigha exist in the form of deepening which requires a boundary wall to be developed as a pond. The area around should be beautified by way of plantation as well as catchment area be also developed.		Developed	Dry			Partly Encroached				Plantation to be done.
91	169	67		BDO	49(4-05) 50(5-09) total=(19-14)	28° 48' 21.778" N 76° 58' 11.790" E	23.12.2008 24.12.2008	Dry. Encroachment in the form of houses. Encroached area is (4-5). Allotted under 20 point programme 105 plots carved out as per statement of BDO staff. BDO is required to explain as to how the area which is earmarked for water body has been converted for residential use.		Under Developed	Dry			Partly Encroached				
92	170	68	Khera kalan	BDO	(a)133(27-3)old No/52/26(22-16),37//26(4-6) Total area (27-2)	28° 46' 14.807" N 77° 7' 11.032" E	23.07.2005 16.05.2015	Wet. Boundary wall exists. The water body contains clean water. Work in progress for construction of a boundary wall. The water body is being well preserved.		Developed	Permanent Wet							

93	171	69		BDO	(b)39//26 (18-16)		09.02.2013 16.05.2015	Wet. Demarcation done file is in process of demolition of encroached area. Sewerage flowing into the water body and it has become dumping of cow-dung. Delhi Jal Board was not present. MCD also not present at site. BDO, Revenue authorities was directed to demarcate the water body between 5.2.2013 to 12.2.2013 by TSM requested. Report be submitted to the court committee. Delhi Jal Board was also directed to divert the sewerage. MCD to remove the garbage. No report submitted by the concerned authorities till date.	Under Developed		Permanent Wet								
94	172	70		BDO	(c) 134(6-10)old No/9/1(4-14),5/21(1-10),22/1(0-6) Total area }6-10)		16.05.2015	Dry. Boundary wall exists. Work of development of pond is being carried out.	Under developed		Dry								
95	173	71		BDO	(d) 52/26(22-16)			Dry.	Under developed		Dry								
96	174	72		BDO	(e) 143(0-2)			Dry.	Under developed		Dry								
97	175	73		BDO	(f) 168(0-6)			Dry.	Under Developed		Dry								
98	176	74		BDO	(g) 206(0-2)			Dry.	Under Developed		Dry								
99	177	75		BDO	(h) 220(0-6)			Dry.	Under Developed		Dry								
100	178	76		BDO	(i) 74/26(0-1)			Dry.	Under Developed		Dry								
101	179	77		BDO	(j) 125/26(0-1)			Dry.	Under Developed		Dry								
102	180	78	Khera khurd	BDO	(a) 237(28-16)	28°46'32.03"N 77° 5'29.33"E	24.12.20090 5.12.2015	Wet. Boundary wall exists. The water body was constructed and shown as completed in the year 2008. Construction work has fallen out and broken within 1 year. Immediate repairs are required for maintaining the said water body.	Developed		Permanent Wet						Maintainance is required.		
103	181	79		BDO	(b)268 (8-13)	28° 46' 52.619" N 77° 5' 43.729" E	24.12.20090 5.12.2015	Dry. Boundary wall exists. One side boundary wall is broken. Same is to be repaired maintenance is required.	Developed		Dry							Maintainance is required.	

104	183	81		BDO	(d)277(0-10)	28° 46' 25.454" N 77° 5' 33.344" E		Water tank exists on this body.	311	Under Developed		Wet							
105	184	82	Lam Pur	BDO	(a)21//26(1-3)	28° 51' 37.363" N 77° 3' 29.030" E	05.06.2014	Measuring to be done. Encroachment. Encroached area is (2-1).		Under Developed	Dry		Partly Encroached						
106	185	83		BDO	(b)25//2 (5-6)	28° 51' 27.711" N 77° 4' 4.136" E	05.06.2014	It is a wet natural pond. There is no boundary wall. Court Commissioner directed I&FC to prepare a scheme for development of water body. Letter sent for demarcation.		Developed		Wet					Demarcation to be done.	 	
107	186	84		BDO	(c)50//4min (3-8)	28° 50' 58.467" N 77° 3' 57.485" E	05.06.2014	Dry. Boundary wall exists.		Under Developed	Dry								
108	187	85		BDO	(d)50//6 (4-16)	28° 50' 56.297" N 77° 3' 59.193" E	05.06.2014	It has dirty water due to Sewage flowing into the water body. Sewage system not installed by Delhi Jal Board. Dumping by local people at the site. Main gate to be installed. Boundary wall has found broken at various places. Some Jhuggis has been found as encroachers. One dhalan is also found in Johar. No sewage line in the village. Dry. Boundary wall exists.		Under Developed	Dry	Sewage Flow							
109	188	86		BDO	(e)50//7 (4-16)	28° 50' 56.171" N 77° 3' 57.011" E	05.06.2014	Dry. Boundary wall exists.		Under Developed	Dry								
110	189	87		BDO	(f)50//15min (1-6)	28° 50' 54.836" N 77° 3' 58.908" E	05.06.2014	Dry. Boundary wall exists.		Under Developed	Dry								
111	190	88		BDO	(g)51//1 (0-7)	28° 50' 58.369" N 77° 4' 0.753" E	05.06.2014	Dry Encroachment. Encroachment area is (0-7).		Under Developed	Dry		Fully Encroached						

112	191	89		BDO	(h)54//11/2 (2-1)	28° 50' 44.322" N 77° 3' 23.621" E	05.06.2014	Agriculture activity is going on the land of water body. Court Commission directed I&FC, BDO and revenue staff to get the demarcation done by 10.6.2014. Boundary wall to be constructed. Dry. Encroachment by way of agriculture. Encroached area is (2-1).	312	Under Developed	Dry			Fully Encroached						
113	192	90		BDO	(i)37//19/1min (0-3)	28° 51' 2.320" N 77° 4' 3.758" E	05.06.2014	Dry Encroachment. Encroachment area is (0-3).		Under Developed	Dry			Fully Encroached						
114	193	91		BDO	(j)37/19//2 (0-5)	28° 51' 1.592" N 77° 4' 3.808" E	05.06.2014	Dry Encroachment. Encroachment area is (0-5).		Under Developed	Dry			Fully Encroached						
115	194	92		BDO	(k)37/19//21min(0-8)		05.06.2014	Dry Encroachment. Encroachment area is (0-8).		Under Developed	Dry			Fully Encroached						
116	195	93		BDO	(l)85/2(6-11)	28° 51' 8.266" N 77° 3' 51.955" E	05.06.2014	It is dry and waste dumping by villagers is being done into it. Boundary wall is broken and some area has been encroached by villagers. MPCC. Court Case is pending.		Under Developed	Dry								 	
117	196	94	Libas pur	BDO	(a)24//3(2-7)	28° 45' 21.454" N 77° 8' 44.673" E		20 point programme.		Under developed										
118	197	95		BDO	(b)27 (16-19)	28° 45' 5.546" N 77° 8' 12.185" E		20 point programme.		Under developed										
119	198	96	Mohd pur ramjanpur	BDO	371/4	28° 48' 32.919" N 77° 11' 13.780" E		No water bodies in revenue records.								NT				

120	199	97	Mungesh pur	BDO	(a)49(12-17)	28° 48' 56.264" N 76° 58' 24.450" E	09.06.2008 05.06.2012 05.06.2014	<p>313</p> <p>It is dry and has wild plantation without boundary wall. Garbage is dumped at the site. Case pending with Finance Commissioner.</p> <p>Work stopped due to encroachment & work foreclosed. Contains dirty stagnant water. The water channel flowing in the near vicinity contains water with toxic chemicals which must be brought to the notice of the Haryana Authorities on urgent basis. Water body has also been encroached. Immediate steps to remove the encroachment be undertaken.</p>	Under developed	Dry	Sewage flow	Partly Encroached					To remove encroachment.	
121	200	98		BDO	(b)4//21 (4-16)	28° 49' 25.764" N 76° 58' 26.382" E	05.06.2012 05.06.2014 15.11.2014	Dry. Work completed. Boundary wall 3 side.	Developed	Dry								
122	201	99		BDO	(c)11//26 (4-16)	28° 49' 24.167" N 76° 58' 25.981" E	05.06.2012 15.11.2014	Wet. Work completed. Clean.	Developed		Wet							
123	202	100		BDO	(d)314/2 (6-1),308/2 (0-15) total area (6-16)	28° 49' 0.801" N 76° 58' 32.694" E	05.06.2012 05.06.2014	It has dirty water due to sewage flowing into the water body. Delhi Jal Board was directed by the Court Commissioner to stop sewage water flowing into the water body. Villagers were requested to Court Commissioner to get the water from Haryana canal for this water body. Wet. Work completed.	Developed		Wet	Sewage flow						
124	203	101	Nangal Thakran	BDO	(a)92 (19-9),92min (2-0) Asami Sher Singh s/o Nobat (2-4) Asami Bagwan s/o Mul chand Total area (23-9)as per khathoni	28° 47' 43.916" N 77° 0' 41.603" E	23.07.2005 23.12.2008 24.12.2008	<p>Contains little but clean water. Work for construction of wall is in progress. Water body has been desilted.</p> <p>Water body exists. Situated in open area. Access to rain water from road to be implemented.</p> <p>Allotment is stated to be made Sher Singh and Bhagwan Singh as a Asami by the order of the Naib Tehsildar Narela. BDO and Revenue Authorities to explain as to how the allotment was made. Work held up by the contractor, notice issued.</p>	Under Developed		Permanent Wet							
125	204	102		BDO	(b)87 (9-7)	28° 47' 54.578" N 77° 0' 31.056" E	23.07.2005 23.12.2008 24.12.2008	Wet. Work completed. It contains clean water. Wall has been constructed around the water body which has been reclaimed as it was earlier being put to agricultural use. Being developed by I&FC. Water is to be diverted from canal. Catchment area be maximized.	Developed		Permanent Wet							

126	205	103		BDO	(c)9/3 (2-16) 4(04-16) 7(04-16) 8(04-16) total=(17-04)	28° 48' 43.196" N 77° 0' 9.626" E	23.12.2008 24.12.2008	Encroachment in form of houses. Encroached area is (2-10). Work in progress. Earlier with DSIDC, now with I&FC, Development work yet to be started. Has rainwater in it. Smaller water bodies should have smaller pathways.	Under Developed		Seasonal Wet	Partly Encroached						
127	206	104		BDO	(d)81 (14-12) 83(9-15) total=(24-07)	28° 48' 25.925" N 77° 0' 35.644" E	23.12.2008 24.12.2008	Part of it is stated to be allotted under 20 point programme. Area still open and filled with sewage. Concerned BDO to explain as to how the area marked for water body has been allotted for residential use.	Under Developed		Sewage flow							
128	207	105		BDO	(e) 90(4-17)	28° 47' 48.695" N 77° 1' 28.965" E		Scheme will be prepared after taking demarcation.	Under Developed									
129	209	107	Nangli puna	BDO	48min (3-11.1/2)		10.06.2009 06.10.2012	Wet. Dirty water. Three side boundary wall. Work completed. Next to national highway. Might be included for widening. Sewerage flowing into it. MCD to take action for diversion of sewerage. I&FC to develop the same by way of boundary wall.	Under Developed		Permanent Wet	Sewage flow						
130	211	109	Narela	BDO	(b) 239 min (29-6)	28° 51' 6.504" N 77° 5' 14.095" E	28.12.2011	khasra No. 239 (29-6): Bus Terminal exists there in the Water Body area. Handing over to MCD, record is not available. Court commissioner directed the BDO to provide the concerned documents. The water body is recorded as Sarkar Daulatmadar meaning thereby that the water body is under the jurisdiction of Deputy commissioner. However, BDO stated that the same is not under its jurisdiction. No officer from revenue department was present despite the fact the the revenue department was intimated well in advance about the visit by the Court Committee. As site DTC terminal exist. BDO was directed to personally take up the matter with DC (NW) and with DTC.	Developed	Dry								
131	213	111	Naya bans	BDO	(a)42/28 (01-17)	28° 47' 0.320" N 77° 5' 22.442" E	23.12.2008 24.12.2008	Developed by DSIDC. Work in progress.	Developed	Dry								
132	214	112		BDO	(b)44/28 (05-17)	28° 47' 9.297" N 77° 5' 39.463" E	23.12.2008 24.12.2008	Dry. Developed by DSIDC. Work in progress.	Developed	Dry								

133	215	113		BDO	(c)12/29, 30 total area (07-05)	28° 47' 23.586" N 77° 4' 7.660" E	23.12.2008 24.12.2008	Litigation to be seen by BDO. Developed by DSIDC. Litigation pending before DM/NA Narela. The BDO and Revenue Authority should take personal interest in the matter and effort be made to expedite the litigation.	Under Developed		Seasonal/Wet		Partly Encroached					
134	216	114		BDO	(d)55/6,7,14,15 total area=(16-7)	28° 46' 59.178" N 77° 5' 45.560" E	23.12.2008 24.12.2008	Letter sent for demarcation. The water body has been handed over to I&FC by DSIDC for development.	Under Developed		Wet					Demarcation to be done.		
135	217	115		BDO	(e)19/27 (7-5)	28° 47' 23.585" N 77° 5' 27.011" E	24.12.2009	Work is in progress by the DSIDC. The same would be completed within three months.	Developed	Dry								
136	218	116	Palla	BDO				No water bodies exists as per revenue record. No boundary wall, no plants but can be planted, no sewage flow, no case pending.							NT			
137	219	117	Patti jahanuma	BDO				There is no water body as per revenue record.							NT			*
138	220	118	Pehladpur bangar	BDO	(a) 46/26 (10-18)	28°45'3.04"N 77° 4'33.93"E	24.12.2009 05.12.2015	Wet. Developed. A temple exist in some portion on this water bodies. The work is in progress and would be completed within three months. Sullage was found in the water body and authorities were directed to get it diverted.	Under Developed		Permanent Wet	Sewage flow	Partly Encroached					
139	221	119		BDO	(b)86/58 (9-7)	28°44'51.86"N 77° 4'48.25"E	24.12.2009 05.12.2015	Well. Encroachment was found over the water body. Encroached area is (3-0). Letter to TSM machine for encroachment area. The I&FC Department was directed by the court committee to coordinate with the revenue department and get the possession of the area and develop the water body.	Developed	Dry			Partly Encroached			To remove encroachment.		
140	222	120		BDO	(c)38/26(9-16)	28°45'13.33"N 77° 4'41.73"E	24.12.2009 05.12.2015	Alloted. Dry. Water body could not be traced due to non co-operation of revenue and I&FC Department.	Under Developed	Dry								
141	223	121	Pooth khurd	BDO	135(7-19)	28° 46' 15.180" N 77° 3' 4.531" E	7.5.2011	Wet. Work completed. Developed water body. Old temple exist in some portion of this water body.	Developed		Wet							

142	224	122		BDO	(b)136/2 old 157 new (27-2)	28° 46' 27.282" N 77° 2' 56.110" E	07.05.2011	3 side boundary wall exist. Encroachment in the form of Rooms, Shops etc. Increased area is (3-0)Scheme approved in D.R.D.B. Natural water body. Some encroachment was found to exists on site. Consolidation Officer vide its report submitted that as per records of village Pooth Khurd, Khasra No. 136/2 was allotted new Khasra no. 157 and no allotment has been made of said khasra no. However khasra No. 157 is pond at site but as per consolidation scheme, the said khasra no. is not recorded as water body. In response to the said report of C.O., the committee immediately wrote a letter on 15.4.2011 to the Settlement Officer, that the said khasra no. is a natural body and needs to be protected and requested him to look into the same and carry out necessary Drusti of records no action Taken Report has been received thereafter.	Under Developed		Permanent Wet	Partly Encroached					
143	230	128	Sanooth	BDO	(a) 99(36-4)	28° 48' 51.345" N 77° 4' 9.449" E	05.6.2014	It is dry with soil filled. Lay junk is found dividing the pond in 2 parts. Same is removed immediately. No maintenance and no catchment are found rather catchment is found to be blocked.	Developed	Dry							
144	231	129	Shabad dault pur	BDO	(a)68(6-12)	28° 44' 42.079" N 77° 6' 37.535" E	15.11.2014	MPCC acquired.					Legally Built up				
145	232	130		BDO	(b)121/(13-7)	28° 44' 30.565" N 77° 6' 39.065" E	15.11.2014	Govt. School.					Legally Built up				
146	234	132	Singhola	BDO	(a)28//26(9-2)	28° 50' 22.450" N 77° 7' 14.841" E	23.12.2008 24.12.2008	Demarcation to be done and handed over to the concerned development authority.	Developed	Dry					Demarcation to be done.		
147	235	133		BDO	(b)12//26 (6-16)	28° 50' 40.156" N 77° 7' 16.918" E	23.12.2008 24.12.2008	Letter sent to Tehsilder for demarcation on 9.1.13. Polluted with dirty & sewerage water. Demarcation to be carried out and proper action required to be taken for development of pond.	Under Developed		Permanent Wet	Sewage flow			Demarcation to be done.		

148	236	134		BDO	(c)7//26/1(0-4)	28° 51' 3.675" N 77° 7' 29.734" E		Nala. Letter sent to Tehsilder for demarcation on 9.1.13.	Under Developed		Wet						Demarcation to be done.		
149	237	135	Singhu	BDO	(a)43 (9-19)	28° 51' 26.701" N 77° 8' 4.702" E	10.06.2009	Water body is developed by I&FC. Catchments to be provided.	Developed	Dry									
150	238	136		BDO	(b)6/26 (9-1)	28° 51' 37.194" N 77° 8' 2.553" E	10.06.2009	It is natural water body. Boundary wall already exist plantation work is required to be done.	Developed	Dry								Plantation to be done.	
151	239	137		BDO	(c)26/28 (3-12)	28° 51' 7.551" N 77° 8' 11.470" E	16.05.2015	Dry. Developed.	Developed	Dry									
152	241	139	Siraspur	BDO	(b)625/3min (11-9)	28°45'20.62"N 77° 7'53.59"E	05.06.2009 09.02.2013 5.12.2015	Dry. Demarcation done but a letter sent to SDM (Alipur) for Tatima. Encroachment in form of Rooms etc. Drawings approved (Due to non availability of approach road work could not be started). This water body has been developed by the I&FC Deptt. I&FC has directed to develop catchment into the water body.	Under Developed	Dry		Partly Encroached							
153	242	140		BDO	(c)759 (10-3)	28° 45' 35.737" N 77° 7' 41.761" E		Developed. Said water body developed by I&FC. No catchment area provided by the I&FC. No maintainenc by the authorities concerned. Nodal officer to take up the matter with concerned authorities.	Developed	Dry									
154	243	141		BDO	(d)968/2 (0-5)	28° 44' 54.506" N 77° 7' 47.590" E		Treaceable after demarcation. Court case.							NT				
155	244	142	Sultanpur dabas	BDO	(a)35//37 (7-16)	28° 46' 7.619" N 77° 2' 27.468" E		Wet. Work completed.	Developed		Wet								
156	245	143		BDO	(b)72//26/2 (5-2)	28° 45' 45.281" N 77° 2' 20.364" E		Wet. Scheme will be prepared after taking demarcation.	Under Developed	Dry	Wet								
157	246	144		BDO	(c) 96//1/1 (30-11)	28° 45' 54.109" N 77° 2' 15.890" E		Wet. Encroachment in the of houses. Encroached area is (1-0). Letter send for demarcation. Clean. Scheme for lining work was approved in D.R.D.B.	Under Developed		Wet		Partly Encroached						
158	247	145	Sungar pur	BDO	(a)13/26(4-16) 24/27(1-8) total area (6-4)	28° 49' 4.145" N 77° 12' 42.801" E		As per record no water bodies exists. River Belt.								River Belt			

159	248	146	Tajpur kalan	BDO	(a)42(6-16)	28° 50' 8.786" N 77° 10' 2.618" E	10.06.2009 23.4.2011	Dry. Work in progress by I&FC. 318 construction involved. Natural landscaping only. Plantation work is required to be done at the periphery.	Under Developed	Dry							Plantation to be done.		
160	249	147		BDO	(b)41min (6-13)	28° 50' 21.565" N 77° 10' 19.840" E	10.06.2009	Wet. Work in progress by DSIIDC. Natural land escaping only is required in the Water body.	Under Developed		Seasonal Wet								
161	250	148		BDO	(c)39min (7-17.5)	28° 50' 20.864" N 77° 10' 8.421" E	10.06.2009	Wet water body. It was informed that part of area has been plotted under 74(4) of DLR Act and encroachment is being done. Encroached area is (2-0) Bigha. BDO to take action in this regard. Letter for demarcation to tehsildar.	Under Developed		Permanent Wet						Demarcation is required.		
162	251	149	Tehri daulat pur	BDO	(80-0)	28° 47' 29.790" N 77° 11' 51.996" E		It has developed and good for plantation.											
163	252	150	Tigi pur	BDO	(a)11//13(1-4)	28° 49' 30.116" N 77° 11' 16.930" E	10.06.2009	Dry. Encroachment by way of Temple. Encroached area is (1-4). Developed by DSIDC. No work required.	Developed	Dry		Partly Encroachment							
164	253	151		BDO	(b)11/12 (1-13) 58(3-18) total area (5-11)	28° 49' 30.322" N 77° 11' 15.090" E	10.06.2009	Dry. Developed by I&FC. No work required.	Developed	Dry									
165	257	155	Qadi pur	BDO				DDA to develop the water body. Direction has been given for tree plantation.											
166	258	156	Qulakpur	BDO				There is no water body as per revenue record.											

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S. No.	G. No.	S. No	Name of Village's No. of Water Bodies/ Pond's	Land owners	Khasra No/Areas	Lat/Long	Date of Visit	Remarks	Status							Action Plan	Photograph of the Water Body	
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up (Legal/Illegal)	Non Treceable			River Belt
167	264	6	Bakoli	BDO	(a)13//6 (4-16)7min (4-11)8min (2-17)14min (1-16) total area (14 00)	28° 49' 14.071" N 77° 8' 54.052" E	28/12/2011	Encroachment. Crop on Kh. No. 13/7 and 13/6. Total encroached area is (9-11) approx. Demarcation done. IFCD to make boundary wall. As per information from the halqa patwari, the site has been allotted for water body during the consolidation in the year 2010. C.O. and BDO were not present despite prior information. At site wheat crop is standin. Upon enquiry, it was revealed that the same has been grown by unknown person. Upon telephonic discussion with the DC(NW), it was agreed that the water body be deemed to have been handed over to BDO(NW) It was decided that the water body be protected by constructing boundary wall and the funds be released by the DC (NW) being the custodian of Gaon Sabha land.	Under developed	Dry			Partly Encroached					
168	265	7	Barwala	BDO	(a)87//4 (26-6)	28° 45' 49.907" N 77° 3' 41.481" E	23.07.2005	Boundary wall exists. Need plantation. Water body exists within the abadi area and contains water. Further plans for increasing the size of the water body is being implemented.	Developed	Dry							Plantation to be done.	
169	266	8		BDO	(b)87//6 (08-10)	28° 45' 50.555" N 77° 3' 45.737" E	23.07.2005 28.12.201124. 12.2009 28.12.20112 8.12.2011 28.12.2011	Boundary wall exists. Wet. Dirty sewerage water is being diverted to this water body in order to preserve the bigger water body. Needs cleaning. Water Bodies are completely developed, however, Sewerage was found in one of the water body. The I&FC was directed to divert the sewerage. It is well developed water body. Water is available sewer line is maintained on one side, but is not in operation. Court Commissioner desired to maintain it also. No water is available in the Water Body. Boundary wall is built up.	Developed	Permanent Wet	Sewage flow						Cleaning to be done.	

173	270	12		BDO	(g)82 (26-06)	28° 45' 6.827" N 77° 3' 43.297" E	28.12.2011	Its area is not confirmed. A school is stated to be running in the area of this water body.							Legally Built up			
174	271	13	Begumpur	BDO	(a)12//6 (04-16), (b)12//7/2 (03-15), (c)12//13/3 (02-16), (d)12//14 (04-16), (e)12//15min (2-0) (f)12//17min (2-0) Total area (20-3)	28° 43' 25.632" N 77° 4' 1.656" E	28.12.2011	Rain Water Harvesting. Plantation by PWD. Khsara No. 12/6, 7/2, 13/3, 14, 15 min., 17min. (15-2): Demarcation to be done. A Sr. Secondary school is being run by Delhi Government and the rest of the water body land is allotted under 20 point programme.						Legally Built up			Rain water harvesting and plantation to be done.	
175	272	14		BDO	(g)16//23min (4-0)	28° 43' 38.975" N 77° 4' 11.772" E	28.12.2011 5.06.2012	Unauthorised colony exists on this water body land. The BDO (NW) and DDA Officials were directed by Court Commissioner to get the water body area identified and submit the report. Water Body belongs to BDO & DDA.						Illegally Built up				
176	279	21	Budhanpur Mazra	BDO	(a)10//24 (01-05),11//4 (2-2),11//7 (3-7),11//13(1-8),11//14 (3-17),11//17min (0-8) Total Area (12-6) (b)11//18 (3-5) (c)11//23min(1-11) (d)11//24 (0-6) Total area (21-5)	28° 46' 21.657" N 76° 59' 56.104" E	30.05.2015	About 10-11 bigha land has boundary wall. About 10 bigha as Gram Sabha land of Johar is encroached. Wet. Work completed. Developed. To be seen by I&FC.	Developed		Wet		Partly Encroached					
177	280	22		BDO	(e)34//5 (4-16),34//6 (4-16) Total area 9-12	28° 45' 26.862" N 77° 0' 11.130" E	30.05.2015	Work awarded but demarcation not given by the renvue department till date. Needed demarcation then IFCD will work	Under Developed	Dry							Need demarcation.	

178	281	23		BDO	(f)36//2 min(01), 3(0-3), 7(4-11), 8(4-16), Total area 13/2 (12.00)	28° 45' 16.689" N 77° 0' 17.295" E	30.05.2015	Boundary wall exists. Wet. Work completed. Complete demarcation and work in progress.	Developed		Wet							Plantation to be done.
179	282	24		BDO	(g)36/10/1(3-0) 36/10/2 (0-19) 13/3 (2-10), Total area (9-6)	28° 45' 15.687" N 77° 0' 13.133" E	30.05.2015		Under Developed		Dry							
180	283	25		BDO	(h) 36/24(5-7)	28° 45' 10.064" N 77° 0' 20.333" E			Under Developed		Dry							
181	284	26		BDO	(i)49 (34-9)	28° 46' 3.302" N 77° 0' 6.904" E	30.05.2015	Boundary wall exists. Work completed. Plantation needed.	Developed		Wet							Plantation to be done.
182	285	27	Badli F/89	BDO	100/27	28° 43' 1.029" N 77° 7' 30.075" E	24.12.2009 30.12.2009 27.11.2010	As per the report of DD(LM)R dt. 24.1.13 the land under reference has not been acquired. It belongs to Gram Sabha. As per the notification F9(4)89 L&B dt. 5.4.89, village Badli has been declared urbanized. Heavy built up structure exists at site. Land is to be handed over by LM branch to concerned division for development of water body in the available land. Remained with Delhi Govt. LAC/LDO. Heavily builtup, The DDA official were directed to have the demarcation of the vacant area and also get the same fenced. Land allotted under 20 point programme. DDA and revenue staff was directed to provide the record of the same. Urbanized. Gramsabha.										Legally Heavily Built up
183	287	29	Chand pur	BDO	(a) 1/21min (0-11)	28° 46' 47.886" N 77° 0' 27.473" E		Work done. Completed.	Developed		Dry							
184	288	30		BDO	(b) 33/6(5-1)	28° 45' 15.804" N 77° 0' 22.702" E	30.05.2015	Boundary Wall exists. Wet. Work completed.	Developed		Wet							

185	289	31	Chatesar	BDO	(a) 17/2(4-16).3(4-16),8(4-16) Total area(19-4)	28° 45' 29.150" N 76° 57' 47.531" E	05.06.2012 30.05.2015	The water body is not found in any list as filed by the authorities before the Hon'ble High Court. However, as per information gathered by us the following water bodies exist in the village.	Developed		Permanent Wet							
186	290	32		BDO	11/11/2(0-2)	28° 45' 45.898" N 76° 57' 32.548" E	05.06.2012	Low lying area.	Under developed	Dry								
187	291	33		BDO	16/7/2(0-3)	28° 45' 17.621" N 76° 57' 52.118" E	05.06.2012	Low lying area.	Under developed	Dry								
188	298	40	Fateh pur jat	BDO		77°11'30.95"E / 28°48'29.35"N		Be Chirag Mauja. River Belt.									River Belt	
189	299	41	Garhi randhala	BDO	(a)24 (4-16)	28° 43' 53.666" N 76° 57' 37.293" E		Boundary wall exists. Wet. Work completed. Developed.	Developed		Permanent Wet							
190	300	42		BDO	(b)165 (9-11)	28° 43' 47.163" N 76° 58' 5.439" E		Boundary wall exists. Wet. Work completed. Developed.	Developed		Permanent Wet							
191	301	43	Ghewara	BDO	(a) 223(15-10),223/1(6-10) Total area(22-00)	28° 41' 35.465" N 76° 59' 50.510" E	09.06.2008	Boundary wall exists. Scheme will be prepared after taking demarcation. Cattle use. Water body surrounded by boundary wall but is lying dirty and is filled with sewerage water. Needs proper cleaning and development . Encroachment is there.	Under Developed		Permanent Wet	Sewage flow	Partly Encroached					
192	302	44		BDO	(b)264 min(5-4)	28° 41' 41.701" N 76° 59' 54.255" E	09.06.2008	Scheme will be prepared after taking demarcation. Cattle use. Falls under DSIIDC. It is lying dirty with sewerage water flowing from neighbouring basti. Place needs a sewerage system which is the only way to clean the water body.	Developed		Permanent Wet	Sewage flow	Fully Encroached					
193	303	45		BDO	(c)212 (11-13)	28° 41' 52.567" N 76° 59' 49.661" E	09.06.2008	Wet. Work of deepening, three side boundary wall and Ghat completed. Cattle use. Plantation needed. The water body has clean water. It requires development work and greening in catchment area.	Developed		Wet						Plantation to be done.	

207	323	65		BDO	Pond before Consolidation 30//14/2 (1-0), 15/2(3-), 16min (4-0), 17/2 (1-12), 21(2-14), 22min (3-19), 23min (3-15), 24/1min(2-10), 32//15 (3-9), 33//11 (6-1), 40//8/2 (2-1), 9/1(3-0), 9/2(1-16), 10(3-11), 11/1 (2-19), 12/1(3-0), 2/2(1-16), 3/2(2-17), 2(4-16), 3(4-16), 6(4-16)7/1(2-9), 15(4-16), 16(4-15), 66//3/1/2 (3-7), 21(4-16), 22(4-16), 95//3/2 (3-12), 6/1(2-9), 7/1(4-13), 8(4-16), 9/2(2-7), 12/2(2-7), 13(4-16), 14(4-16), 15/2(2-9), 16/2(2-9), 17(6-8), 18(5-14), 19/2(2-7), 101/25 (7-5), 124 (80-1) total area 233-	28° 44' 24.110" N 77° 0' 20.693" E	05.06.2012	90% has been encroached. Encroachment to be removed. 33 persons are stated to have been declared bhomidhar. Action needs to be taken against the encroacher by the revenue authorities. Part of the same is in form of low lying and have water.	326	Under Developed		Wet		Partly Encroached				To remove encroachment.	
208	325	67	Karala	BDO	55/27 (4-3)	28° 44' 13.082" N 77° 2' 56.068" E	23.12.2008 24.12.2008 05.06.2012 15.11.2014 9.12.2015	DDA aquired the area vide award no. 1/10-11. To be seen. DSII DC transferred to I&FC STP site. Sewage flowing into it. Required a boundary wall and sewage diversion by the authority.		Developed	Permanent Wet	Sewage flow							
209	326	68		BDO	267/1(19-4)	28° 44' 5.006" N 77° 1' 42.049" E	07.05.2011 05.06.2012 9.12.2015	As per report of DD(LM)R, land of Khasra No. 267/2 pertains to B.D.O. However, as per the report of EE/RPD-1 water body of Khasra No. 55/27 has been physically identified at site. There is no illegal construction and it can be revived. The water body of Khasra No. 22/27 area (1-10) is existing. (Direction: DDA to develop the water body). Scheme will be prepared after taking demarcation. Need demarcation. To be seen. Natural water body. Sewerage still flowing into it. BDO was directed to report about the allotment and under whose directions.		Under Developed	Permanent Wet	Sewage flow	Partly Encroached			Need demarcation.			
210	327	69		BDO	267/2 (11-6)	28° 43' 59.069" N 77° 1' 38.634" E	15.11.2014 9.12.2015	Encroachment to be removed.		Under Developed	Dry		Partially Encroached			To remove encroachment.			

216	333	75		BDO	(e)966 (17-11) out of 966 (67-02)	28° 41' 52.556" N 77° 3' 36.509" E	23.12.2008 24.12.2008	Encroached. Filled with dirty water and heavily encroached. Encroachment to be removed by due process of law. Steps be taken for getting the sewerage diverted.	Under Developed		Permanent Wet		Partly Encroached					To remove encroachment.	
217	334	76	Lad Pur	BDO	(a) 76/2/1 (4-4) 76/2/2(0-9), 80/14/2 (1-4), 80/17/1(3-5), 81/22/4-	28° 44' 19.513" N 77° 0' 2.008" E		Wet, Boundary wall, Ghat & deepening work completed. Developed. Work stoped by the contractor, final notice issued.	Developed		Wet								
218	335	77		BDO	(b)77//22/3(2-0), 23/2(4-0), 24/1(4-0) Total area (10-0)	28° 44' 11.470" N 76° 59' 50.347" E	07.05.2011	Boundary wall exists. Wet. Work completed. Demarcation done. Plantation needed. Natural water body. Only boundary wall is required. Sewerage flowing in to it. MCD and DJB were directed to stop the sewerage.	Developed		Permanent Wet	Sewage flow						Plantation to be done.	
219	336	78		BDO	(c) 72/2/1(3-2),9/3(0-1),78/23/1(4-4) Total area (12-13)	28° 44' 11.676" N 76° 59' 39.911" E	07.05.2011	Wet. Developed water body. Sewerage flowing into it. MCD and DJB were directed to stop the sewerage flowing into the water body by introducing of sewerage line.	Developed		Wet	Sewage flow							
220	337	79	Madanpur dabas	BDO	(a) 76(10-16)	28° 42' 48.854" N 77° 1' 26.833" E	07.05.2011	Wet. Work completed. Developed wet. Well developed water body. Plantation work is required.	Developed		Permanent Wet							Plantation to be done.	
221	338	80		BDO	(b)77/2 (9-4)	28° 42' 49.328" N 77° 1' 16.991" E	07.05.2011	Wet. Work completed. Wet.Natural water body. Only boundary wall and plantation work is required.	Developed		Permanent Wet							Plantation to be done.	
222	339	81		BDO	(c)79 (21-13)	28° 43' 1.091" N 77° 1' 44.668" E	07.05.2011	Good. Belongs to BDO. Well developed water body being maintained by the villagers. Mandir exists in water body approximately over an area of 1 bigha. Plantation work is required around the boundary wall.	Developed		Permanent Wet							Plantation to be done.	
223	342	84	Mohd. Pur Majri	BDO	(a)17/26/(16-07)	28° 43' 32.499" N 77° 2' 14.220" E	23.12.2008 24.12.2008 05.06.2012 9.12.2015	Wet. No encroachment. Water body contains clean water. Demarcation to be carried out by the revenue authorities and boundary wall is to be developed. Demarcation not given by revenue staff.	Under Developed		Permanent Wet								

224	344	86		BDO	(c)18/26 (13-8)	28° 43' 38.317" N 77° 2' 24.195" E	23.12.2008 24.12.2008 05.06.2012 19.12.2015	Sent to P.D. (R.D.) vide P.D. Order No. 1208 dated 30.05.2007, scheme rejected by P.D. (R.D.). Need plantation. 27 bigha 08 biswa acquired by DDA vide award no. 20/05-06 for Plan Development of Delhi. Dirty water. Requires to be developed.	Under Developed		Seasonal Wet	Sewage flow					Plantation to be done.
225	345	87	Mubarikpur dabas	BDO	37/4(01-01)	28° 43' 18.561" N 77° 2' 46.518" E	23.12.2008 24.12.2008	Under progress. Water body is covered by water plants. Development is underway. Needs cleaning. It should be beautified by way of park. Work held up due to rainy season.	Under Developed	Dry							Cleaning should be done.
226	346	88		BDO	(b)13//16 (4-16), 14//20(4-16), 14//21(4-16) Total area (19-4)	28° 42' 43.253" N 77° 2' 12.149" E	07.05.2011	To be confirmed. These Khasra nos. are recorded as water body. However, which are just near to Khasra no. 37/4 is not recorded as water body. It was directed to get the same mentioned as water body in revenue records.	Under Developed		Seasonal Wet						
227	347	89		BDO	(c)37/72 (2/4)	77° 2'18.49"E / 28°42'25.89"N	7.5.2011	To be confirmed. Chaupal exists over the site. Agency were directed to develop water harvesting system at the site for conservation of water.	Under Developed			Partly Encroached					
228	348	90		BDO	(d)76 (10-16)	28° 42' 30.621" N 77° 2' 22.179" E	07.05.2011	Not mentioned in revenue records. However, it is a Natural water body having clean water. BDO was directed get the same mentioned as water body in revenue records. The water body only needs maintenance and cleaning.	Developed		Permanent Wet						Needs maintenance and cleaning.
229	349	91		BDO	(e)13//25 (4-16)	28° 42' 41.186" N 77° 2' 12.070" E	07.05.2011	Chopal exists over the site. Agencies have been directed to develop water harvesting system at the site for conservation of water.					Illegally Built up				Rain water harvesting to be developed.
230	350	92		BDO	f) 77/2 (9-4)	28° 42' 42.902" N 77° 2' 43.499" E	07.05.2011	Natural water body. Only boundary wall and plantation work is required.	Developed		Permanent Wet						Boundary wall and plantation work to be done.
231	351	93		BDO	g)79 (21-13)	28° 42' 16.684" N 77° 2' 9.021" E	7.5.2011	Well developed water body being maintained by the villagers. Mandir exists in water body approximately over an area of 1 bigha. Plantation work is required around the boundary wall.	Developed		Permanent Wet						Plantation to be done.

232	363	105	Nithari	BDO	(a)24/26 (26-14)	28° 42' 25.964" N 77° 3' 23.407" E	23.12.2008 24.12.2008 30.05.2015	Boundary wall exists. Dry. Work completed. Work in progress, minimum concretization, narrower pathways, more greenery and rainwater access be ensured.	Developed	Dry							Rain water harvesting system to be done.
233	364	106		BDO	(b)23/5 (4-11) 24/1(5-16) total= (10-07)	28° 42' 28.799" N 77° 3' 13.569" E	23.12.2008 24.12.2008 30.05.2015	Wet. Only boundary wall constructed & developed by DSIIDC Deptt. Sewage flowing into it. Road is also constructed on one side of water body. Sewage flow to be diverted for its development.	Under Developed	Wet	Sewage flow						
234	365	107		BDO	(c)24//2 (4-16)	28° 42' 28.692" N 77° 3' 18.464" E	30.05.2015	Delhi Govt. School exists. Plantation to be done. Rain water harvesting						Legally Built up			Rain water harvesting
235	366	108		BDO	(d)24//3 (4-14)	28° 42' 28.997" N 77° 3' 20.322" E	30.05.2015	Delhi Govt. School exists. Plantation to be done. Rain water harvesting						Legally Built up			Rain water harvesting
236	367	109		BDO	(e)37//15 (4-16)	28° 42' 15.460" N 77° 2' 48.023" E	30.05.2015	Boundary wall exists. Wet. Work completed.	Under Developed	Wet							
237	368	110		BDO	35/15(4-16)	28° 42' 16.491" N 77° 3' 13.467" E		Wet.	Developed	Wet							
238	369	111	Nizampur rasidpur	BDO	(a) 23/22(2-9), 23(4-16),24(3-13) total area (10-18)	28° 43' 14.178" N 76° 57' 46.008" E	09.06.2008	Boundary wall exists. Wet. Some Encroachment. Demarcation done. Scheme will prepared after demarcation. Water body has clean water.	Under Developed	Permanent Wet		Partly Encroached					
239	370	112		BDO	(b)30/6,31/10, 11 total area (14-8)	28° 43' 10.115" N 76° 57' 53.588" E	09.06.2008	Dry. Work completed. Water body is dry. It needs development work including greening and developing of catchment area.	Under Developed	Dry							

259	402	144	Salahpur mazra	BDO	(a)20//12 (4-16),20//13 (4-16),20//14 (4-16) Total area (14-8)	28° 46' 23.076" N 76° 59' 28.399" E		Boundary wall exists. Well developed. 333 Work completed.	Developed		Wet							Plantation to be done.
260	403	145		BDO	(b)21//23/2 (2-5), 24//3/2(2-4) Total area (4-9)	28° 46' 17.868" N 76° 59' 42.416" E		Lal Dora cannot be demarcated. Encroachment within Firm, Abadi.	Under developed	Dry			Encroachment					
261	404	146		BDO	(c)22//13 (2-19)	28° 46' 22.918" N 76° 59' 54.287" E			Under Developed	Dry	Seasonal Wet							
262	405	147		BDO	(d)24//23 (4-16), 33//2 (4-15),33//3 (4-16),33//4/2 (1-12),33//7/1(3-1),33//8 (6-4),33/9(5-10) Total area (30-14)	28° 46' 8.695" N 76° 59' 42.336" E		Land allotted to 20 point programme. Encroachment is the shape of built up houses. TSM is required.	Under developed	Dry			Encroachment					
263	406	148	Sawada	BDO	(a) 229(38-18)	28° 42' 35.413" N 76° 59' 8.778" E		Boundary wall exists. Dry. Work completed.	Developed		Permanent Wet							Plantation to be done.
264	407	149		BDO	(b)200 (10-4)	28° 42' 44.302" N 76° 59' 19.377" E		Low lying area.	Under Developed	Dry								
265	408	150		BDO	(c)236 (5-5)	28° 42' 30.645" N 76° 59' 8.492" E		Low lying area.	Under Developed	Dry								
266	409	151		BDO	(d)308 (13-0)	28° 42' 18.589" N 76° 58' 48.350" E		Low lying area.	Under Developed	Dry								
267	410	152		BDO	(e)430 (8-14)	28° 42' 14.746" N 76° 58' 33.571" E		Low lying area.	Under Developed	Dry								
268	412	154	Sultanpur mazra	BDO	(a) 35/37(7-16)	28° 41' 36.953" N 77° 4' 23.334" E		Park.										
269	413	155		BDO	(b) 72/26/2(5-2)	77° 5'13.60"E / 28°41'31.76"N		Park.										

DISTRICT-SOUTH

S. No.	G. No.	S.No.	Name of village's No of Water Bodies/Pond's	Water owing agency	Khasra No.	Lat/Long	Date of Inspection	Site/position/Directions/opinions	Status							Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachmen	Built up(Legal/Illeg	Non Treceable		
273	426	2	Asola	BDO	(a)1257 (21-19)	28° 27' 11.682" N 77° 12' 32.260" E	26.03.2010 2.06.2012 29.09.2012	Under Kinni Farm House. Demolition done. Boundary cleared. Need funds. (I&FCD) had to request Dir (P) for releasing of funds. Points have been shown and request has also been sent to I&FCD for development. Water Body is vacant. Kikar and other trees are growing on the water body land. A proposal for construction of boundary wall by I&FC Deptt. is in process. It belongs to BDO.	Under Developed	Dry							
274	427	3		BDO	(b)1437(0-2)	28° 26' 58.552" N 77° 11' 53.677" E	26.03.2010 02.06.2012	Land locked by farm houses. BDO was directed to get the demarcation done as well as to get the access to the land by exchange of land under Section 40 of the DLR Act, 1954 in order to develop the water body.	Under Developed	Dry							
275	428	4		BDO	(c)1470(1-18)	28° 26' 52.158" N 77° 12' 25.176" E	26.03.2010 29.09.2012	To be searched. Land locked by farm houses. BDO was directed to get the demarcation done as well as to get the access to the land by exchange of land under Section 40 of the DLR Act, 1954 in order to develop the water body.	Under Developed	Dry							

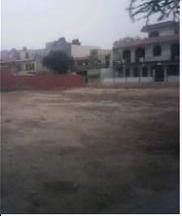
276	430	6	BDO	(g) 47(32-7)	28° 27' 31.772" N 77° 10' 53.030" E	05.06.2010 29.09.2012	No Boundary wall. Sewage. TSM needed. TSM demarcation is pending with Tehsilder office. To get demarcation done & removal of encroachment and develop the water body. Encroachment exists around the water body, concerned agency was directed to get the demarcation done for removal of encroachment and development of water body.	Under Developed		Permanent Wet	Sewage flow	Partially Encroached					To remove encroachment
277	431	7	BDO	(h) 483 (1-14)	28° 27' 25.244" N 77° 11' 11.078" E		Request for installation of Rain Water Harvesting System has been sent to DJB. DJB to install harvesting system. MCD School. Plantation by MCD.						Legally Built up				Rain water harvesting to be done.
278	432	8	BDO	(i) 1629(0-14)	28° 26' 51.558" N 77° 12' 46.229" E	02.06.2012 29.09.2012	Kapil Dev Farm House. Land locked. Application for providing Rasta has been filed before CO. Tehsildar was directed to issue notices to adjoining property owners. It is situated in E-1/A Farm House. Water is available in pond constructed with the cement and bricks. BDO(S) was directed by Court Commissioner to demarcate the land and construct a boundary wall around the water body.	Under Developed		Permanent Wet							
279	433	9	BDO	1457(0-2)	28° 26' 53.643" N 77° 12' 6.345" E	02.06.2012 29.09.2012	It is located near nala in D-34. Farm House. The Nala is being cultivated. Court Commissioner directed BDO(S) to demarcate the land and construct a boundary wall around the water body for its development.	Under Developed	Dry								
280	434	10	BDO	1404 (1-6)	28° 26' 50.887" N 77° 12' 31.810" E	24.12.2011	Construction waste lying there. Action is pending with Tehsildar office. Vacant land exist around this water body with Kh. No. 1424(19-13), 1430(22-15) and directed to develop it as green by Rev. Deptt. Drawing of land is required from Tehsilder. Plantation to be done. To stop dumping. Encroached by construction Waste. Garbage/Dumping Yard exists there. Vacant land around this.	Under Developed	Dry			Partially Encroached					Plantation to be done.

281	435	11		BDO	1424 (19-13).	28° 26' 53.762" N 77° 12' 42.831" E	24.12.2011	Gram Sabha Land.	Under Developed	Dry							
282	436	12		BDO	1430 (22-15)	28° 27' 2.127" N 77° 12' 16.955" E	24.12.2011	Drawing of this total land is required by Court Commissioner from Tehasildar concerned. After that this area to be demarcated for development.	Under Developed	Dry							Demarcation to be done.
283	438	14	Aya nagar	BDO	(a)1575 (21-00)	28° 28' 17.259" N 77° 7' 46.449" E	23.04.2011	Development work is going on by I&FCD. To carry out proper demarcation to identify the encroachment and hand over to developing agency. Plantation to be done. Boundary wall exists around the water body. Encroachment had been done by way of constructing a temple, shops etc. The Revenue authorities were directed to carry out proper demarcation of the water body and remove the encroachment.	Under Developed	Dry		Partly Encroached					Plantation to be done.
284	439	15		BDO	1704(16-2), 1705(0-9), 1706(2-16) Total area (19-7)	28° 28' 33.377" N 77° 7' 50.098" E	23.04.2011	Development work is being done by I&FCD. Request has been sent to I&FCD and MCD for cleaning and also to Horticulture Deptt. for plantation. To stop all nuisance as well as the ongoing encroachment. Cleaning required. Mandir and Samadhi is built up in the water body. The boundary wall is broken on two sides. The sewer system was total failure as the entire village sewerage still flows into the water body. the water body has been turned into a dumping yard. BDO, MCD, DJB and SDM were directed to stop all the nuisance as well as the on going encroachment and report to the committee by 5.5.2011 along with status report of the water body.	Under Developed	Dry	Sewage flow	Fully Encroached					Plantation to be done.

285	440	16		BDO	(c)1761/13 (0-8)W	28° 28' 30.661" N 77° 8' 0.480" E		400 yards.										
286	443	19	Bhati	BDO	(a)1311(2-3)	28° 26' 5.561" N 77° 11' 37.254" E	05.06.2010	Boundaries not properly defined. TSM demarcation is pending with Tehsildar office. Demarcation and plantation required. Concerned authority were directed to get the demarcation done and submit the report to the committee for further direction.						Built up				Demarcation and plantation to be done.
287	445	21		BDO	(c)1432 (2-3)	28° 25' 38.461" N 77° 11' 53.861" E	05.06.2010	Built up. Encroached by Radha Swamy. Boundaries not properly defined. TSM demarcation is pending with Tehsildar office. To demarcate the site. RA vested the land in Pvt. party. The water body could not be located. The BDO and the SDM staff were to demarcate the land and submit the report to the Court Committee.					Built up	TRACED				
288	448	24	Chandan Hulla	BDO	160-161 (01-07)	28° 28' 8.964" N 77° 10' 54.931" E		Partially encroached. This water body is situated in the middle of a village. It is surrounded by a high wall and has a Flood Department Office complex within it. Flowing dirty water in to it. Flood Department was directed to stop the dirty water.	Under Developed		Permanent Wet	Sewage flow	Partly Encroached					
289	449	25	Chattar pur	BDO	(a) 60(78-1) New water body	28° 30' 22.722" N 77° 10' 52.692" E	26.03.2010 12.01.2013	TSM demarcation is pending with Tehsildar office. Unauthorized Colony. Entirely built. Demarcation needed. An area of around 33-12 is stated to be leased out to Chatterpur Mandir by Gram sabha. The revenue record indicates that the land has been given on lease to Aadhyat Katyayni Sidh Shakti Peeth Chattarpur Mandir, New Delhi. BDO and SDM staff was directed to carry out demarcation and give the exact factual position of the site.					Illegally Heavy Built up				Demarcation to be done.	

293	456	32		BDO	(b)93/2(5-12)	28° 26' 13.775" N 77° 8' 27.371" E	05.06.2010 29.09.2012 06.12.2014	Point/Demarcation is pending with Tehsildar office nad demolition is being fixed for removal of encroachment shortly. To remove the encroachment, MCD and DJB directed to stop the sewage. To remove encroachment. Same position exist as was on the last visit. Once again revenue record was not provided. MCD, I&FC, BDO and SDM staff failed to give any satisfactory reply as to why no development has been made.	Under Developed		Permanent Wet	Sewage flow	Partially Encroached				Demarcation to be done. Demolition done.	
294	458	34	Devli	BDO	b) 45/27(18-4)	28° 29' 39.033" N 77° 13' 47.796" E	05.6.2010	Matter is pending before Religious Committee for decision. To get stopped the development of Mandir and remove the new construction. Plantation be done. Well developed water body. Old Mandir exists. BDO was directed to stop the encroachment immediately.	Developed	Dry			Partly Encroachment				Plantation to be done.	
295	459	35		BDO	c) 206(3-5)	28° 30' 4.770" N 77° 13' 50.067" E	05.6.2010	Park. Malba has been cleared and also protected by I&FCD. MCD was directed to get Malba cleared. To remove malba. Plantation is required. The water body exists within village abadi. Malba has been dumped into the water body. MCD was directed to get Malba cleared immediately.	Developed		Seasonal Wet	Sewage flow					Plantation to be done. Malba removed.	
296	460	36		BDO	(d)40/26 (10-10)	28° 29' 37.388" N 77° 14' 49.228" E		Encroachment.	Under Developed				Encroachment					
297	461	37		BDO	(e)205(0-6)	28° 30' 3.625" N 77° 13' 50.726" E		Temple.						Built up				
298	462	38		BDO	(f)224/1(0-1)	28° 30' 4.399" N 77° 13' 43.845" E		Houses.						Built up				
299	463	39		BDO	(g)267(0-7)	28° 30' 33.461" N 77° 12' 44.819" E		Govt. School exists.						Built up				

300	464	40	Fatehpur beri	BDO	(a)691(6-8)	28° 27' 33.262" N 77° 10' 36.553" E	05.06.2010	I&FCD has fenced this water body. To get the dispute of Rasta resolved by BDO & hand over to I&FC Deptt. for developments. Partially wet. Plantation to be done. Mandir exist on spot. Boundary wall have been constructed by I&FC Department. BDO was directed to hand over the water body to the I&FC Department.	Under Developed		Partially Wet	Sewage flow	Partly Encroachment by way of temple				Plantation to be done.	
301	465	41		BDO	(b)1322min (1-5)	28° 26' 16.217" N 77° 10' 56.805" E	05.06.2010	High Court Case. Private ownership. To submit the status report of court case by BDO. To report to CC. One Balraj son of Teja has been declared as Bhumidhar of the water body, which is against the judgment of Hon'ble High Court. The BDO was directed to provide the details of the case and to submit as to what action has been taken.	Under Developed	Dry								
302	466	42		BDO	(c)1322min (3-12)	28° 26' 15.458" N 77° 10' 56.623" E	18.04.2015	Pvt. Temple. To report to CC. Flower/Vegetable cultivation is going on. Encroached by Farm Vandana, Dimple Farm.					Encroachment					
303	467	43		BDO	(d)1187(5-8)	28°26'41.93"N 77°10'43.03"E	04.06.2014	It has dirty water. Villagers were found dumping at the water body. Demarcation has been done. Garbage were found in and around the water body. As per record the land is thok gujran shamlat. This is a gairmumkin johar. Vacant. Two small temples.	Under Developed			Sewage flow	Built up				Some plantation is there.	
304	468	44		BDO	(e)1265(4-5)	28° 26' 4.717" N 77° 11' 17.348" E	04.06.2014 18.04.2015	Landlocked. Johar. Hill area.			Wet						Some plantation has been done.	
305	469	45	Gadai pur	BDO	(a)512/1 (15-13)	28° 28' 35.068" N 77° 9' 21.570" E	24.12.2010 12.01.2013 7.12.2014	Request installation for Water Harvesting System has been sent to DJB. To develop water harvest system at existing MPCC by developing agency i.e. DJB and submit report by 24.1.13. To be given to NCC. Plantation required. MPCC building exists on the site. The developing agency was directed to construct water harvesting system at site.					Legally Built up				Rain water harvesting system to be installed.	

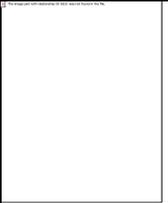
310	485	61	Khanpur	BDO	384(7-7)	28° 30' 36.934" N 77° 13' 42.664" E	23.04.2011	Plantation by PWD. Urbanized. Rain water harvesting. Plantation is required. Girls school exists on the spot. The roof of the school building is in pathetic condition and needs replacement. PWD was directed to replace the roof by constructing concrete roof. Thereafter, DJB to develop rain water harvesting system.						Legally Completely Built up		Rain water harvesting and plantation to be done.	
311	494	70	Maidan Grahi	BDO	(a) 554/2(32-8)	28° 29' 38.649" N 77° 12' 13.597" E	26.03.2010 06.12.2014	Action is pending with Tehsildar office. To produce the entire records status report and the earlier demarcation report by Tehsildar. Water body developed. BDO is the recorded owner. The same has been handed over by the developing agency.	Developed		Permanent Wet		Partly Encroachment by way of temple			Plantation is there.	
312	496	72		BDO	(c)778/330 (0-9)	28° 29' 3.197" N 77° 12' 7.578" E	06.12.2014	Not traceable.						NT			
313	501	77	Masjid moth	BDO	(a) 152(0-10)	28° 33' 32.581" N 77° 12' 58.051" E	24.12.2011	Urbanised village. The water body is not identified though shown in records. Market is built up in the area.					Illegally Built up				
314	516	92	Neb Sarai	BDO	(a)84(04-04)	28° 30' 39.728" N 77° 12' 2.947" E	04.06.2008	Developed by I&FCD. The water body is protected with a boundary wall. There is some habitation adjoining the one end of the waterbody.	Developed		Seasonal Wet						
315	517	93		BDO	b) 170/2 (01-01)	28° 30' 34.177" N 77° 12' 12.610" E	4.6.2008 24.12.2010 18.04.2015	Needed way. Land locked. Application for providing Rasta has been filed before CO. To get the demarcation done by Teh (HK). There is no water body at the spot and an open piece of land is available. It is surrounded by shanty jhuggies/ hut dwellers. The first and foremost thing to be undertaken is to have an independent approach to the water body. Revenue staff was directed to develop the access water body.	Under Developed	Dry			Partly Encroached				

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316	521	97	Rajpur khurd	BDO	(a)38 (7-16)	28° 29' 34.929" N 77° 11' 28.555" E	24.12.2010 02.06.2012 29.09.2012 12.01.2013	Work order for demarcation by TSM has been issued, demarcation is pending with office of the Tehsildar and the matter of removal of encroachment is also pending before Religious Committee for decision. To get the demarcation done by Tehsildar by TSM for removal of encroachment. It was directed to stop construction, plantation is required there is no sewage flow/watering system. Encroachment exists over 50% of the water body. Tehsildar was directed to demarcate the land and to remove the encroachment.	Under Developed	Dry							Partly Encroached	Encroachment to be removed. Demarcation to be done. Demolition done. Plantation to be done.	
317	522	98	Saidabad	BDO		77°17'18.29"E / 28°31'50.52"N		Near Kalkaji. Be Chirag Mauja. No water body. Tehsildar (Def. colony) submitted the report on 15.05.10, NIL water body in said village.											
318	524	100	Satbari	BDO	1049 (05-01)	28° 28' 16.841" N 77° 12' 26.740" E	04.06.2008 02.06.2012	Plantation to be done. Dirty Water. It is water body and land is vacant. Court Commissioner directed BDO (S) to demarcate the land and construct a boundary wall around the water body.	Under Developed		Permanent Wet							Plantation to be done.	
319	528	104	Sarai shahji	BDO	43	28° 32' 19.590" N 77° 12' 29.308" E	3.9.2011	Nearby Hauz Khas. Urbanized village. The said khasra no. has not been identified. The revenue and DDA staff were directed to identify the site and submit the report to the Court Committee.											
320	534	110	Sultanpur	BDO	321 min(8-6), 322 min(0-18), 323(5-11), 324(2-14), 325(4-10) total area(21-19)	28° 29' 41.502" N 77° 9' 53.018" E	24.12.2011	Plantation by PWD Horticulture. Request for installation of Water Harvesting System has been sent to DJB. To Develop the water harvesting system by DJB for conserving rain water at the site (Sarvodaya School). Water Harvesting. Plantation to be done. Sarvodaya School exist over the site. DJB was directed to develop the water harvesting system for conserving rain water.								Legally Built up		Rain water harvesting to be done.	

321	535	111	BDO	402(0-3)	28° 29' 42.041" N 77° 9' 41.910" E	24.12.2011	Land locked. Built up. Aya Nagar. Kh. No. of Chah, falling vacant. To identify the siteTo be traced. The said khasra no. has not been identified. The revenue and DDA staff were directed to identify the site and submit the report to the Court Committee.						Built up				
322	536	112	BDO	595(0-11)	28° 29' 24.742" N 77° 9' 41.885" E	24.12.2011	Landlocked. Kartik Farm Lane. Application for providing Rasta has been filed before CO. To identify the site. Land locked. Demarcation is required. The said khasra no. has not been identified. The revenue and DDA staff were directed to identify the site and submit the report to the Court Committee.						TRACED				

DISTRICT-SOUTH WEST

S. No.	G. No.	S. Nos.	Name of village's No of Water Bodies/Pond's	Land ownership	Khasra No.	Lat/Long	Date of Visit	Remarks	Status							Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up (Legal/Illegal)	Untreaceable		
326	586	3	Asalatpur Khawad F/66	BDO	15/7 & 24(11-13)	28° 32' 34.265" N 76° 56' 50.742" E	04.04.2009	Work completed. Plantation to be done. Area to be provided. The waterbody is developed. Dry, Need plantation.	Developed	Dry						Plantation to be done	
327	587	4		BDO	6/2&15/2 (7-14)	28° 32' 46.752" N 76° 56' 8.871" E	04.04.2009	Work completed. The waterbody is developed. Dry, Need plantation.	Developed	Dry						Plantation to be done	
328	592	9	Bizwasan	BDO	168(20-18)	28° 32' 7.430" N 77° 3' 26.829" E	06.06.2008 9.06.2016	Developed. Wet. Dirty water. Plantation already done. Work completed. A/A & E/S of Rs. 43.93 lacs for improvement work received. Work under process for award. Developed by DDA. Sewage, garbage in it.	Developed		Wet	Sewage flow				Plantation done.	
329	593	10		BDO	17,28, 23/24 (16-14)	28° 32' 13.738" N 77° 2' 47.898" E		Private Agriculture Land. Dry. Work completed..	Developed	Dry							
330	594	11		BDO	(c) 157 (90-0)	28° 31' 27.450" N 77° 4' 7.914" E		Air force radar centre. As per revenue record there is no water body.									
331	595	12	Bakargarh	BDO	76(9-14)	28° 35' 38.623" N 76° 52' 35.473" E		No Work. Despite best efforts water could not be diverted. The work could not be taken up due to continuous inflow of dirty water into the pond. DJB is to divert the water after treatment as per decided. policy. Well developed. Natural water body. Some plants are there and more can be planted.	Developed	Dry		Sewage flow				Some plants are there and more can be planted.	
332	596	13		BDO	77(5-12)	28° 35' 43.600" N 76° 52' 14.279" E		Completed. Boundary wall. Ghat, walking track & Deepening. Catchment area is 15.00 hec. Plantation done.	Developed	Dry						Plantation done.	

338	607	24	Chawala	BDO	196/1(19-15)	28° 34' 0.556" N 77° 0' 17.160" E	3.10.2011 26.12.2011	On Tajpur Road. Boundary wall. Wet. Dirty water. Space not available. Source of water is drain. No need of plantation. Natural water body. Dumping yard on one side. Dumping yard to be remove.	Developed		Permanent Wet						No need of plantation.	
339	608	25		BDO	192(5-15)	28° 33' 52.540" N 77° 0' 7.603" E	26.12.2011	Behind MCD School. Work completed. Developed by DSIIIDS. Dry water body, Need catchment development & need removal. Plantation already done. Source of water is rain.	Developed	Dry							Need catchment development and need removal. Plantation already done.	
340	609	26		BDO	7/27(9-18)	28° 34' 3.189" N 77° 0' 31.254" E	26.12.2011	Behind Shani Mandir. Boundary wall. Dry. Thick forest. Source of water is rain. Work completed Scheme amounting to Rs. 40.87 lacs approved at S. No. 28 in meeting held on 2.2.11, A/A & E/S awaited. Natural water body. Need Boundary wall repair. School is there, yet budget needed.	Developed		Seasonal Wet							
341	610	27		BDO	96(12-6)	28° 33' 14.670" N 77° 0' 6.317" E	26.12.2011 19.01.2013	Developed. Wet. Dirty water. Sewage flow. Work completed. Developed by DSIIIC Natural water body, dump yard on one side and encroachment on other.	Developed			Sewage flow	Partly Encroached				To remove encroachment.	
342	611	28		BDO	199(14-17)	28° 33' 44.787" N 77° 0' 28.422" E	26.12.2011	Developed. Wet. Dirty water. Work completed. Mandir and Panchayat Ghar. Natural water body filled with sewage, need demarcation.	Developed		Wet	Sewage flow					Need demarcation.	
343	612	29		BDO	206 (4-4)	28° 33' 14.410" N 76° 59' 21.957" E		Near ITBP. Boundary Wall. Dry. Already trees exists. Source of water is rain.	Developed		Seasonal Wet							

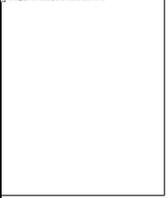
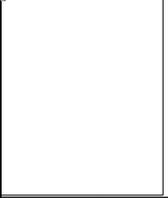
344	613	30	BDO	215 (12-8)	77° 0'16.55"E / 28°33'54.23"N	06.06.2008 26.03.2011 19.01.2013	Near BSF. Developed. Wet. Dirty water. Plantation already done. Work completed. Need catchment development.	Developed		Permanent Wet	Sewage flow					Need catchment development. Plantation already done.	
345	614	31	BDO	362(4-16)	28° 33' 46.191" N 77° 0' 18.763" E		Exists in village. Boundary wall. Wet. Dirty water. Land of water body is encroached by the villagers. Refer to Dy. Comm. (S/W) by PD (RD).	Developed		Wet	Sewage flow	Fully Encroached				To remove encroachment.	
346	619	36	Daulat pur	BDO	29/7(08-14)	28° 32' 31.867" N 76° 57' 52.693" E		Boundary wall. Plantation already done. Dry. Work completed.	Developed	Dry						Plantation already done.	
347	620	37		BDO	61(06-12)	28° 32' 36.316" N 76° 57' 19.787" E	23.07.2005	Boundary wall. Dirty water. Plantation done. Work foreclosed. Dry water body. DESU office in it, Need desilting and boundary wall.	Developed		Wet	Sewage flow		Legally Partially Built up		Plantation already done.	
348	621	38		BDO	41(11-03)	28° 32' 48.671" N 76° 57' 44.945" E		Boundary wall. Dirty water. Plantation done. Work completed. Developed by DSIIDC.	Developed		Wet	Sewage flow				Plantation already done.	

349	622	39		BDO	22/26(6-12)	28° 32' 44.556" N 76° 56' 55.661" E		Boundary wall. Dry. Planation done. Work completed.	Developed	Dry							Plantation already done.	
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350	623	40	Darya pur khurd	BDO	6/26(2-9)	28° 33' 19.424" N 76° 54' 46.089" E	06.06.2014	This is disputed land . It is underdeveloped and has dirty water . Large number of cow dung was spotted at site. It can be revive/developed very well. No sewage flow. Unauthorized construction . Wet. Completed. Boundary wall. Ghat, walking track & Deepening. Catchment area is 5.00 hec. Need Plantation.	Developed		Wet						Plantation to be done.		
351	624	41		BDO	321(23-9)	28° 33' 0.483" N 76° 55' 4.267" E	06.06.2014	Garbage and debris are found dumped at site. Wild plantation is there. Boundary wall is little bit broken. No encroachment present in field. Dry. Completed. Boundary wall. Ghat, walking track & Deepening. Catchment area is 12.00 hec. Work done. Dry. Needs plantation.	Developed		Dry							Plantation to be done.	
352	625	42		BDO	66/11(11-1)	28° 33' 5.981" N 76° 54' 36.132" E	06.06.2014	DSIIDC had developed the site. Unauthorized construction. Land has been occupied by villagers illegally. Court Commissioner directed BDO and I&FC to demarcate the land of water body. Work completed. Developed by DSIIDC. Work done. Need Plantation.	Developed		Dry							Plantation to be done.	
353	626	43		BDO	7/16/1(4-2)	28° 33' 21.617" N 76° 54' 38.938" E		Wet. No work. Court Case. Cannot be revived/developed due to court case. To check and report to CC.	Under Developed			Wet							

354	628	45	Daurala	BDO	46(08-10)	28° 30' 30.438" N 76° 53' 50.650" E	04.04.2009	Boundary wall. Dry. Thick forest. 9 Point Scheme sent. A/A & E/S awaited. Developed. Contains water, plantation is required.	Developed	Dry							Plantation to be done.	
355	629	46		BDO	43(04-02)	28° 30' 38.712" N 76° 53' 40.449" E	04.04.2009	9 Point Scheme sent. A/A & E/S awaited. Developed by I&FC. Plantation is needed.	Under Developed	Dry							Plantation to be done.	
356	630	47		BDO	44(03-09)	28° 30' 35.568" N 76° 53' 32.861" E	04.04.2009	Developed. Dry. Plantation done. 9 Point Scheme sent. A/A & E/S awaited. Good. Developed water bodies, contains water.	Developed	Dry							Plantation to be done.	
357	631	48		BDO	45(07-05)	28° 30' 35.115" N 76° 53' 7.573" E	04.04.2009	9 Point Scheme sent. A/A & E/S awaited. Good. Dry Developed by I&FC.	Under Developed	Dry								
358	632	49	Dhansa	BDO	137(11-14)	28° 33' 8.423" N 76° 52' 20.663" E	23.07.2005	Dry. Work completed. Plantation done. Boundary wall. Ghat, walking track & Deepening. Completed. Well. Dry. Developed by I&FC. Catchment area is 10.00 hec.	Developed	Dry							Plantation already done.	
359	633	50		BDO	138(3-4)	28° 33' 19.178" N 76° 52' 25.185" E		Dry. Work completed. Plantation done. Boundary wall. Ghat, walking track & Deepening. Completed. Dry. Catchment area is 7.00 hec.	Developed	Dry							Plantation already done.	
360	634	51		BDO	152(9-12)	28° 33' 17.616" N 76° 50' 54.509" E		Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Dry. Catchment area is 5.00 hec. Plantation done.	Developed	Dry							Plantation already done.	
361	635	52		BDO	153(13-0)	28° 33' 9.356" N 76° 53' 7.485" E		Dry. Work completed. Plantation done. Boundary wall. Ghat, walking track & Deepening. Completed. Dry. Catchment area is 10.00 hec.	Developed	Dry							Plantation already done.	

362	640	57	Dichaun Kalan	BDO	81/14/1(7-9)	28° 38' 14.044" N 76° 58' 58.783" E		Encroachment and the pond is receiving discharge of entire adjoining village Abadi. Work shall be taken up after sewerage is completed by Delhi Jal Board. Wet. Encroached. Dirty water. Water comes through tube well, sewage entry. Catchment area is 10.00 hec.	Under Developed		Seasonal Wet	Sewage flow	Partly Encroached			To remove encroachment.	
363	641	58		BDO	82/4/2(5-14)	28° 38' 18.218" N 76° 58' 47.899" E		Encroachment and the pond is receiving discharge of entire adjoining village Abadi. Work shall be taken up after sewerage is completed by Delhi Jal Board. Wet. Encroached, sewage flow & dirty water. Need Demarcation.	Developed		Wet	Sewage flow	Partly Encroached			To remove encroachment.	
364	642	59		BDO	97/15/2(4-5)	28° 38' 51.597" N 76° 59' 27.330" E		Dry. Boundary wall. Ghat, walking track & Deepening. Completed. Plantation done.	Developed	Dry					Plantation already done.		
365	643	60		BDO	158/24/1(22-7)	28° 38' 27.178" N 76° 59' 6.762" E		Disputed/Hindrance. Land dispute, demarcation yet to be given by revenue Deptt. Need demarcation, encroached.	Under Developed		Wet		Encroachment			Demarcation to be done. Encroachment to be removed.	
366	644	61		BDO	96/20/2/1(0-14)	28° 38' 51.188" N 76° 59' 6.014" E		Now part of the Drain. Cannot be revived due to small area.	Under Developed								
367	645	62	Dindar Pur	BDO	338(5-6)	28° 35' 32.680" N 76° 59' 38.848" E	26.12.2011 29.11.2014	Dispute at Site. Converted in to park sorrounded by boundary wall. Encroached by local people.					Partly Encroached by local people			To remove encroachment.	
368	646	63		BDO	1087/234 (20-0)	28° 35' 27.391" N 76° 59' 58.254" E	26.12.2011	Dry. Work completed. Well developed water body. Boundry wall built up around the water body. Plants are grown. Need plantation.	Developed		Seasonal Wet					Plantation to be done.	

369	647	64	Gumanhera	BDO	104(10-12)	28° 32' 3.614" N 76° 55' 22.724" E	23.07.2005	Boundary wall. Wet. Plantation done. 9 Point Scheme sent. A/A & E/S awaited. DSIIDC. Development work is in progress.	Developed		Permanent Wet						Plantation already done.		
370	648	65		BDO	99(18-09)	28° 32' 58.393" N 76° 55' 47.998" E		Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Work done. Completed. Dry. Plantation done. Developed by I&FC. Catchment area is 10.00 hec.	Developed	Dry							Plantation already done.		
371	649	66		BDO	102(16-15)	28° 32' 1.139" N 76° 55' 41.542" E		Boundary wall. Wet. Already plantation. 9 Point Scheme sent. A/A & E/S awaited. Wall made.	Developed		Wet						Plantation already done.		
372	650	67		BDO	101(04--10)	28° 32' 14.476" N 76° 55' 32.347" E		Dry. Work completed. Plantation done.	Developed	Dry								Plantation already done.	
373	651	68		BDO	103(04-17)	28° 32' 4.399" N 76° 55' 28.649" E		Boundary wall. Dirty water. Plantation done. 9 Point Scheme sent. A/A & E/S awaited. Work completed. Developed by DSIIDC. Dirty water.	Developed		Wet	Sewage flow						Plantation already done.	
374	652	69		BDO	100(08-08)	28° 32' 46.326" N 76° 54' 53.460" E		Work completed. Developed by DSIIDC. Plantation done. Dry.	Developed	Dry								Plantation already done.	

375	653	70		BDO	105(08-13)	28° 31' 55.549" N 76° 55' 3.103" E		Boundary wall. Dry. Work completed. Plantation done.	Developed	Dry						Plantation already done.	
376	654	71	Goyla Khurd	BDO	9/29(10-9)	28° 35' 14.680" N 77° 0' 29.306" E	26.12.2011	Acquired for 100 meters Road. 9 Point Scheme sent. A/A & E/S awaited. Sewage water is there, no plantation.	Under Developed		Permanent Wet	Sewage flow				Plantation to be done.	
377	655	72		BDO	20/26 (5-13)	28° 34' 58.886" N 77° 0' 14.844" E		Dry. Encroachment matter taken up in DTF meeting. Refer to Dy. Comm. (S/W) by PD (RD). Plantation to be done.	Under Developed	Dry			Fully Encroached			Plantation to be done.	
378	656	73	Galib Pur	BDO	46(12-11)	28° 31' 28.982" N 76° 53' 1.045" E	4.6.2012	Boundary wall. Wet. Needs plantation. Natural water body.	Developed		Permanent Wet					Plantation to be done.	
379	657	74		BDO	60(12-11)	28° 31' 47.076" N 76° 52' 43.325" E	4.6.2012	Developed. Wet. Work foreclosed. Needs plantation. Natural water body. Temple is situated on one side	Developed		Permanent Wet	Sewage flow	Partly Encroached by way of temple			Plantation to be done.	
380	658	75	Hasanpur	BDO	74(09-07)	28° 33' 23.659" N 76° 56' 15.275" E	04.04.2009	Wet. Work completed. Developed. Needs plantation.	Developed		Seasonal Wet					Plantation to be done.	
381	659	76		BDO	65(04-12)	28° 33' 13.738" N 76° 56' 36.828" E		Dry. Work completed. Needs plantation.	Developed	Dry							

382	661	78	Issapur	BDO	148(6-13)	28° 34' 30.951" N 76° 52' 1.063" E	29.11.2014	Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Dry. Needs plantation.	Developed	Dry							Plantation to be done.		
383	662	79		BDO	149(24-8)	28° 33' 36.456" N 76° 51' 54.643" E	29.11.2014	Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Dry. Plantation done.	Developed	Dry								Plantation to be done.	
384	663	80		BDO	150min(12-0)	28° 33' 30.618" N 76° 52' 6.904" E	29.11.2014	Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Dry. Needs plantation. Catchment area is 10.00 hec. Plantation done.	Developed	Dry								Plantation to be done.	
385	664	81		BDO	151(10-9)	28° 33' 31.386" N 76° 52' 12.121" E	29.11.2014	Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Dry. Needs plantation. Catchment area is 10.00 hec. Plantation done.	Developed	Dry								Plantation to be done.	
386	665	82		BDO	153(1-16)	28° 34' 34.144" N 76° 50' 48.272" E	29.11.2014	Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Dry. Needs plantation. Catchment area is 20.00 hec.	Developed	Dry								Plantation to be done.	
387	666	83		BDO	152 (9-16)	28° 34' 26.342" N 76° 51' 17.667" E	29.11.2014	Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Dry. Needs plantation. Catchment area is 10.00 hec. Plantation done.	Developed	Dry								Plantation to be done.	
388	667	84		BDO	126 (3-7)	28° 34' 37.097" N 76° 51' 44.164" E	29.11.2014	Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Dry. Needs plantation. Catchment area is 10.00 hec. Plantation done.	Developed	Dry								Plantation to be done.	
389	668	85		Jaffarpur Kalan	BDO	896(7-16)	28° 35' 23.898" N 76° 55' 19.879" E	06.06.2014	Extremely dirty water present there. Sewage is flowing into the water body. Garbage has found dumped at site. Under developed. Dirty water. Filled up with earth for park. Encroached.	Under Developed		Sewage flow						To remove encroachment.	

390	669	86		BDO	473(6-1)	28° 35' 29.123" N 76° 55' 5.316" E	06.06.2014	. It has dirty water and is a natural pond. Villagers demanded that the ponds may be connected with rain water channel. Temple exists on the side of water body. Wet. Dirty water. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Wet. Catchment area is 4.00.	Developed		Wet	Sewage flow						
391	672	89	Jharoda Kalan	BDO	75/17(09-04)	28° 39' 1.897" N 76° 56' 31.018" E	23.07.2005	Boundary wall completed. Villagers do not allow to excavate/provide lining foothpath. Good. Dry. Needs maintenance, protected by boundary wall. Hindrance fee demarcation not provided. Plantation done.	Under Developed	Dry							Needs maintenance. Plantation to be done.	
392	673	90		BDO	162(17-09)	28° 38' 57.709" N 76° 56' 48.079" E	23.07.2009	Boundary wall completed. However, other development work could not be started due to adamant nature of villagers and area MLA not to take up the work, as this pond being used for drinking and bathing of the cattle's of the villagers. Hence, work cancelled by circle office. Boundary wall & path. Plantation done. Developed by I&FC. Work done. Wet.	Developed		Permanent Wet						Plantation done.	
393	674	91		BDO	19/9(13-6)	28° 38' 56.131" N 76° 55' 50.302" E		Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Work done. Completed. Plantation done.	Developed	Dry							Plantation done.	
394	675	92		BDO	84/4/2(1-14)	28° 39' 27.134" N 76° 57' 10.488" E		Encroachment. Baba Haridas Mandir exist on this land. Non revival. Parking exists.	Under Developed	Dry		Fully Encroached					Encroachment to be removed.	
395	676	93		BDO	165(2-8)	28° 39' 16.510" N 76° 56' 59.898" E		Boundary wall almost completed except in some portion. Work held due to villagers dispute B.D.O has to resolve land dispute/decision of rasta. Work forclosed vide letter dated 04.01.12. Dry. Boundary wall, pitching etc in three sides. Wall made. Dispute.	Under Developed	Dry								
396	677	94		BDO	91/22(11-9)	28° 39' 29.799" N 76° 56' 40.377" E		Bhoomidhar under section 1985. Pvt. Agriculture Land. Pond does not exist in the revenue record.							NT			
397	678	95		BDO	166(28-6)	28° 39' 24.399" N 76° 57' 10.001" E		Boundary wall exists. Wet. Encroachment. Baba Haridas Mandir exist on this land. Pond under Hari Dass Samiti. Non revival.	Developed		Wet	Fully Encroached						

398	683	100	BDO	85/9(1-16)	28° 39' 24.971" N 76° 56' 51.235" E		Under Developed. Dry. Need Demarcation.	Under Developed	Dry							Demarcation to be done.		
399	684	101	Jhatikra	BDO	84(19-4)	28° 31' 19.962" N 76° 57' 48.673" E	04.04.2009 6.06.2014	Under developed. Dirty water. Plan made. Yet to do work. Natural water body. Plantation done.	Under Developed		Permanent Wet	Sewage flow				Plantation done.		
400	685	102		BDO	95	28° 31' 4.495" N 76° 58' 6.677" E		9 Point Scheme sent, A/A & E/S awaited.	Under Developed									
401	686	103		BDO	96(06-05)	28° 31' 9.943" N 76° 57' 45.429" E	04.04.2009	Developed by I & FC, protected by boundary wall. Partly encroached.	Under Developed	Dry			Partly Encroached					
402	687	104		BDO	101(6-18)	28° 32' 9.922" N 76° 58' 15.044" E	04.04.2009	Dry. Work completed. Temple. Partly Encroached. Natural water body. Work done. Plantation done.	Developed	Dry			Partly Encroached			Plantation done.		
403	688	105	Jhul Jhuli	BDO	10/9/2(1-16)	28° 32' 35.517" N 76° 54' 17.312" E		Under Developed. Dry. Needs plantation. Cannot be revived due to small area. Need demarcation. Need plantation.	Under Developed		Seasonal Wet					Plantation to be done.		
404	689	106		BDO	10/12/2(2-0)	28° 32' 34.399" N 76° 54' 18.006" E		Under Developed. Need plantation. Dry. Needs plantation.	Under Developed	Dry						Plantation to be done.		
405	690	107		BDO	27/1/12(1-0)	28° 32' 8.206" N 76° 54' 26.260" E		Under Developed. Dry. Needs plantation. Cannot be revived due to small area. Non revival. Not identified. Need demarcation.	Under Developed	Dry						Plantation to be done.		

406	691	108	BDO	44(14-10)	28° 32' 8.829" N 76° 54' 6.006" E		Under Developed. Work held up due to dispute in land. To report to CC. Hindrance fee demarcation provided.	Under Developed										
407	699	116	Kajipur	BDO	31(9-2)	28° 34' 27.058" N 76° 52' 51.968" E	4.6.2012	Dry. Boundary wall. Plantation done. Ghat, walking track & Deepening. Completed. Surrounded by boundary wall. Catchment is well developed. No water is available. Work done, dry.	Developed	Dry							Plantation done.	
408	700	117		BDO	59/1(0-4)	28° 34' 15.243" N 76° 52' 55.140" E		Private Boundary wall. Dry. Encroachment. Needs plantation.	Under Developed	Dry								Plantation to be done.
409	702	119	Kair	BDO	19/24(12-17)	28° 37' 23.540" N 76° 55' 18.093" E		Developed. Wet. Dirty water. Plantation done. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Wet. Catchment area is 20.00 hec.	Developed		Wet	Sewage flow					Plantation done.	
410	703	120		BDO	29/2(7-4)	28° 37' 11.499" N 76° 55' 10.943" E		Developed. Wet. Dirty water. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Dry. Needs plantation.	Developed		Wet	Sewage flow						Plantation to be done.
411	704	121	BDO	63(8-10)	28° 37' 30.414" N 76° 55' 9.608" E		Developed. Wet. Dirty water. Boundary wall completed. Despite best efforts water could not be diverted. The work could not be taken up due to continuous inflow of dirty water into the pond. DJB is to divert the water after treatment as per decided policy. Sewage flow. Needs plantation. Catchment area is 15.00 hec.	Under Developed		Wet	Sewage flow						Plantation to be done.	
412	705	122	BDO	64/2(21-2)	28° 37' 25.778" N 76° 54' 56.738" E		Developed. Wet. Dirty water. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Wet. Catchment area is 15.00 hec.	Developed		Wet								

424	717	134	Kanganheri	BDO	(b) 178(8-6)	28° 35' 43.485" N 76° 57' 53.742" E	04.04.2009	Boundary wall. Wet. Clean water. Work done. Wet. Plantation done.	Developed		Permanent Wet						Plantation done.	
425	718	135		BDO	(c) 185(5-5)	28° 36' 1.025" N 76° 57' 39.833" E		Boundary wall. Developed. Work completed. Dry. Plantation done.	Developed	Dry							Plantation done.	
426	719	136		BDO	32/7(4-16),14(4-12) total area (9-8)	28° 32' 40.778" N 76° 59' 43.177" E	06.06.2008 4.4.2009	Developed. Dry. Plantation done. Work completed. Wet. Needs plantation. Natural water body surrounded by open fields.	Developed	Dry								Plantation done.

427	720	137		BDO	111(13-10)	28° 32' 41.614" N 76° 59' 19.399" E	04.04.2009	9 Point Scheme sent, A/A & E/S awaited. Developed by I & FC, some portion encroached. Plan made.	Under Developed	Dry			Partly Encroached				
428	721	138		BDO	78(08-05)	28° 32' 0.149" N 76° 59' 55.211" E	04.04.2009	Work completed. Natural water body surrounded by open field. Plantation done.	Developed	Dry							
429	722	139		BDO	83(04-04)	28° 32' 53.054" N 76° 58' 19.232" E	04.04.2009	9 Point Scheme sent, A/A & E/S awaited. Natural water body surrounded by open field. Plan sent. Plantation done.	Developed	Dry						Plantation done.	
430	723	140		BDO	25/1(4-11), 25/3(4-19)	28° 32' 45.368" N 76° 58' 9.158" E	04.04.2009	As per the revenue record this is not johar. Under encroachment by way of private agriculture since 1988-89.					Encroachment		TRACED		
431	724	141	Kapashera	BDO	664/1(7-3)	28° 31' 37.540" N 77° 4' 57.766" E	03.09.2011 26.12.2011	Dry. Area is so small that water body cannot be developed. Refer to Dy. Comm(S/W) by PD (RD). Work completed. Developed by DSIIIC. Water body has been converted in to dumping yard. Used by villagers as parking.	Under Developed	Dry							
432	725	142		BDO	664/5(0- 4),664/8(0-15) total area (0- 19)	28° 31' 35.150" N 77° 4' 59.457" E	03.09.2011 6.12.2011	Dry. Work completed. Area is so small that water body cannot be developed. Dispute in 664/8 (0-15). To report to CC. Water body has been encroached upon. Area has been used by villagers as parking.	Under Developed	Dry			Partly Encroached				
433	726	143	Khar Khari jatmal	BDO	75/1(5-1)	28° 34' 48.117" N 76° 56' 40.745" E	06.06.2008	Developed. Wet. Dirty water. Already trees exists. Work held up due to land dispute, encroachment. Boundary wall, pitching partially. Dirty water. Developed by I & FC. Partly encroached. Catchment area is 1.00 hec.	Developed	Wet	Sewage flow		Partly Encroached				
434	727	144	Khar Khari Nahar	BDO	(a) 23/27(02- 05)	28° 34' 52.086" N 76° 57' 24.364" E	04.04.2009	Developed. Dry. Work completed. Scheme for lining and footpath submitted. A/A & E/S is awaited. Natural water body. Plantation needed.	Developed	Dry						Plantation to be done.	

461	758	175	Nanak Heri	BDO	132(1-19)	28°31'14.56"N 76°58'52.46"E		Dirty Water. Not treceable												
462	759	176		BDO	52(0-6)	28° 31' 15.367" N 76° 59' 8.415" E		Dirty Water. Not treceable												
463	760	177		BDO	347(0-2)	76°59'3.66"E / 28°31'7.82"N		There is a well as per the report of BDO. Dirty Water.												
464	761	178		BDO	26/27 (3-13)	28° 31' 14.312" N 76° 58' 57.355" E		New Water Body.												
465	762	179	Nangli Sakarwati	BDO	51(3-10)	28° 37' 5.139" N 77° 0' 7.813" E	4.6.2012	Non revival. A temple & ashram is built up on Water Body Land. Totally Dry. Given 15 days time to check.						Legally Built up						
466	763	180		BDO	52(3-9)	28° 37' 8.859" N 77° 0' 0.451" E	4.6.2012	Dry. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Work done. Developed by I&FC.	Developed	Dry			Partly Encroached							
467	765	182	Najafgarh F/74	BDO	23/5/1(6-9)	28° 36' 38.635" N 76° 59' 12.334" E	26.12.2011	Heavy Built up. Still with BDO. Encroachment exists on some part. Water Body is reported to be maintained by DDA. Catchment area from the road side should be channeled into the water body. Authorities were directed to provide the catchment around the water body and developed the water body.						Illegally Heavy Built up						
468	774	191	Nawada F/02	BDO	330(4-6)	28° 37' 53.234" N 77° 1' 40.768" E	07.06.2010	Water harvesting system. Plantation is required. Allotted under 20 point prog.	Under Developed											Rain water harvesting and plantation to be done.
469	776	193	Paprawat	BDO	142(0-5)	28° 35' 18.880" N 76° 58' 34.728" E	01.11.2014	Johar. Encroached by way of houses.					Encroachment							



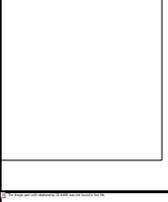
470	777	194	BDO	146(4-4)	28° 35' 20.017" N 76° 58' 32.358" E		Work completed. Wet.	Developed		Wet							
471	778	195	BDO	180(3-9)	28° 35' 10.960" N 76° 58' 41.602" E	01.11.2014	Dry. School exists. Plantation is required.					Legally Built up			Plantation to be done.		
472	779	196	BDO	181(16-15)	28° 35' 5.493" N 76° 58' 31.187" E	01.11.2014	Work foreclosed. Handed over to BDO to 13.1.2012. Work done. Dry.	Under Developed	Dry								
473	780	197	BDO	182(6-11)	28° 34' 59.476" N 76° 58' 37.413" E	01.11.2014	Dry. Work completed.	Developed	Dry								
474	781	198	BDO	183(22-6)	28° 34' 46.416" N 76° 59' 1.730" E	01.11.2014	Wet. Work completed. Developed by I&FC,wet.	Developed		Wet							
475	782	199	BDO	192(2-10)	28° 35' 29.453" N 76° 58' 45.888" E	01.11.2014	Work done. Dry water body.	Developed	Dry								
476	783	200	Pindwala Kalan	BDO	57(19-4)	28° 34' 2.465" N 76° 57' 54.813" E		9 Point Scheme sent, A/A & E/S awaited. Plan ready.	Under Developed	Dry							
477	784	201	BDO	68(17-6)	28° 34' 3.395" N 76° 57' 45.173" E		Wet. Work completed. Developed by I&FC, wet.	Developed		Wet							

487	805	222	BDO	(c)13/10/2(2-11),13/9/4(1-15),13/11(4-16)total area=(9-2)	28° 31' 21.312" N 77° 0' 48.403" E	Work completed. Dry. Plantation done.	Developed	Dry								Plantation done.	
488	806	223	Rawta	BDO	37/26(6-15)	28° 31' 7.704" N 76° 53' 23.754" E	Wet. Work completed. Developed by I&FC. Wet.	Under Developed		Wet							
489	807	224		BDO	32/18/1&19/1, (4-2)&(1-16) total area(5-18)	28° 31' 4.038" N 76° 54' 18.751" E	Boundary wall exists. Dry. Work completed. Developed by I&FC. Wet.	Developed	Dry								
490	808	225		BDO	42/26(3-1)	28° 30' 54.297" N 76° 53' 35.993" E	Work done. Developed by I&FC. Wet.	Under Developed		Permanent Wet							
491	809	226		BDO	74/25/2(4-10)	28° 31' 37.782" N 76° 54' 4.158" E	Exist in jheel area of N.G. Drain. Work done. Developed by I&FC. Wet.	Under Developed		Wet							
492	810	227		BDO	75/36/1(4-15)	28° 31' 22.596" N 76° 54' 20.724" E	Under developed. Wet. Near Mandir	Under Developed		Wet							
493	811	228		BDO	214(9-7)	28° 31' 17.478" N 76° 54' 5.759" E	Under developed. Wet. Some portion encroached. Near Mandir.	Under Developed		Wet		Partly Encroached					

494	812	229	Rewla Khan Pur	BDO	(a)77(12-8)	28° 34' 3.188" N 76° 59' 14.883" E	23.07.2005	9 Point Scheme under preparation. Natural water body. Wet.	Under Developed		Wet							
495	813	230		BDO	(b)76(07-15)	28° 34' 12.807" N 76° 59' 21.249" E	23.07.2005	Work completed. Dry. Natural water body. Needs plantation.	Developed	Dry								Plantation to be done.
496	814	231		BDO	(c)74(15-3)	28° 34' 30.247" N 76° 59' 11.132" E	23.07.2005	Work completed. Dry. Natural water body. Needs plantation.	Developed	Dry								Plantation to be done.
497	815	232		BDO	(d)80(4-16)	28° 33' 48.438" N 76° 58' 34.082" E		9 Point Scheme sent, A/A & E/S awaited. Work done. Dry. Developed by I&FC. Wet.	Under Developed	Dry								
498	816	233		BDO	(e)81(3-3)	28° 33' 54.521" N 76° 58' 41.417" E		Work in progress. Dry. Developed by I&FC. Wet.	Under Developed	Dry								
499	817	234		BDO	(f)98(5-8)	28° 33' 58.174" N 76° 58' 54.509" E		Work completed. Developed by DSIIDC. Dry. Needs plantation.	Developed	Dry								Plantation to be done.
500	818	235		BDO	(g)23/27(4-13)	28° 34' 14.987" N 76° 59' 40.565" E		Johar.	Under Developed		Permanent Wet							Plantation to be done.
501	819	236		BDO	46/29(11-12)	28° 33' 47.444" N 76° 58' 56.630" E		Work completed. Developed by DSIIDC. Dry. Needs plantation.	Developed	Dry								Plantation to be done.
502	820	237		BDO	61/10(1-12)	28° 33' 32.143" N 76° 58' 35.618" E		A nallah passes through the land. Developed by I&FC, wet. Needs plantation.	Developed		Permanent Wet							Plantation to be done.
503	821	238		BDO	75/36/1 & 2/4	28° 34' 30.046" N 76° 59' 13.762" E		9 Point Scheme sent, A/A & E/S awaited.	Under Developed	Dry								

504	822	239	Roshanpura	BDO	506(3-0)	28° 36' 31.975" N 76° 59' 9.599" E	26.12.2011 02.04.2012	Community Centre/Barat Ghar & park. Encroached by shop owners.											Partly Encroached				
505	823	240	Salahpur	BDO	16/15(5-4)	28° 30' 58.823" N 77° 3' 38.427" E	09.06.2016	Work foreclosed. Encroached. Developed by I&FC, wet. To be seen.	Developed		Permanent Wet								Fully Encroached				
506	824	241	Samaspur Khalsa	BDO	17/28(5-5)	28° 35' 9.170" N 76° 54' 28.633" E		Wet. Dirty water. No work. Despite best efforts water could not be diverted. The work could not be taken up due to continuous inflow of dirty water into the pond. DJB is to divert the water after treatment as per decided policy. Needs plantation.	Under Developed		Wet											Plantation to be done.	
507	825	242		BDO	36/30(7-15)	28° 34' 52.258" N 76° 54' 2.808" E		Dry. Boundary wall. Ghat walking track & Deepening. Completed. Work done. Developed by I&FC. Needs plantatin.	Developed	Dry												Plantation to be done.	
508	826	243		BDO	36/67(15-12)	28° 34' 48.653" N 76° 54' 20.154" E		Wet. Dirty Water. Encroached. Boundary wall completed. The pond is receiving discharge of entire adjoining village Abadi. Work shall be taken up after sewerage is completed by Delhi Jal Board.	Developed		Wet	Sewage flow								Partly Encroached			
509	827	244	Sarangpur	BDO	71(8-16)	28° 32' 35.434" N 76° 53' 18.742" E		Under Developed. Broken wall. Wet. Dirty water. Despite efforts water could not be diverted. The work could not be taken up due to continuous inflow of dirty water into the pond. DJB is to divert the water after treatment as per decided policy. Space not available for plantation. Work done. Dirty water. Developed by I&FC.	Under Developed		Wet	Sewage flow											
510	828	245	Shikarpur	BDO	96(17-18)	28° 31' 42.522" N 76° 57' 23.185" E	23.07.2005	Developed. Dry. Plantation already done. About 50 ft. wall break in east side. Work completed. Natural water body.	Developed	Dry												Plantation already done.	

511	829	246		BDO	98(10-6)	28° 32' 9.156" N 76° 56' 44.553" E	Developed. Dry. Plantation already done. Work completed. Natural water body.	Developed	Dry							Plantation already done.	
512	830	247	Surakh pur	BDO	204(4-6)	28° 37' 23.561" N 76° 56' 56.483" E	Completed. Dry. Boundary wall. Ghat, walking track & Deepening. Work done. Dry. Developed by I&FC. Needs plantation.	Developed	Dry							Plantation to be done.	
513	831	248		BDO	64(7-4)	28° 37' 42.208" N 76° 56' 40.417" E	Completed. Wet. Boundary wall. Ghat, walking track & Deepening. Work done. Developed by I&FC. Needs plantation.	Developed		Wet						Plantation to be done.	
514	832	249	Surehera	BDO	15/1/2(51-14)	28° 36' 20.189" N 76° 55' 31.683" E	Completed. Dry. Boundary wall. Ghat, walking track & Deepening. Work done. Natural water body. Plantation done.	Developed	Dry							Plantation done.	
515	833	250		BDO	28/23(3-16)	28° 36' 6.834" N 76° 55' 57.216" E	Completed. Wet. Boundary wall. Ghat, walking track & Deepening. Work done. Natural water body. Plantation done.	Developed	Dry	Permanent Wet						Plantation done.	
516	834	251		BDO	38/23(17-14)	28° 36' 43.827" N 76° 56' 14.076" E	Completed. Dry. Boundary wall. Ghat, walking track & Deepening. Work done. Natural water body. Plantation done.	Developed	Dry							Plantation done.	
517	835	252		BDO	40/1/2(13-5)	28° 35' 42.199" N 76° 56' 21.988" E	Completed. Dry. Boundary wall. Ghat, walking track & Deepening. Work done. Natural water body. Plantation done.	Developed	Dry							Plantation done.	
518	836	253		BDO	42/12/1(7-3)	28° 35' 49.345" N 76° 56' 35.381" E	Completed. Wet. Boundary wall. Ghat, walking track & Deepening. Work done. Natural water body. Plantation done.	Developed	Dry	Permanent Wet						Plantation done.	

519	837	254	Tajpur Khurd	BDO	33(18-16), 34(015) total area (19-11)	28° 34' 36.922" N 77° 0' 47.185" E	26.12.2011	Three side boundary wall constructed. Mandir exists. Boundary wall partly constructed balance in disputed pond situated in the middle of village and filled up with dirty water and no source of fresh water MCD drain outfalling in to the pond. 50% encroached. Work done. Dirty water. wet. Natural water body.	Under Developed	Dry	Sewage flow							
520	840	257	Ujwa	BDO	(a) 98(23-15)	28° 34' 18.039" N 76° 54' 14.180" E	23.07.2005 06.06.2014 01.11.2014	Clean water found in the water body coming from the tube well. Temple exists in the corner of the water body land. Completed. Dry. Boundary wall. Ghat, walking track & Deepening. Work done. Natural water body. Plantation done.	Developed	Dry							Plantation done.	
521	841	258		BDO	(b)103(4-11)	28° 34' 11.652" N 76° 54' 6.449" E	06.06.2014 01.11.2014	Dry. Boundary wall is completed but Repair and maintenance is required. Completed. Dry. Boundary wall. Ghat, walking track & Deepening. Work done. Developed by I&FC, Dry. Needs plantation	Developed	Dry							Plantation to be done.	
522	842	259		BDO	(c) 105(9-12)	28° 33' 55.572" N 76° 54' 16.637" E	06.06.2014 01.11.2014	It is dry and has dirty water. Sewage is flowing into the water body. Boundary wall is found broken. Sewage water used by the farmers for irrigation. Wet. No work. Dirty water. Dispute between the two parties of village, one party fills the water by their own tubewell due to which work could not be taken up.	Developed		Wet							
523	843	260		BDO	(d) 107(6-0)	28° 33' 50.110" N 76° 54' 40.148" E	06.06.2014 01.11.2014	Boundary wall is completed. Clean water by electric tubwell used for animals by the villagers. On the right side of water body there is a Shamshan Ghat. Wet. No work. Clean water. Dispute between the two parties of village, one party fills the water by their own tubewell due to which work could not be taken up.	Under Developed		Wet							
524	844	261		BDO	(e) 109(4-0)	28° 33' 39.215" N 76° 54' 40.731" E	06.06.2014 01.11.2014	Boundary wall is completed. Wet. Plantation has been done by horticulture unit. Completed. Wet. Boundary wall. Ghat, walking track & Deepening. Work done. Developed by I&FC. Plantation done.	Developed		Wet						Plantation done.	

525	845	262	BDO	(f) 113(9-0)	28° 34' 5.321" N 76° 54' 26.865" E	06.06.20140 1.11.2014	Dirty water. Sewage is flowing into the water body. Garbage has found dumped at site. Encroachment is found at the water body. Dirty water. Plantation done. No work. Encroached.					Partly Encroached				Plantation done.	
526	846	263	BDO	(g) 123(3-12)	28° 33' 32.398" N 76° 54' 56.726" E	01.11.2014	Completed. Wet. Boundary wall. Ghat, walking track & Deepening. Work done. Developed by I&FC. Plantation done.	Developed			Wet					Plantation done.	
527	847	264	BDO	(h) 126(20-18)	28° 33' 45.445" N 76° 55' 18.035" E	01.11.2014	Completed. Wet. Boundary wall. Ghat, walking track & Deepening. Work done. Developed by I&FC. Plantation done.	Developed			Wet					Plantation done.	
528	848	265	BDO	(i) 129(16-4)	28° 34' 0.328" N 76° 55' 27.231" E	06.06.20140 1.11.2014	Boundary wall is completed and is dry. Horticulture Unit has completed the plantation and handed over to Forest Deptt. Completed. Wet. Boundary wall. Ghat, walking track & Deepening. Work done. Developed by I&FC. Plantation done.	Developed			Wet					Plantation done.	

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DISTRICT - WEST

S. No.	G. No.	S. No.	Name of Village's No. of Water Bodies/Pond's	Land owner ships	Khasra No/Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/opinions	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up (Legal/Illegal)	Untreaceable	River Belt		
529	850	1	Bakarwala	BDO	(a) 91/2 (19-02)	28° 40' 3.345" N 77° 0' 47.866" E	27.03.2010	Three side boundary wall constructd and a temple of Ramdev within the area of Pond. Boundary wall exist. Plantation to be done by Hort. Deptt. Mandir around the water body. Encroached by temple. Newly construction should be removed. Need plantation.	Under developed		Permanent Wet	Sewage flow	Partly Encroached by way of temple				Plantation to be done.	
530	851	2		BDO	(b) 83(09-02)	28° 40' 1.776" N 77° 1' 0.496" E	27.03.2010 30.05.2015	Wet. Clean water. Marking of demarcation done and noted to concern.J.E. of I&FC. Deptt. Only boundary wall is required around the water body. Demarcated. I&FC yet to do.	Under developed		Permanent Wet							
531	852	3		BDO	(c)82(04-04)	28° 40' 6.689" N 77° 1' 3.337" E	27.03.2010	Wet. Clean water. Mandir exist at one site. BDO/SDM were directed to protect the water body by removing the encroachment.	Under developed		Permanent Wet		Partly Encroached				Plantation to be done.	
532	853	4		BDO	(d) 10/10/2 (01-10)	28° 40' 11.381" N 77° 0' 56.981" E	27.03.2010	Wet. Clean water. Work completed. Water body is developed. Maintenance is required. Plantation needed.	Developed		Wet						Plantation to be done.	

533	854	5		BDO	(e)92/2(06-03)	28° 39' 45.275" N 77° 1' 4.426" E	27.03.2010	Wet. Clean water. Demarcation completed and handed over to I&FC. Deptt. Water body is land locked. However, as per the revenue record, the same is a Rasta to the said water body. The BDO and SDM are directed to get the said drain closed and develop the Rasta. Scheme under preparation. Encroachment removed. Plantation needed.	Under developed		Permanent Wet						Plantation to be done.	
534	855	6		BDO	(f) 33/25(4-16)	28° 39' 36.553" N 77° 0' 17.063" E	(I&FC list S. No 462)	Loknayakpuram. DDA to acquired. I&FC to give details.	Under developed	Dry								
535	856	7	Baprola	BDO	(a) 6//17/2(0-8)6//18/2(0-8)6//24/2(0-16)6//24/3(0-8) total area (2-0)	28° 38' 59.131" N 77° 0' 36.547" E	15.10.2011	Dirty water. Natural water body having water exists between the private fields. Demarcation fixed on 2.11.2011 at 9.30 AM for indicating the exact area of water body and submit report to Court Committee. However, no report has been submitted before the Court committee till date. Need Demarcation by Revenue.	Developed		Wet	Sewage flow					Demarcation to be done.	
536	857	8		BDO	(b)22//5(4-16)32/1(4-0)total area(8-16)	28° 38' 35.909" N 77° 0' 53.556" E	15.10.2011	Wet. Clean Water. Water body developed by DSIIDC. Encroachment appears to have been made. Hence it was directed to get the demarcation. Authorities were directed to get the demarcation by revenue authorities by 2.11.2011 at 9.00 A.M and submit the report to the Court Committee. However, no demarcation report has been submitted before the court Committee till date. Need plantation & demarcation.	Developed		Wet	Partly Encroached					Demarcation and plantation to be done.	
537	858	9		BDO	(c)23//17(4-16)23//24(4-16)23//24(4-16)23//25(4-14)29//4(3-8) total area (17-14)	28° 38' 28.550" N 77° 0' 39.070" E	15.10.2011	Wet. Clean water. Water body developed and demarcation carried out by TSM, marking awaited. Good. Work in progress. Work held up due to dispute created by villagers. Need Plantation. Natural water body surrounded by boundary wall having clean water. A temple and DJB office is there.	Developed		Permanent Wet	Partly Encroached					Plantation to be done.	

538	859	10		BDO	(d)31//19/2 (1-02)	28° 38' 19.763" N 77° 1' 0.291" E	15.10.2011	Dry. Daldal at present. Need plantation. Water exists in water body and some area belonging to Government near water body also exists. Hence demarcation of the entire area was directed to be carried out on 15.11.2011 and report be submitted to the Committee. However, no demarcation report has been submitted before the Court Committee till date.	Under developed	Dry							Plantation to be done. Construction of road is in progress.	
539	860	11		BDO	(e)55//11/2 (1-0)	28° 37' 52.568" N 77° 0' 30.509" E	15.10.2011	Dry. Work completed. Need plantation. Developed by I&FC Deptt. This water body exist in Jai Vihar Colony surrounded by boundary wall. The authorities were directed to get the demarcation done as some encroachment seems to be there.	Under developed	Dry		Partly Encroached					Plantation to be done.	
540	870	21	Hastal (partly) F/74	BDO	(a)48/14(3-16)17/1(1-16) total =(5-12)	28° 38' 0.039" N 77° 3' 30.897" E	07.06.2010	Encroachment in the shape of heavily built up houses. No work . Encroached. Temple/Park exists. Harijan Basti heavily built up. BDO and SDM to carry out demarcation and clear the water body from the encroachment so that the same could be developed.				Illegally Heavy Built up				Demarcation to be done.		
541	871	22		BDO	(b)55/13(4-14)14(2-9)16(4-10)17(6-2)18(5-4) total=(22-19)	28° 37' 48.716" N 77° 3' 20.056" E	07.06.2010 20.12.2014	Wet. Dirty water. Hon'ble High Court has issued directions of status quo. Work stopped. Due to court case. In the light of status quo orders passed by the Hon'ble High Court the agreement has been foreclosed by the competent authority. Encroachment removed on 30.12.10 handed over to I&FC Deptt. for construction of boundary wall, work is under progress. Court Commissioner have visited the site on 11.5.13 and as per his directions the boundary wall of 33 foot was removed to give the passage for the local residents, the photographs are also submitted. In progress. Natural water body. Malba is being dumped into water body BDO and SDM have been directed to get the demarcation done in a proper manner.	Under developed	Wet	Sewage flow							

550	888	39	Mundka	BDO	(a)178/1(1-19)	28° 40' 38.981" N 77° 1' 57.780" E	09.06.2008	Partly wet. Dirty water filled with sewage and dirty water. Letter dt. 2.5.12 written to MCD for removal of sewage water. Earlier also MCD was written as per information gathered for various ponds vide letter No. 652-654 dt. 4.8.06. Letter sent to I&FC Deptt. for boundary wall. Plantation is needed. To report to CC. Situated in area strewn with plastic waste, it is filled with local sullage. The area of the water body needs to be demarcated and the water body be restored.	Under developed		Partly Wet	Sewage flow	Partly Encroached				Plantation to be done.
551	889	40		BDO	(b)373/1(15-18)	28° 40' 38.574" N 77° 1' 32.014" E	09.06.2008	Encroachment in shape of temple exists, court case pending in the court of SDM (PB) U/S 85, NDOH 20.2.13. To report CC. There is water in the depression but there is sewage flow in to the pond. I&FC was directed to stop sewage flow and develop the water body.	Under developed		Wet	Sewage flow	Partly Encroached				
552	890	41		BDO	(c)190/1 (16-5)	28° 41' 2.717" N 77° 1' 42.917" E	27.03.2010	Demarcation done on 20.6.12 by TSM. Letter written to I &FC Wet. Dirty water. Need wall, demarcation. Sullage is flowing into the water body. MCD and Delhi Jal Board were directed to stop sullage immediately and divert it to drain and also to develop the catchment area.	Under developed		Wet	Sewage flow					Demarcatin has been done.

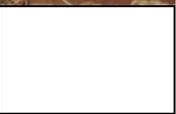
553	891	42	BDO	(d)142(3-1)	28° 41' 27.928" N 77° 1' 8.186" E	27.03.2010	Dry. Vacant. To report CO. Plantation be done. Natural water body. Water exists on spot. There is dispute is pending. The committee was informed the same dispute is pending before CO. The BDO as well as Consolidation officer were directed to get the case decided.	Developed	Dry			Partly Encroached			Plantation to be done.	
554	894	45	BDO	(h)163(4-16)	28° 40' 51.561" N 77° 0' 32.293" E	27.03.2010	Wet. Dirty water. Johar bounded by wall built by Private persons and water body maintained by them. Temple and Dharamshala also existing there. Privately Developed & maintained by villagers. Need plantation. Well developed and being maintained by the villagers. BDO was directed to protect the water body from encroachment and plantation work to be carried out by the Horticulture Department (DPGS).					Illegally Built up			Plantation to be done.	

555	896	47	Nangloi jat	BDO	(a)126 (old 61/14/3) (8-12)	28° 40' 32.634" N 77° 3' 55.739" E	27.03.2010	Grass, Double boundary wall, Footpath in the middle. Space for plantation. Wet. Good. Water body developed. Handed over to BDO by I&FC. Water Body be preserved and protect in order to avoid encroachment.	Developed		Permanent Wet						Plantation to be done.	
556	899	50	Neelwal	BDO	(a)55(14-17)	28° 40' 3.239" N 76° 58' 32.680" E	27.03.2010	Wet. Clean water. Work completed. Payment made to Hort. Deptt. against the Estimate submitted by them for Tree Plantation. . Wet. Water body is well developed. Only maintenance is required.	Developed		Permanent Wet						Plantation has already been done.	
557	900	51		BDO	(b)86(08-11)	28° 40' 5.277" N 76° 58' 47.638" E	27.03.2010	Wet. Dirty water. DJB to work. Sullage is flowing into the water body. MCD and Delhi Jal Board were directed to immediately stop the sullage and divert it to drain.	Under developed		Permanent Wet	Sewage flow						
558	901	52	Nilothi	BDO	39//9/2(5-8)	28° 38' 51.104" N 77° 3' 26.442" E	20.12.2014	MPC. Built up.						Legally Built up				

559	903	54	Ranhola @ safipur ranhola	BDO	(a)59(13-12)	28° 39' 51.259" N 77° 3' 3.741" E	09.06.2008	Boundary wall constructed with two iron gate, transformer at one side and Chatth Pooja Ghat with in the boundary wall. Wet. Partly encroachment & Park. Work completed. Plantation to be done by Hort. Deptt. There is very little depression remaining at site which contains water in the middle. The area is used as community park. Concerned authorities were directed to develop it as water body.	Under Developed	Dry							Plantation to be done.		
560	904	55		BDO	(b)67(11 bighas)	28° 39' 20.809" N 77° 2' 21.068" E	09.06.2008	Toilet complex, Choupal, heavily built up houses exists. Chaupal and Old houses are there. The water body is encroached. The authorities were directed to remove the encroachment and develop the catchment area from the road side so that the rain water can enter into the water body.					Illegally Built up						
561	905	56		BDO	(c)76(3-13) (3077 sq.mtrs.)	28° 39' 31.438" N 77° 2' 12.330" E	09.06.2008 20.12.2014	Dry. A Barat Ghar and a community centre has been set up. Since the same cannot be removed now, roof top rain water harvesting should be introduced as there is plenty of open area.					Legally Completely Up						
562	909	60	Tilang pur kotla	BDO	19(9-1)	28° 38' 47.566" N 77° 1' 41.374" E	15.10.2011	Boundary wall. Wet. Work completed. Good. Well developed water body, Plantation exists on spot only maintenance is required.	Developed		Permanent Wet						Plantation done and only maintenance is required.		
563	910	61	Tikari Kalan	BDO	(a)478min (5-6)	28° 41' 52.985" N 76° 58' 7.134" E	27.03.2010	Dry. Work completed. Wet. Good. Well developed. Neighbouring land have been vested in Gaon Sabha under Section 81 of DLR Act. BDO was directed to take possession of the said land and made it a part of water body.	Developed	Dry									
564	911	62		BDO	(b)480min(10-7)	28° 41' 15.494" N 76° 58' 29.886" E	27.03.2010	Dry. Work completed. Shani Mandir exists at site and rest is water body. BDO was directed to stop the same immediately and the water body be protected from further encroachment.	Under developed	Dry		Sewage flow	Partly Encroached by way of temple						

DISTRICT-NEW DELHI

S. No.	G. No.	S. Nos.	Name of village's No of Water Bodies/Pond's	Land ownership	Khasra No.	Lat/Long	Date of Visit	Remarks	Status							Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal &)	Sewage General Encroachmen	Built up(Legal/Illeg	Untreceable	River Belt		
576	930	6	Ghitorni	BDO	437 (17-19)	28° 29' 38.206" N 77° 8' 24.707" E	29.09.2012 02.05.2015	Developed. Wet. Needs plantation. Work completed. It is BDO's Water body surrounded by boundary wall. Dirty water and sewage flowing is there. MCD was required to take action for cleaning the water body which has been converted into dumping yard. Needs plantation.	Developed		Wet	Sewage flow				Plantatin to be done.	
577	934	10	Malikpur Kohi	BDO	(a) 11/23(4-16),11/24(5-0)total area=(9-16)		04.06.2012	Dry. Boundary wall completed. 9 Point Scheme for Rs. 38.10 Lacs (recasted) was submitted to PD(RD) office vide letter dated 14.10.09 for issue of A.A. & E.S. Suptdg. Surveyor ofWorks-I vide his office letter No. CEF/P&D/water Body/Part-II/2009-1016524 dated 24.09.09 enclosed a copy of D.O. letter dated 16.09.09 of Project Director (RD) vide which it was informed that a proposal placed at Sr. No. 13- Malikpur Kh. No. 11/23 & 24/1 of CD-XIII is Not recieved. The matter was persuaded with Project Director (RD) office for reconsideraton of the said proposal. Water is not available. The Water body is surrounded by boundary wall. Catchment system is properly maintained. Water Body is located among the fields and natural. It belongs to BDO.	Developed	Dry							

578	935	11		BDO	(b) 42/9/2(4-13)		04.06.2012	Wet. Work completed. Boundary wall. Ghat, walking track & Deepening. Completed. Dry. Plantation done. Water body is surrounded by boundary wall. Catchment is developed. No water available. It has been made a dumping yard. Water Body belongs to BDO.	Developed	Dry							Plantatin done.	
579	936	12		BDO	(c) 71 (5-1)		04.06.2012	Encroached. one side, suction pump is installed by I&FC Deptt. It is encroached by villagers. Court Commissioner directed the revenue & BDO staff to demarcate the water body land of Kh. No. 58 & 71 on 25.05.2012 in the presence of committee.	Under Developed		Wet	Sewage flow	Partly Encroached					
580	937	13		BDO	(d) 58(19-1)		04.06.2012	Wet. Dirty water. Encroachment and the pond is receiving discharge of entire adjoining village Abadi. Work shall be taken up after sewerage is completed by Delhi Jal Board. Natural Water body. It is full of water. Sewage flowing in water body. It is partly encroached on one side. Water body belongs to BDO.	Under Developed		Wet	Sewage flow	Partly Encroached					
581	938	14		BDO	(e) 81(0-12)		04.06.2012	Encroached. The water body land is converted in Road. It belongs to BDO. Encroachment.					Fully Encroached					
582	957	33	Rajokari	BDO	(a)41(2-0)	28° 31' 37.707" N 77° 6' 44.267" E	06.06.2008 02.05.2015	Encroached by private party. Water body converted into garden.					Fully Encroached		TRACED		Encroachment to be removed.	
583	958	34		BDO	(b)695(05-13)	28° 30' 29.365" N 77° 5' 57.913" E		Work completed. Dry. Natural water body.	Developed	Dry								

584	959	35		BDO	(c)251(04-11)	28° 30' 55.311" N 77° 6' 45.571" E	06.06.2008 01.11.2014	Development under progress,encroachment is there,Dry.	Under Developed	Dry			Partly Encroached					
585	960	36		BDO	(d)1150(13-11)	28° 30' 40.361" N 77° 6' 54.445" E	06.06.2008	Heavy built up. Water body converted into dwelling houses.					Illegally Heavy					
586	961	37		BDO	(e)1234/11(11-4)	28° 30' 44.640" N 77° 7' 9.908" E	06.06.2008 01.11.2014	Water body developed by DSIID,wet,some part is encroached.	Developed		Seasonal Wet							
587	963	39		BDO	(g)1164 (19-4)	28° 30' 55.078" N 77° 7' 4.157" E		(17-0)- Vacated. (2-4) Private encroached. Encroached by private party.	Under Developed				Partly Encroached					To remove encroachment.
588	964	40		BDO	(h)848(1-1)	28° 30' 20.126" N 77° 6' 24.874" E		It is a hilly area.										
589	967	43		BDO	(l)446(40-18)	28° 31' 7.241" N 77° 6' 25.079" E	01.11.2014	Dry. Work completed.	Developed	Dry								
590	968	44	Rang Puri	BDO	(a)105(6-9)	28° 32' 33.086" N 77° 7' 9.653" E	06.06.2008 0.06.2016	Dry. Work completed. Encroached by Raddisson hotel.					Illegally Built up					

DISTRICT-CENTRAL

S. No.	G. No.	S. Nos.	Name of village's No of Water Bodies/Pond's	Land ownership	Khasra No.	Lat/Long	Date of Visit	Remarks	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal &	Sewage	General Encroachment	Built up (Legal/Illegal)	Untreaceable	River Belt		
599	987	1	Badarpur majra burari	BDO				River Belt. No Water body in revenue records.									River Belt	
600	988	2	Burari (4) and Kamal pur majra burari	BDO	(a)148 (12-15 as per kathon)	28° 45' 23.062" N 77° 11' 45.665" E	10.06.2009 13.10.2012	Demarcation of the water body has been given to I&FC. I&FC has submitted the estimate for development to Revenue Department of getting NOC which is under process. Out of 12-15, 03bigha-02biswa has been allotted to private person by order of FC. The site is meant for water body and is a dry one. BDO was directed to take step to get the allotment cancelled.	Under Developed	Dry		Sewage flow	Partly Encroached					Demarcation to be done.
601	989	3		BDO	(b)151/1 (08-02) village burari & 4//4/2 (05-18), 5/1 (4-0), 6/1 min (01-00), 7/2 (2-16) 8/1 (1-6) village kamalpur Total - (23-12)	28° 45' 5.799" N 77° 11' 32.945" E	10.06.2009 13.10.2012	The water body is combination of two water bodies adjoining village i.e. village Burari and village Kamal Pur Mazra Burari. The demarcation of said water bodies has been given and possession has been handed over to be completed. Development work stated by I&FC is yet to be completed. The said water body exists on the boundaries of two villages namely Burari and Kamal pur majra. Sewerage was flowing into water body. MCD was directed to take action in this regard.	Developed		Permanent Wet	Sewage flow						
602	990	4		BDO	(c) 149/2/2 (28-02)	28° 45' 21.936" N 77° 11' 28.857" E	10.06.2009 13.10.2012	This water body is fully developed by the I&FC. The water body is well developed. An area of 02 bigha 10 biswa has been allotted to a private person. The BDO was required to get the allotment cancelled. Plantation is required.	Developed		Permanent Wet							Plantation to be done.

608	1000	14	Mukandpur	BDO	175 & 179 total area (08-07)	28° 44' 22.063" N 77° 11' 2.337" E	10.06.2009 13.10.2012	This water body situated at village Mukand Pur and demarcation of this water has carried out through Total Station Machine but possession of water body has not been taken by I&FC. Sewerage flowing into it as the same is surrounded by colony. MCD was required to divert the sewerage and hand over the water body to I&FC for development .	Under Developed		Permanent Wet	Sewage flow						
609	1003	17	Sanjarpur	BDO		28°43'42.66"N 77°11'17.33"E		Near Burari red light. Metro yard. Area is under North Distt.										
610	1004	18	Salempur majra (burari)	BDO		28°40'22.70"N 77°15'33.66"E		Under River Belt. There is no water body in revneue record.								River Belt		
611	1008	22	Timarpur	BDO		28°36'4.16"N/ 28°41'45.15"N		Govt. Flats. No water body as per revenue records.						Legally Built up				

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STATUS OF WATER BODIES

DISTRICT - EAST

S. No.	G. No.	Distt. S.no	Name of Village's No. of Water Bodies/pond's	Land owner ships	Khasra No./Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/Opinions	Status							Action Plan	Photograph of the Water Body
									Fully, Partially, Under	Dry	Wet (Seasonal & Sewage)	General Encroachment	Built up (Legal/Illegal)	Non Treceable	River Belt		
1	1	1	Chandrawli shahdarra	DDA		28° 40' 14.286" N 77° 17' 32.015" E		It is near to Babu Ram School. Urbanized. It pertains to DDA.	Under developed	Dry							
2	3	3	Chilla saroda Banger	DDA		28° 35' 34.176" N 77° 17' 58.543" E		It is nearby Mayur Place. Abadi Deh. Award No. 52E/71-72- L&B.	Under developed	Dry							
3	4	4	Dallu pura (4) (1) DVB-BDO (2) DP-BDO	DDA	15900 sq. mtr. (a)to(d) Khasra no. 171 to 175 min	28° 36' 12.200" N77° 19' 22.084" E	04.02.2007	Near Agarsen College. In this regards the area has been developed by Engg. Deptt. 500 Sq. Yds. Land identified by Engg. Deptt. and Plg. Wing. Low lying area. No water body. These water body measuring about 15900 sq.mtrs. are located between Chilla Sports Complex and Village Dallupura. This area has been developed and allotted for fire station petrol pump, service station, electric sub-station, school, college, etc. DDA was directed to identify 500 sq. land nearest to main road for developing a water harvesting structure. Required plantation.	Under developed	Dry						To Develop water harvesting structure. Required plantation	

4	5	5	Gharoli (7) (a) to (d) and (e) to (g)	DDA	(a) to (d) 13380 sq. mtrs. (e) to (g) 1002 sq. mtrs=1438 2 Sq. mt. .Kno 947/672	28° 36' 56.035" N77° 19' 44.779" E	04.02.2007 06.06.2012 27.06.2012 02.03.2013 01.06.2015	Some of the land enclosed by Road and some is encroached and rest is lying vacant are under the Jurisdiction of EE/ED-12 and Hort. Site has been inspected by Engg. Deptt. Plantation is required. Water body pertains to DDA have area approximately 19000 sq. mtrs surrounded by boundary wall. It has been made dumping yard by the local People. DDA was directed by the committee to submit the status of water body to the committee.	Under developed	Completely Dry				Partly Encroached			Plantation is required. TSM survey is required.	
5	7	7	Gharonda neemka nangar	DDA				As per the discussion held in the meeting, Ghronda neemka nanger is not exists. Award No. 6/C/71-72 and Abadi Deh.	Under developed	Dry						NT		Not Exist
6	8	8	Gharoda neemka bhangar	DDA	(a) 64(2-5)	28° 36' 48.809" N 77° 17' 19.061" E		No water body at site allotted by IL, DDA for Babu Nature care Hospital. Matter belongs to DD, IL, DDA. Court Case pending in Delhi High Court. DDA has allotted the land to Babu Nature Care Hospital & Gandhi Samark Nidi Yog Ashram. DDA to provide allotment records. SDM to verify. Court commissioner directed Revenue & DDA officers to provide allotment record.						Illegal. Completely Built up.				

7	9	9	Ghazipur F/74(4) (1) Bus Stand (2) Ench villagers (3) Alloted to Delhi agricultute marketing board (1 to 3 allotted by BDO)	DDA	(b) 15000 sq. mtrs. K No. 487	28° 38' 10.464" N 77° 19' 14.430" E	04.02.2007 06.06.2012 27.06.2012	Bus stand is built on the Encroachment is exists there. Plantion should be done by Hort. Department. This water body is situated adjacent to NH-24 measuring 15000 sq. mtrs. Land is lying vacant and nothing has been constructed on the said area. It can easily be developed as a water body with suitable water harvesting systems. Court Commissioner directed revenue officer to take up this matter with Commissioner, MCD. Greening on all sides.	Under developed	Dry							Plantion should be done by Hort. Department.		
8	10	10		DDA	(a) 6620 sq. mtrs. Kno. 519 (DDA list)	28° 37' 58.990" N 77° 19' 20.325" E	02.02.2007 06.06.2012 27.06.2012 01.06.2015	Land allotted to Delhi Agriculture Marketing Board. Kh. No. 519 is developed in the Scheme of Gazipur Sabji Mandi (Agricultural Market). Water body situated between NH-24 and village Ghazipur. Total area of vacant land is 6341 sq. mtrs. Committee directed to take up the matter with Commissioner, MCD. Develop Water body and more greening is required.	Under developed	Dry								Plantation is required.	
9	11	11		DDA	(c) 6200 sq. mtrs.	77°19'19.78"E/ 28°37'59.33"N	03.06.2009 06.06.2012 27.06.2012	Tree plantation is required. Its area is 6200 sq. mtrs. Work in progress. It is expected to be completed in 4 months. Progress report status to be given.	Under developed	Dry								Plantation is required.	
10	13	13		DDA	(e)207(2- 15)	28° 37' 45.856" N 77° 18' 19.544" E	06.06.2012 01.06.2015	Land is under un-authorized colony at West Vinod Nagar and Old Built up. This water body is situated adjacent to NH-24 measuring 15000 sq. mtrs. land is lying vacant and nothing has been constructed on the said area. It can easily be developed as a water body with suitable water harvesting systems. Court Commissioner directed revenue officer to take up this matter with Commissioner, MCD. Greening is required.						Illegally Built up				Water harvesting system is required. Tree plantation to be done in park by DDA.	
11	14	14		DDA	(f)579 (4- 10)	28° 37' 35.890" N 77° 19' 26.703" E	06.06.2012 27.06.2012	Land falls under Gazipur dairy Farm.	Under developed	Dry									Tree plantation to be done by DDA.

12	15	15	Hasanpur F/74	DDA		28° 38' 7.037" N 77° 18' 27.825" E		Low lying area. It has to be protected Bus Stand/Depot. No information received from concerned SDM.						Legally Built up		It has to be protected.	
13	18	18	Kotla shahdara	DDA				This land is in front of Mayur Vihar phase-II. Green Belt has been developed by DDA. Urbanized. It pertains to DDA.	Under developed	Dry						Green Belt has been developed by DDA.	
14	19	19	Kaithwara F/66	DDA		28° 48' 24.809" N 76° 58' 39.748" E		MCD storm water plant exists. River belt. In River Bed. No information received from concerned SDM.							River Belt		
15	20	20	Karkarduma F/74(2)	DDA	(a) 1600 sq.mtr. Kno. 560 min	28° 39' 48.948" N 77° 18' 9.117" E	25.02.2007	Ambedkar park has been developed by Delhi Jal Board. Near petrol pump. and pertain to Engg. Deptt. The Karkardooma waterbody (a) measuring 1600 sq. mtrs has been developed as a park for the residents of the area. Planting of special species.	Under developed	Dry						Tree plantation to be done.	

16	21	21		DDA	(b) 3500 sq.mtr. K No. 483 to 492	28° 38' 56.836" N 77° 18' 14.584" E	25.02.2007	This area is developed under DDA scheme Commercial Center exist at the site. The water body at Karkardooma (b) measuring 3500 sq. mtrs has been constructed upon and a commercial centre exists at the site. Commercial site not possible.											
17	22	22	Khichripur F/74 (4)	DDA	(a) Kh. No 360 (1875 sq. mtrs.)	28° 37' 20.977" N 77° 18' 55.001" E	04.02.2007	Encroachment by villagers. The land is used for School, Road and some part is encroached by the villagers. Water body is being developed at Samriti Van. Water body measures about 1875 sq. mtrs. And that of Khichripur (b) is about 1500 sq. mtrs. This water body are located between Khichripur Village and NH-24 Khichripur (c) admeasures about 100 sq. mtrs and is situated between MCD Primary School and Kalvan Vas Colony. This land is partially encroached and there is no proper catchment to divert water into this body. The photographs of the site and the map area annexed as Annexure-III and III(a). Cleaning and greening is required. Cleaning and greening is required.	Under developed	Dry			Partly Encroached					Cleaning and greening is required.	
18	23	23		DDA	(b) 1500 sq. mtrs KNo. 587/702 & 587/316 (55 acres Samriti Van)	28° 37' 26.644" N 77° 18' 45.900" E	03.06.2007	According to DDA Metro work will be start soon. Park. Water body is being developed at Samriti Van. The water bodies numbering two have been encroached and these are plans to develop a multi-storey building for economically weaker section i.e. the encroachers. In lieu of these two water bodies and four water bodies at Dhalupura, DDA has developed an area of 55 acres at Samriti Van. Detail is needed. Plantation is needed.	Under developed				Fully Encroached					Plantation is required.	
19	24	24		DDA	(c)1000 sq. mtrs.	28° 36' 54.458" N 77° 18' 21.011" E		Near Sanjay Lake. Park. Plantation is required. It is situated between MCD primery school and Kalyan Vas colony. This land is partially encroached and there is no proper catchment to divert water to this water body. Catchment to develop.	Under developed				Partly Encroached					Plantation is required.	

20	25	25	Khureji Khas F/74(3)W.B.	DDA	(a)5/10 (1-18)	28° 42' 43.035" N 77° 15' 9.504" E	06.06.2012 27.06.2012	Heavy built up. Water Harvesting System to be developed. No proper demarcation possible due to Heavy Built up Area. This land not handed over to DDA by GNCTD. LAD to give details. DDA officers told that possession has not been handed over to DDA by BDO. Water body could not be demarcated due to non availability of record. Record is pending with ADM, as reported by revenue officials.										Water Harvesting System to be developed.		
21	26	26		DDA	(b) 25/31 (2-0)	28° 42' 36.486" N 77° 15' 7.236" E	06.06.2012 27.06.2012	Encroachment exists. 2 Bigha land is under possession/disposal of DDA under Sec 22(1). Patparganj Road, Radhakishan Mandir, Dharamshala, Shops and houses exist over the water body. Awarded to DDA in 1987 by Award No. 2270771 as informed by Sh. Charan Singh Kgo (LM -DDA) situated at Patparganj Road and one side there is a temple. It has handed over to DDA for Development.				Encroachment							To remove encroachment.	
22	27	27		DDA	(c)26/29(4-2)	28° 42' 35.650" N 77° 15' 5.249" E	06.06.2012 27.06.2012	Encroachment exists. 4 Bigha land is under possession/disposal of DDA under section 22 (1). Heavy Built kup. Unauthorized coloy exist on spot. DDA officials not present. It appears DDA staff is not present to avoid any directions. DDA was directed to carry out the demarcation with the help of revenue authorities and identify the encroachment and steps be taken for removal of the encroachment. Awarded to DDA for planned development in 1970-71. Pucca built up. Alloted to House Holds situated in Khureji Extn. Regularised in 1977.											To remove encroachment.	

23	28	28	Kotla F/89	DDA	63 (2-0)	28° 36' 34.617" N 77° 17' 39.332" E	02.3.2013	In front of Sanjay Park. As per Revenue records no water body. Said khasra no. not a water body as per statement by the BDO and revenue department. The Water Body pertains to DDA. Some vacant land seen. Four site is measured as - 15,14,12 and 9 Gatthas. One side well is available which is completely filled by concrete waste. Water Body area is 1-12 but the Water Body has been completely disappeared. Plantation is needed.	Under developed	Dry							More and more trees to be planted.	
24	30	30	Mandawali fazilpur	DDA	(b)116(1-1)	28° 38' 23.104" N 77° 18' 7.761" E	27.06.2012	Green area already developed. Behind Narwana Society. No Water Body. Railway line. This land has not handed over to DDA. Site be verified/confirmed & report be submitted alongwith revenue records & photograph. Plantation along Railway Line.	Under developed	Dry							Plantation along Railway Line.	
25	31	31		DDA	(c)123min(16-7)	28° 38' 26.326" N 77° 17' 59.741" E	27.06.2012	Built up in Preet Vihar Society.							Illegal Built up			
26	32	32		DDA	(d)651(1-4)	28° 37' 44.710" N 77° 17' 35.703" E	27.06.2012	Heavy built up. Can be green to some extent. Heavy built up at site.						Illegal/Heavy Built up			Greenery to be maintained.	
27	34	34	Samaspur Jahagir	DDA				At Noida more. Opposite petrol pump. Near Delhi Police Society, Mayur Vihar Phase-I. DDA to provide Kh. No. and area of this land. Award No. 79B/82-83. Heavy Built up & Abadi Deh.						Illegal/Heavy Built up				
28	35	35	Seema puri	DDA				No record has been provided by the DDA. No Pertain DDA (Resettlement)	Under developed	Dry								
29	36	36	Shakarpur baramad	DDA		28° 37' 16.753" N 77° 16' 42.562" E		There is a water body. Pertain to DDA	Under developed	Dry								
30	37	37	Shahdara F/74	DDA				Railway Line. Not traceable. Status to be provided.							NT			

31	38	38	Shakarpur Khas F/74	DDA	(a) Kh. No. 20(1-7)	28° 37' 49.673" N 77° 16' 30.656" E	6.6.2012 27.6.2012	Heavy built up at site. Demarcation not possible due to Heavy Built up area. Awarded in favour DDA by Award No. 7/1969. DDA was directed to carry out the demarcation with the help of revenue authorities on 5.7.12, the date fixed by the Court Committee.												
32	39	39		DDA	(b) Kh. No. 146 min (8-13)	28° 37' 50.040" N 77° 16' 49.274" E	6.6.2012 27.6.2012	Park already developed. Near DDA and DESU office. Tree plantation needs to be done. 2 bigha land out of 10-13 is in possession of DDA and the same developed as Park and rest is built up and not belongs to DDA. Awarded to DDA by Award No. 7/1969. Pucca built up. In 2 Bigha land there is DESU office, Park & Temple. Delhi species plantation is required.												
33	40	40		DDA	(c) Kh. No. 155 (1-04),	28° 37' 49.907" N 77° 16' 51.834" E	6.6.2012 27.6.2012	Park already developed. Tree plantation needs to be done. Heavy Built up at site, Land acquired by ADM/LAC (E) and not handed over to DDA. Plantation is required. Heavy Built up. DDA was directed to carry out the demarcation with the help of revenue authorities on 5.7.12, the date fixed by the Court Committee.												
34	41	41		DDA	(d) Kh. No. 159 (0-15)	28° 37' 52.439" N 77° 16' 56.246" E	6.6.2012 27.6.2012	Encroachment exists. Heavy Built up at site, Land with DDA U/s 22 (j). Plantation is required. Water body land is covered by Road. Status to be provided. DDA was directed to carry out the demarcation with the help of revenue authorities on 5.7.12, the date fixed by the Court Committee.												
35	42	42		DDA	(e) Kh. No. 173 (0-12),	28° 37' 45.014" N 77° 16' 48.146" E	6.6.2012 27.6.2012	Park. Can be green. Heavy Built up at site, 8 Biswa Land with DDA U/s 22(i). Awarded to DDA by 7/1969. Status to be provided. DDA was directed to carry out the demarcation with the help of revenue authorities on 5.7.12, the date fixed by the Court Committee.												

36	43	43		DDA	(f) Kh. No. 184 (0-15)	28° 37' 39.180" N 77° 16' 43.149" E	6.6.2012 27.6.2012	403 Partly green. Land under DDA U/s 22(i). Awarded in favour of DDA by Award No. 7/1969. DDA was directed to carry out the demarcation with the help of revenue authorities on 5.7.12, the date fixed by the Court Committee.							Legally Built up		Plantation to be done.	
37	44	44	NH-24 I.P. Extension (1)	DDA	(a) 20000 sq. mtrs. Khasra no. 513	28° 37' 26.779" N 77° 17' 9.015" E	04.02.2007	This area to be protected and developed as green. Pertain to Hort. and Engg. Wing. Green belt area. Developed. This water body measuring about 20000 sq. mtrs is located between NH-24 and the central group housing society. It is within the green belt measuring about 66700 sq. mtrs. Committee suggests that appropriate water harvesting body be developed within the said water body. Water harvesting and gap filling.	Developed	Dry						Water harvesting system is required.		

38	45	45	Sanjay Lake (1)	DDA	(a) 170000 sq. mtrs. (17 ha)	28° 36' 52.234" N 77° 18' 7.147" E	04.02.2007 03.06.2009 6.08.2015	<p>404</p> <p>Already developed. Plantation is required. Developed. This is a natural lake measuring about 170000 sq. mtrs and is located between mayur vihar phase I and II. Committee was informed to its utter shock that the water level in the lake during non-monsoon seasons is maintained by pumping out ground water. This lake has been reduced in size probably because of stop sewage from entering and contaminating the entire water body. DDA has not done enough to develop the entire water body or provide any rain water harvesting. Sewage has filed much of the water and no steps to prevent its entry into water body. Plantation is required.</p>	Developed	Permanent Wet							Rain water harvesting and Plantation is required.	
39	46	46	Vinod Nagar (3)	DDA	(a) 6600 sq. mtrs. K No. 882 to 885	28° 37' 27.285" N 77° 17' 17.731" E	04.02.2007	<p>Entire area to be protected. To be developed as green. Near about Sanjay Lake. This water body is located behind Mother Dairy booth at Pandav Nagar. It measuring about 6600sq. mtrs. This water body should be developed. The Committee was informed that the working drawings of the water body are under preparation. Status to be provided. Plantation to be done.</p>	Under developed	Dry							Plantation to be done.	

40	48	48		DDA	(c) 3.5 hectares		03.06.2009	405 Sewerage and Manholes found flowing into it. It is proposed to be developed within a period of two months, for which tenders have been invited for 16.06.2009. At present it contains only dirty water as the neighboring area is surrounded by settlement. Plantation to be done.	Under developed		Permanent Wet	Sewage					Plantation to be done.	
41	49	49	Shastri Park (2)	DDA	(a) 1000 sq. mtrs. Khasra no. 109		25.02.2007	Agriculture field. In river belt. Dry. Plantation is required. Developed. This water body falls within the land earmarked for District Park and "Facility Centre". The area of the body has been shown as 1000 sq. mtrs at the time of inspection. Entire area of the park had been leveled out. It was stated that a water body measuring 1000 sq. mtrs. has been earmarked in the plan and which would be developed at the earliest. Need plantation.	Developed	Dry							Plantation is required	
42	50	50		DDA	(b)	28° 40' 9.542" N 77° 15' 35.121" E	03.06.2009	Coat market exists there. This is a water body where work is in progress. It is relatively well developed and has a large green area within it.	Developed		Permanent Wet							Green area already developed.
43	51	51	Nand Nagari (2) Mandoli	DDA	(a) 34027 sq. mtrs. K No.911, 912	28° 41' 53.322" N 77° 18' 55.245" E	25.02.2007	. It can be green. Entire area to be protected. DDA has to prepare an action for greenery. Revenue Record/Kh. No. to be provided by GNCTD (Land with CPWD for Road and Hort. Deptt. for Green). Developed. The water body is situated in an largr open depression measuring 34027 sq. mtrs along Wazirabad Road, Green Belt No.9. It was stated that out of the said totel area only an area of 13500 sq. mtrs. has been earmarked for developing a water body . The committee after inspection is of the opinion that in order to compensate the loss of the adjoining water body area which has been allotted for construction of jail, the area of the water body needs to be increased to atleast half of the area are under preparation. A sketch plan has been submitted which is annexed as Annexure-XI and XI(a). Plantation to be done. Needs water.	Under developed	Dry							DDA has to prepare an action for greenery.	

44	52	52		DDA	(b)	28° 41' 59.814" N 77° 18' 49.477" E	03.06.2009	The water body is adjacent to the jail. DDA to provide Kh. No. 406. The water body is next to the proposed a jail. It is a very large area and part of it is being developed as a water body and the remaining area will be afforested. The area needs special care.	Under developed	Dry							DDA has to provide Khasra no. of this water body.	
45	53	53	Sunder Nagari (1)	DDA	(a) 1500 sq. mtrs	28° 41' 39.870" N 77° 19' 18.089" E	25.02.2007 03.06.2009 01.06.2015	Park. Can be green. Developed as per list and pertain to Hort. and Engg. Wing. Plantation is required. Developed. This water body is situated between Leprosy Hospital and Sunder Nagri resettlement colony. An area 1500 sq. mtrs has been earmarked for developing a water body out of the total area of vacant land measuring 3.60 hectares (36000 sq. mtrs.). This is a large water body. However, DDA had missed the purpose of developing with a view to enhance water collection. The design shown provides a very small area for the water body and the remaining area has been developed as a park with a walk way and also having a parking area.	Developed	Dry							Plantation is required	

DISTRICT- NORTH EAST

S. No.	G. No.	S.No	Name of Village's No of Water Bodies/Pond's	Land owner ships	Khasra No/Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/opinions	Status							Action Plan	Photograph of the Water Body	
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up(Legal/Illegal)	Non Traceable			River Belt
46	55	2	Babar pur (2)	DDA	(b)13 min (01-0)	28° 41' 37.478" N 77° 16' 53.801" E	27.08.2011	DDA acquired the area vide award no. 92 of 1986-87.DDA was directed to identify the land and submit the report to the Committee within a period of 15 days. However, no report has been submitted before the Court Committee till date. Shamshan Ghat is there.	Underdeveloped	Dry								
47	59	6	Biharipur (1)	DDA		28° 43' 18.726" N 77° 15' 26.777" E	6.6.2012 27.06.2012	Adjoining Police Training Centre. DDA has to protect the water body. According to BDO report there is no water body as per revenue record. There is no water body as per the revenue record. This water body belongs to DDA. Court Commissioner directed BDO staff to demarcate the land and submit report alongwith revenue records.									DDA has to protect the land.	
48	60	7	Ghonda Gujran banger	DDA	(a)1 etc/136(10-19)	28° 41' 43.810" N 77° 16' 17.154" E	27.08.2011 27.06.2012	Already developed Park and near Mother Diary. Pertain to Hort. , DD(IL)/Engg. Wing. DDA handed over the same to Horticulture department allotted to Mother Diary booth. DDA was directed to submit the report as to how the water body has been allotted to Mother Diary booth. Status to be provided.					Legal. Built up				Greening to be made.	
49	64	11	Ghonda chauhan khaddar	DDA		28° 40' 29.926" N 77° 15' 41.002" E		Near Buland Masjid. This area to be protected by making board and tree plantation. According to BDO report there is no water body as per revenue record. Urbanized. Pertain to DDA. Yamuna belt. As per revenue record there is no water body exists.							River Belt		This area to be protected by making board and tree plantation.	
50	65	12	Ghonda gujran khaddar	DDA		28° 41' 22.863" N 77° 15' 11.721" E		Near Petrol Pump. Cleaning. Garbage should be removed. Urbanized. Yamuna belt. There is no water body as per revenue record.							River Belt		Cleaning to be done. Garbage should be removed.	

55	77	24		DDA	(a)1000 sq.mtrs.
56	81	28	Khanpur dhani	DDA	
57	85	32	Mandoli Kachi F/89	DDA	
58	86	33	Mandoli F/74 (4)	DDA	625,(31-19)
59	90	37	Maharaja surajmal park	DDA	K No. 94 7500 sq. mtrs.
60	91	38	Olden pur	DDA	
61	99	46	Saqdarpur	DDA	
62	100	47	Saboli F/74 (4)	DDA	

28° 39' 45.614" N
77° 18' 5.600" E

28° 40' 54.471" N
77° 17' 26.513" E

03.06.2009	The DDA has not developed the water body and instead have proposed to develop a park. Status to be provided.	Underdeveloped	Dry										
	Be Chirag Mauja. Urbanized. Pertain to DDA. As per revenue record there is no water body. Yamuna Vihar.												
	Green Belt.												
06.06.2012	It appears in DDA list. Total park, surrounded by boundary wall. No record was provided by revenue staff as pending with ADM. Court Commissioner directed revenue officials to demarcate the land and submit report alongwith revenue record. Status to be provided.	Developed	Dry										Not in CC list.
25.02.2007	Developed. Plantation is required. The water body is located opposite Surajmal Vihar Colony having an area of 2000 sq.mtrs. This proposed water body is with in an already developed lake. The water body inside the park is mostly dry. The DDA is proposed to carry out the necessary remedial measures and also entry of the road is to be provided. Plantation is required.	Developed	Dry										Plantation is required.
03.06.2009													
	Urbanized. Pertain to DDA												
	Urbanized. There is no water body.												
	Illegal colony developed. Revenue record /Kh. No. to be provided by GNCTD. As per information gathered by us there are FOUR water bodies in the villages. Site be verified & report be submitted alongwith revenue records & photograph. Plantation to be done.												Plantion to be done.

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DISTRICT - NORTH

S. No.	G. No.	S. No.	Name of Village's No. of Water Bodies/Pond's	Land owner ships	Khasra No/Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/opinions	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up (Legal/Illegal)	Untreceable	River Belt		
64	165	63	Jwala heri F/89	DDA				Completely developed staff quarter. Built up.						Legally Built up				
65	182	80	Khera khurd	DDA	(c)269(7-14)	28° 46' 11.306" N 77° 5' 3.706" E	24.12.2009	Acquired by DDA vide award no. 5/05-06. Wet.	Developed		Wet					Maintainance is required.		
66	208	106	Nai sarak	DDA				Totally developed market. Built up.						Illegally Built up.				
67	225	123	Rampura F/66	DDA	50/18,19			Sakurpur Park. SDM office nearby. This site not pertain to LM/EZ	Developed									
68	226	124	Harsh Vihar (village Saleempur majra madipur F/74)	DDA	(a) 9996 sq. mtrs. 2.47 acres K No.206	28° 41' 43.346" N 77° 7' 54.983" E	05.06.2009	Developed. This water body is fairly well developed. A drain which flows through the park carries sewage water and contaminates the water body. MCD was directed to take necessary steps to prevent contamination. Status to be provided. Plantation is needed.	Developed		Seasonal Wet	Sewage flow				Plantation to be done.		
69	228	126	Pitampura-A & Distt. Park Pitampura	DDA	862 to 871		05.06.2009	District Park. Developed. Two water bodies are located in the park. They are being maintained by DDA. Plantation is required.	Developed							Plantation to be done.	 	
70	229	127	Prasad Nagar	DDA	(a) K No. 578(2800 sq. mtrs.)	28° 38' 47.798" N 77° 10' 40.875" E	05.06.2009	Good. Developed. This is a developed water body and only requires proper maintenance from time to time. Status to be provided.	Developed		Permanent Wet					Maintenance is required.		

DISTRICT- NORTH WEST

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DISTRICT- NORTH WEST

S. No.	G. No.	S. No	Name of Village's No. of Water Bodies/ Pond's	Land owner ships	Khasra No/Areas	Lat/Long	Date of Visit	Remarks	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up (Legal/Illegal)	Non Treceable	River Belt		
75	259	1	Avantika	DDA	(a)2000 Sq.mtrs	77° 5'49.47"E / 28°41'50.57"N		As per report of DD(LM), Khasra No. is not given in the list. This is a sunken lawn which acts as a water body during rainy season. Green Park with low lying area. Status and photo to be provided.	Under Developed									
76	260	2		DDA	(b)15000sq.mtrs	77° 5'48.62"E / 28°41'52.81"N		As per report of DD(LM), Khasra No. is not given in the list. This is a sunken lawn which acts as a water body during rainy season. Green Park with low lying area. Status and photo to be provided.	Under Developed									
77	261	3	Azad pur F/74	DDA	(a)22 (11-1)	28° 42' 45.402" N 77° 10' 39.542" E	27.11.2010 16.05.2015	<p>Gaon Sabha land placed at the disposal of DDA U/S 22(1) of DD Act, vide notice No. S.O. No. 2190 dated 20.8.74. But the physical possession has not been handed over to DDA by the BDO till date. Unauthorized Colony and Park. There is no water body. It is developed as housing sites by DDA. Site was found encroached up 75% encroachment. DDA stated that possession of the site has not been handed over to it after urbanization of the area. The committee directed the authorities i.e. DDA and Revenue staff to carry out demarcation on 02.12.2010 at 10 A.M and further to show the documents to confirm whether the area has ever been handed over or not and who would be said to be incharge of the same.</p>					Illegally Built up					
78	262	4		DDA	(b)85/2 (1-7)	28° 42' 28.877" N 77° 10' 31.614" E	16.05.2015	There is no water body. Fly over exists at the site and the area of Pond/Water Body falls in the area where the flyover is constructed and surrounding to it as confirmed by the revenue staff. DDA stated that possession of the site has not been handed over to it after urbanization of the area.					Legally Built up					

98	354	96	Mangol pur kalan F/89	DDA	(a)17/3 (4-16)	28° 41' 57.042" N 77° 6' 39.577" E	27.11.2010	It is reported by DD(LM)R that as per direction of court commissioner, demarcation carried out by Revenue Staff of Delhi Govt. and the report was submitted to court commissioner by them. This is DDA land. Sector road and school are exists there. Some portion is earmarked for commercial plot. (Direction: Water Body to be developed by DDA instead of commercial land). Inspection to be done DDA was unable to identify the site. DDA was directed to identify the site and carry out demarcation along with revenue staff and report be submitted to court committee. Status to be provided.	Under Developed	Dry								
99	355	97		DDA	(b)28//4/1min ,2min,6,7min total area(14- 0) (Near Forensic Lab.)	28° 41' 47.739" N 77° 6' 29.698" E		Artificial water body has been developed by DDA, exist at site. (Direction: More plantation is required which may be done on priority). Action to be taken by DD(Hort.)V.	Developed									
100	356	98		DDA	(c)18/16/2(5- 1)	28° 41' 51.588" N 77° 6' 57.902" E	27.11.2010	As per report of DD(LM)R, the said Khasra No. land measuring(4-17) and (0-4) has been handed over to DDA by LAC/L&B on 1.5.80 and 19.11.81 respectively. The land stands transferred to EE/RPD-2 for dev. for Rohini residential scheme. Road and boundary wall constructed by DDA. The land has been used for Govt. purpose. (Direction: Alternate site to be provided by DDA). Water Harvesting System to be utilized. Water body was shown by DDA. Park exists on the site. DDA to develop the catchment area so that harvesting of water can be achieved.	Under Developed	Seasonal Wet							Water harvesting system to be utilized.	

101	357	99		DDA	(d)5/24(7-5)	28° 42' 11.050" N 77° 6' 41.086" E	27.11.2010	As per report of DD (LM) R, this land was transferred to PPR on 29.5.81 for development of Rohini residential scheme, stand utilized in Rohini residential scheme. The land has been used for Govt. purpose. (Direction: Alternate site to be provided by DDA). Water Harvesting System to be utilized for residents. DDA was directed to identify the site and carry out demarcation along with revenue staff and report be submitted to the court committee.	Under Developed	Dry							Water harvesting system to be utilized.	
102	358	100		DDA	(e) 28/10, 28/11, 29/6, 29/15	28° 41' 44.862" N 77° 6' 20.919" E		DDA has revived the water body in year 2010. More plantation is required which may be done on priority. Near ring road towards Jaipur. DDA has developed one water body at Mangol Pur Kalan-(b) Rohini.	Developed	Wet							Plantation to be done.	
103	359	101	Mangol pur khurd F/74,89 (Awantika)	DDA	(a)18 (5-12), 19(6-13),21(3-14), 22(4-14),23(3-0), 74(4-6), 75(1-14), 76(2-11), 77(5-5), 78(3-4), 79(2-2),80(2-13), 81(2-19), 83(1-3), 88(2-1) Total area (51-11)	28° 42' 20.438" N 77° 5' 33.825" E	27.11.2010	As per report of DD (LM) R, the land transferred to Hort. Wing for dev. Of green. A park namely Avantika Udyan developed by Hort. Wing DDA. Avantika Udhyan. Park exists on the site DDA to develop the catchment area so that harvesting on water can be achieved and water body be kept clean.	Developed	Dry								

104	362	104		DDA	(d)674min(10-3)	28° 41' 45.972" N 77° 5' 44.601" E		Water Body exists Section 3 420	Under Developed	Dry									
105	380	122	Nahar pur F/89	DDA	(a)184 (0-13)	28° 42' 12.891" N 77° 7' 10.900" E	02.04.2011	As per the report of DD(LM)R, the land has not been handed over to DDA by LAC/L&B, GNCTD. There is a built up structure, Mandir/Dharmshala. LAC. Mandir and Dhramshala. It is under control of DDA since 1974. DDA failed to stop the encroachment in the form of temple and house. DDA to provide alternate site for water body.											Illegally Built up
106	381	123	Pansali Award no. 14/05-06	DDA	(a)17//26 (16-16)	28° 44' 0.595" N 77° 4' 26.237" E	27.11.2010 05.06.2012	As per the report of EE/RPD-4, the land measuring (16-12) of Khasra No. 17/26 has been taken over by EE/RPD-4. The remaining land (0-4) Biswa has not been handed over to DDA as per report of DD(LM)R. A small portion of above land is low lying and most of area is higher than average ground level of the area. This area is earmarked for group housing and remaining part of land has been handed over to Hort. Divn. V, as per layout plan issued by PPR. Residence. Area is under control of DDA. An area of (0-4) has been encroached. Water Body exist on 6 bigha 4 biswa. Rest of the area to be developed as park by DDA.	Under Developed		Seasonal Wet		Partly Encroached						
107	382	124		DDA	(b) New water body near Deep Vihar	28° 43' 46.879" N 77° 4' 50.232" E	27.11.2010 05.06.2012	A low lying area was found to exist in the ara adjoining Deep Vihar unauthorized colony (Pansali Village) which seems to be around 10 acres and was having clean water. The DDA was directed to place the site status if the land in question so that further course of action could be suggested. The committee feels that since many watr body under DDA have been destroyed, these water bodies would effectively compensate for part of the loss. The water bodies can be developed at the site with minimum expenditure.	Developed		Seasonal Wet		Partly Encroached						

108	383	125	Pooth Kalan	DDA	(a)30//24(4-9) 25(4-16) 41//4/2(0-14) 5(4-2) 42//1(4-16) 2(4-16) total area (23-13)	28° 42' 58.704" N 77° 4' 30.132" E	27.11.2009	Water Body has been developed by DDA. (Direction: More plantation is required which may be done on priority). Action to be taken by DD (Hort.)V. Developed as Sardar Patel Lake. Developed water body. Park also exist at site. DDA was directed to clean the water body maintain deligently.	Developed		Permanent Wet							Plantation to be done.
109	384	126	Pitampura	DDA	(a)10.00 acres Kno. 862 to 871 & (b) 40.469sq.	77° 7'42.56"E / 28°41'56.88"N	05.06.2009	District Park. Two water bodies are located in the park. They are being maintained by DDA.	Developed		Seasonal Wet							
110	392	134	Rani Khera	DDA	(a)74/2 (17-18)	28° 42' 36.568" N 77° 1' 7.964" E	23.12.2008 24.12.2008	Boundary Wall Exists. Wet. Work completed. Developed. Access to rainwater should be done through boundary wall.	Developed		Permanent Wet							Rain water harvesting system
111	393	135		DDA	(b)89 (03-09) 90(0-17) total area (4-6)	28° 42' 17.212" N 77° 1' 46.757" E	23.12.2008 24.12.2008	Wet. Work completed. Given to DDA, water body should be developed. (Awarded No. 8/2005-6)	Under Developed	Dry								
112	394	136		DDA	(c)95 (2-04) 96(0-19) total area (3-03)	28° 42' 33.211" N 77° 1' 18.595" E	23.12.2008 24.12.2008	Falls near Haryana Canal. Land pertains to Haryana Irrigation Scheme.	Developed		Seasonal Wet							

113	395	137		DDA	(d) 58 (9-18)	28° 42' 17.288" N 77° 1' 19.436" E	07.05.2011	Boundary Wall Exposed. Water Body is on the periphery of the two villages. Sewer was flowing into the water body. J.E from MCD assured that the sewer would be diverted at the earliest.	Under Developed		Permanent Wet	Sewage flow	Encroachment					
114	400	142	Rajpur Chhawni F/66	DDA	Nil water body as per report of sdm MT dated....	77°11'33.27"E / 28°41'31.86"N	27.11.2010	LAC/SDM. DDA staff informed that an area of 44 bigha 9 biswa has been handed over to DDA out of 51-8 biswa (awarded). DDA was directed by the committee to demarcate the area and looking of the aspect of catchment of water from road side and developing water harvesting system to know the actual status area of water body. Paper needed.	Under Developed								Rain harvesting system to be done.	
115	401	143	Rithala F/89	DDA	(a)672&673 (75-2)	28° 42' 57.067" N 77° 6' 6.136" E	27.11.2010	Water Body has been developed by DDA. (Direction: More plantation is required is required which may be done on priority). Fully developed. Dry. Given to Horticulture. Water Body is in the park.	Developed	Dry							Plantation to be done.	
116	411	153	Sahipur	DDA	K.no. 18	28° 42' 52.845" N 77° 9' 35.550" E		Village. Park.	Developed									
117	416	158	Samay pur F/89	DDA	(b)40/33 (5-2)	28° 44' 36.310" N 77° 8' 41.000" E	24.12.2009	This land is Gram Sabha land and placed at the disposal of DDA vide notification No. F.9 (4)/89-L&B dt. 5.10.89 and the disposal of DDA. But the physical position of the above said land has not been handed over to DDA by BDO till date. DDA informed that the land has till date not been handed over to DDA by the Gaon Sabha, though it was admitted that Notification under Section 22(1) of DDA Act had been published. The DDA was directed to sort out the matter and report back to the committee about the said development	Under Developed		Seasonal Wet							

DISTRICT-SOUTH

S. No.	G. No.	S.No.	Name of village's No of Water Bodies/Pond's	Water owing agency	Khasra No.	Lat/Long	Date of Inspection	Site/position/Directions/opinions	Status							Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachmen	Built up(Legal/Illegal)	Non Treccable		
123	425	1	Arkpur bagh mochi	DDA				Nanankpura. Green Belt. Park	Developed								
124	441	17	Adhchini F/66	DDA	(a)3/2(5-0)part of area(23-12)	28° 32' 24.470" N 77° 11' 29.054" E		Under NCERT. Detailed report is to be submitted.	Under Developed	Dry							
125	446	22	Begum pur F/66	DDA		28° 31' 58.626" N 77° 12' 15.253" E		Malviya Nagar. Near Geetanjali Enclave. No water body. Tehsildar (HK) give the report dt. 04.12.09, NIL water body in said village.									
126	447	23	Ber sarai F/74	DDA		77°10'29.68"E / 28°32'41.47"N		Inside I.I.T. Inspection to be done & report to be submitted. Tehsildar (HK) give the report dt. 04.12.09, NIL water body in said village.					Legally Built up				
127	453	29	Chirag delhi F/66	DDA	(a)196(2-2)	28° 32' 35.662" N 77° 13' 12.964" E	24.12.2010	Nursery, Park. Water body was not identified by DDA. DDA was directed to identify the site and submit the report to the Court Committee.	Developed								
128	454	30		DDA	(b)780/498 (6-16) acquired by DDA	28°33'4.50"N 77°13'32.76"E /	24.12.2010	Nursery. DDA Park exists there at Khasra No. 468 (9-11). No body present from DDA. No catchment System is visible. Use for plantation only. Court Commissioner asked about the quality of water used in this park and allotment record.	Developed	Dry							
129	471	47	Hauz Khas	DDA	K.No. 150-158 Area: 58000 sq.mtr.	28° 33' 10.886" N 77° 11' 32.597" E		Duck Pond. INTACH. Capacity: 90000 cu.m. Well Developed	Developed		Seasonal Wet						

137	483	59	Katwaria sarai F/74	DDA	(a)265(29-3)	28° 32' 17.086" N 77° 10' 49.099" E	05.06.2010	To be park. Natural water body. Some small Mandir and one big Mandir exist at site. DDA has been directed to stop the same and protect the water body by fencing the same.	Developed		Seasonal /Wet		Partly Encroachment by way of temple				
138	484	60		DDA	(b)151(1-4)	28° 32' 28.121" N 77° 11' 11.575" E	05.06.2010	Encroached. As per statement of DDA staff, the water body exists in village Abadi and is fully built up. DDA was directed to submit its report as how the use of land has been changed.					Illegally Completely Built up				
139	486	62	Kharera Village	DDA	(a) 262(0-5)	28°33'7.84"N 77°12'19.48"E	24.12.2011	This is a "Be Chirag Mauja". There exists a pond in 1908, Area 0-5 built up Khasra no. not identified. This is un-acquired as reported by SDM Hauz Khas. Revenue authorities were asked to locate the exact location of Water Bodies.					Legally Built up				
140	487	63	Khirki	DDA	(a)20(7-17)	28° 31' 54.234" N 77° 13' 5.030" E	26.03.2010 05.06.2010	Park exist in an area of around 2 bighas only. Rest of the land is encroached upon. The encroachment is required to be removed and the land left for the purpose of developing of a water body in the village.	Under Developed		Dry		Partly Encroachment			To remove encroachment.	
141	488	64		DDA	(b)208(2-3)	28° 32' 6.403" N 77° 13' 46.721" E	24.12.2010	Built up. Water Harvesting System is required. Govt. School is found to be exist at the site. At south west corner of school a well was found to exists. The authorities were directed to develop the said well and also construct water harvesting system over the roof top.	Under Developed		Dry		Encroachment			Rain water harvesting to be done.	
142	489	65		DDA	(c)155 (135-11) Satpulla Dham.	28° 32' 2.932" N 77° 13' 25.298" E	24.12.2011 18.04.2015	Lake. To be develop it as a city forest. Inspection to be done & report to be submitted. This is situated near Main Road and known as Satpula Lake. This is owned by DDA. No source of water is there, hence dry. DDA was directed to maintain it as water body and park.	Under Developed		Dry				To be develop it as a city forest.		

149	506	82	Mehrauli (kishangarh)	DDA	(a)1214 (07-18)	28° 31' 12.952" N 77° 9' 58.174" E	26.03.2010 05.06.2010	The committee was informed by the DDA officials that allotment has been made to GAIL for CNG Station. On spot, the site was found to be filled with Malba and is being used for parking of vehicles. DDA is directed to restore the site as water body. As per award no. 80E/80-81, land was acquired for pond. Through the area acquired is large but water body exists over 500 sq. yds. Only rest of land is lying vacant. DDA has directed to get the area demarcated and develop a big the water body having good catchment. Sewerage was also found flowing into the water body. No one on behalf of MCD was present. The High Court has now directed DDA to construct boundary wall around it and also desilt it. MCD has given affidavit that sewerage water earlier flowing into it has been stopped. DDA should now ensure that high Court order is obeyed.	Under Developed	Dry				Partly Encroachment				
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150	507	83	DDA	b) Neela Hauz	28° 30' 54.467" N 77° 10' 13.068" E	26.3.2010 4.12.2010	Work is in progress by PWD and is stated to be completed by may end. Thereafter the same would be handed over to DDA. PWD has completed the fly over and the site has been handed over to DDA. DDA was directed to get the water body cleaned and develop the same.	Under Developed		Permanent Wet	Sewage flow						
151	508	84	DDA	Sanjay Van (Near Neela Hauz)	28° 31' 54.893" N 77° 10' 31.989" E	4.12.2010	Natural water body exist at site. Unfortunately entire sewerage from vacant kunj STP is flowing into the said water body. DDA was directed to immediately take water body. DDA was directed to immediately take precautionary measures so that the sewerage is diverted and water body is protected as the STP water is not fit to support animal life.	Under Developed		Permanent Wet	Sewage flow						
152	509	85	DDA	(c)1220(13-3) (Baba Adhrang Nath)	28° 31' 19.240" N 77° 9' 48.203" E	26.03.2010 05.06.2010 18.04.2015	At the site a Mandir exist over 01 biswa of land. Encroachment also exist over on area 05 bigha approx. Patwari of DDA was asked to provide the land record. Partly encroached. Dumping of malba is under progress. DDA staff informed that land has been allotted to two public schools. DDA has been directed to fence its area, to see that no further Malba is dumped, encroachment is removed and area protect. Further steps to develop the waterbody be also taken. Land is not under the possession of DDA, Matter is under litigation.	Under Developed	Dry		Partly Encroached				To remove encroachment.		
153	510	86	DDA	1166 (1-16) 1167(3-10) 1168(12-0), 109(21-02), 1219(4-19)	28° 31' 7.297" N 77° 10' 9.869" E	26.03.2010 05.06.2010 12.01.2013 04.06.2014	Stay order by Saket Court in favour of farmers Baljit Singh and Ranbir Singh. Encroached and not identified. The officials of DDA were not aware of the aforesaid water bodies. DDA was asked to provide the record and identify the site.	Under Developed			Partly Encroachment						

160	529	105	Tut Sarai	DDA		28° 32' 4.648" N 77° 12' 45.808" E		Park already developed.										
161	530	106	Sheikh Sarai F/66	DDA	122 (3-9).	28° 32' 36.175" N 77° 13' 3.520" E	24.12.2011	Could not be identified at site.										NT
162	531	107		DDA	167 (2-12)	28° 32' 15.114" N 77° 13' 1.414" E	24.12.2011	This is acquired by DDA and flats are built up there at the site of water body.							Legaly Built up			
163	532	108	Shah pur jat	DDA	294 (5-11)	28° 33' 4.044" N 77° 12' 43.985" E	24.12.2011	Park. Inspection to be done & report to be submitted. There exists a park on Khasra No. 294 (5-11) under DDA . No body present from DDA . No catchment system is developed.	Developed	Dry								
164	533	109		DDA	468 (9-11)	28° 32' 41.907" N 77° 12' 46.561" E	24.12.2011	DDA Park exists there at Khasra No. 468 (9-11). No body present from DDA. No catchment System is visible. Use for plantation only. Court Commissioner asked about the quality of water used in this park and allotment record.	Developed	Dry								
165	537	113	Tigri	DDA	(a)191(5-8)	28° 30' 43.874" N 77° 14' 26.553" E	24.12.2011	BSF.	Under Developed	Dry								
166	542	118	Vasant Kunj, Opposite Sara Restaurent	DDA	K.No.2131/1674 (Old)/1241 (New)(12-14) Area: 6608 sq.mtr.	28°30'24.51"N 77°8'38.23"E		This water body is situated near Pkt. B-2 & on the right side of Aruna Asaf Alli Road going towards Basant Kunj. This depression used to water body and johad for village Kishan Garh and its surrounding areas before the plan development of Vasant Kunj was taken up. In 2002 most of the depression was filled up with malba by the owners of the Sahara Restaurant. Now, the case is with Delhi High Court to decide the ownership of the land. Undeveloped. Recently stay has been vacated.	Under Developed									
167	543	119	Yusuf Sarai F/66	DDA		28°33'43.44"N 77°12'12.77"E		Not identified.										NT
168	544	120	Zamrudpur F/66	DDA	(a)32(11-7) (b)192 (4-0)	28°33'21.23"N 77°14'9.96"E		Community Centre/Baraat Ghar/Market. Kh. No. 192 (4-0) is a Park.						Legaly Built up				

193	572	28	Raipur khurd	DDA	38 (60-16)	28° 33' 32.405" N 77° 13' 34.000" E	02.06.20122 9.09.201212 .01.2013	In spite of repeatd directions to stop construction, the same has not been done, and is going on in full swing. Demarcation report has not been provided by the Patwari. There is no sewage flow. Boundary wall is there. No watering system. Plantation is required.	Under Developed	Dry			Partly Encroachment				Plantation to be done.	
194	573	29	Sarai Juliana F/66	DDA		28°33'32.97"N 77°16'21.53"E		Not identified.							NT			
195	574	30	Tehkhand F/74	DDA	429(1-2)	28° 30' 25.508" N 77° 17' 7.935" E		Container Depot Railways. Tehsildar kalkaji submitted the report on 12.5.10, NIL water body in said village.										
196	575	31	Tughlakabad F/74	DDA	(a)1520(3-0)	28° 30' 9.435" N 77° 15' 11.987" E	05.06.2010	Inspection to be done & report may be submitted. The water body falls under jurisdiction of DDA. None was present from the DDA. DDA has been directed to survey the water body in consultation with revenue staff so that the same could be developed.	Under Developed		Permanent Wet	Sewage flow	Partly Encroachment					
197	576	32		DDA	(b)630(4-7)	28° 30' 33.098" N 77° 16' 3.389" E	01.06.2015											Belongs to ASI---- already recorded on G. No. 541
198	577	33		DDA	(c)857(0-4)	28° 30' 31.215" N 77° 15' 47.314" E												
199	578	34		DDA	(d)786(1-3)	28° 30' 25.015" N 77° 16' 3.302" E	01.06.2015	Near Fort.										Belongs to ASI---- already recorded on G. No. 540
200	579	35		DDA	(e) 1586(0-11)	28° 29' 38.341" N 77° 14' 51.203" E									NT			
201	580	36	Sarai Kalekhan F/89	DDA		28° 35' 0.366" N 77° 15' 27.599" E		But Terminal exists there. Plantation on vacant land.										
202	582	38	Tamoor nagar F/66	DDA		28°34'21.81"N 77°16'16.15"E		Not identified.							NT			

DISTRICT-SOUTH WEST

S. No.	G. No.	S. Nos.	Name of village's No of Water Bodies/Pond's	Land ownership	Khasra No.	Lat/Long	Date of Visit	Remarks	Status							Action Plan	Photograph of the Water Body	
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up (Legal/Illegal)	Untreaceable			River Belt
204	584	1	Ambarhai F/02	DDA	57(7-0)	28° 34' 44.043" N 77° 2' 56.949" E	03.09.2011	Copy Court Case to be send to Court Commissioner. New water body near sant nirankari bhawan, 5-8 is within the boundary wall. 1 bigha under court case.	Under Developed		Seasonal Wet							
205	585	2		DDA	38/10(4-16)	28° 34' 27.167" N 77° 3' 7.817" E	03.09.2011	Work in progress. Road is stated to be running on the water body opposite Vardhman Crown Mall.	Under Developed	Dry			Partly Encroached					
206	589	6	Bharthal	DDA	52/10/3(2-8)	28° 32' 38.965" N 77° 3' 17.514" E	03.09.2011 26.12.2011 02.04.2012 19.01.2013	Need Wall. Water body surrounded by agriculture field and railway line, has dirty water under possession of Railways.	Under Developed	Dry								
207	590	7		DDA	147 & 148(7-18)	28° 32' 41.762" N 77° 3' 2.763" E	03.09.2011 26.12.2011 02.04.2012 19.01.2013 9.06.2016	Plantation is needed. Community hall developed by DDA. Surrounded by boundary wall, has old well, dry, has temple. Need plantation.					Legally Built up			Plantation to be done.		
208	602	19	Bamnoli	DDA	547(04-15)/232 (4-15)	28° 32' 44.091" N 77° 1' 59.314" E	4.12.2010, 26.03.2011 9.06.2016	Good Pisciculture. Natural water body.	Developed		Permanent Wet							
209	603	20		DDA	565(04-06)/28/5 (4-6)	28° 32' 31.088" N 77° 1' 48.808" E	4.12.2010 26.3.2011 09.06.2016	Plantation on one side. To remove Malba. Malba in the water body, Boundary dispute, Need demarcation.	Under Developed		Permanent Wet					Plantation on one side has been done.		

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227	764	181	Najafgarh F/74	DDA	12/11/1(6-5),12/12(8-12)	28° 36' 56.322" N 76° 58' 38.945" E	26.12.2011	DTC Terminal on 60% and 40% area is green. Needs development. SDM to demarcation. Litigation to Court Commissioner. Water body partly developed by DDA . Site plansubmitted. 60% area is allotted to DTC terminal. One bigha is under litigation before Court of SDM, Najafgarh.	Under Developed		Permanent Wet							
228	766	183		DDA	23/13/2(1-16)	28° 36' 35.559" N 76° 59' 8.991" E	26.12.2011	Heavy Built up. Still with BDO. Encroachment in the form of MARKET is existing over the water body. Court case pending before Civil Court. Sewage line has been laid down by DJB. BDO staff not present DDA to file status report with regard to encroachment and the litigation status.					Illegally Heavy Built up					
229	767	184		DDA	23/23/1(2-0)	28° 36' 32.948" N 76° 59' 8.932" E	26.12.2011	Dhanak Chaupal and Community centre exist at spot. Khasra No. 23/23/1 & 506min (Roshanpura) are bounded by common boundary wall. DDA to submit plan of water harvesting. It was also submitted by Villagers that encroachment exist over the water body.					Illegally Built up			Rain water harvesting to be done.		
230	768	185	Nasirpur F/02	DDA	612(13-19)	28° 35' 45.110" N 77° 5' 37.445" E	23.12.2009 07.06.2010 26.3.2011 02.04.2012	Plantation to be done by Horticulture Deptt. Natural water body,wet. Surrounded by boundary wall	Developed		Wet					Plantation to be done.		
231	769	186		DDA	111(0-4)	28° 35' 50.558" N 77° 5' 23.043" E		Plantation to be done. natural water body,wet.	Developed		Permanent Wet					Plantation to be done.		
232	770	187		DDA	302(0-1)	28° 36' 1.089" N 77° 5' 54.223" E		Well.										
233	771	188		DDA	724/379(0-18)	28° 35' 36.296" N 77° 6' 6.025" E		Park exists there.										
234	772	189		DDA	K.No. 109 Area: 6782 Sq. Mtr.	28° 35' 54.238" N 77° 5' 13.338" E		Wet. DDA has developed one water body at Village Nasirpur. S. No. 1 (b) as per petititon. Capacity : 14,100 Cum. Work in progress.	Under Developed		Wet							

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235	773	190	Nawada F/02	DDA	178(6-19)	28° 37' 10.577" N 77° 1' 49.374" E	07.06.2010	Need cleaning & plantation. To be developed by DDA .	Under Developed	Dry							Needs cleaning and plantation.	
236	775	192		DDA	665(8-5)	28° 37' 27.479" N 77° 2' 50.021" E	07.06.2010	Demolition done. Under Engg. Wing. one part of the body is developed by DDA & Other is allotted to other person, under bhמידhari rights.	Under Developed	Dry								
237	792	209	Palam F/02	DDA	123(20-15)	28° 35' 10.640" N 77° 4' 20.946" E	23.12.2009 07.06.2010 02.04.2012 19.01.2013	Plantation is required. Developed by DDA , dry.	Developed	Dry							Plantation to be done.	
238	793	210		DDA	153(13-10)	28° 35' 27.350" N 77° 4' 26.303" E	23.12.2009 02.04.2012 19.01.2013	Plantation is required. Developed by DDA , wet.	Developed	Permanent Wet							Plantation to be done.	
239	794	211		DDA	122(21-12)	28° 35' 22.693" N 77° 4' 24.110" E	23.12.2009 07.06.2010 02.04.2012 19.01.2013	Plantation is required. Water Body is under 20 point programme (11 bigha 10 biswa). Developed by DDA , dry.	Under Developed	Dry							Plantation to be done.	
240	795	212		DDA	155(28-5)	28° 35' 32.058" N 77° 4' 39.348" E	23.12.2009 02.04.2012 19.01.2013	Malba to be removed. Photograph to be provided. Developed by DDA , wet.	Developed	Wet							Malba to be removed.	
241	796	213		DDA	156(2-2)	28° 35' 39.080" N 77° 4' 38.973" E	26.03.2011 02.04.2012 19.01.2013	Natural water body in the name of Ram Johri Mandir. Landscaping is required. Plantation is needed.	Developed	Permanent Wet							Plantation to be done.	

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DISTRICT - WEST

S. No.	G. No.	S. No.	Name of Village's No. of Water Bodies/Pond's	Land owner ships	Khasra No/Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/opinions	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up(Legal/Illeg)	Untreaceable	River Belt		
250	863	14	Budhela	DDA	(a)36/6/2(0-16)	28° 38' 2.272" N 77° 4' 21.537" E	07.06.2012	Details to be given. This water body having no water, is surrounded by boundary wall. One side there is a temple and rest of the area is allotted to Sahitya Kala Academy. Court Commissioner directed the DDA officials to provide allotment documents to Court Committee alongwith terms and conditions.							Legally Built up			
251	864	15		DDA	22/8/3(0-9)	28° 38' 20.857" N 77° 4' 5.280" E	07.06.2012	Encroachment in village.					Fully Encroached					
252	865	16		DDA	22/14(4-8)	28° 38' 19.572" N 77° 4' 7.262" E	07.06.2012	Encroachment in village.					Fully Encroached					
253	866	17		DDA	22/24/1(1-19)	28° 38' 16.045" N 77° 4' 7.098" E	07.06.2012	Encroachment in village.					Fully Encroached					
254	868	19	Garhi peeran F/89 @ Peeragarhi	DDA	487 with in Lal Dora (one acre)		07.05.2011 07.06.2012	Dry. It is vacant and dry. The land belongs to DDA (Hort.) Area is surrounded by boundary wall. Court Commissioner directed the DDA to submit the report to the committee.	Under developed	Dry								
255	869	20		DDA	434(11-6)	28° 40' 35.613" N 77° 5' 20.418" E		Flats built up.						Legally Built up				

263	892	43	Mundka	DDA	(e)17/27 (11-8)	28° 41' 40.187" N 77° 1' 43.453" E	27.03.2010	Natural water body exists at site. An award was passed in favour of DDA and DDA has handed over the same to DSIDC for its development.	445	Developed		Permanent Wet						
264	895	46	Nangloi Sayyed	DDA	1/291 (10-14)	28° 39' 36.098" N 77° 5' 9.968" E	15.10.2011	Status report to be submitted. Urbanized. Seventy five percent area is covered by boundary wall and kikar plants are there. DDA informed that Court case is pending. DDA was directed to submit the status report to the Court Committee.		Under developed	Dry							
265	902	53	Nagli jalib F/66	DDA	(a)1 etc/70 (3-9)	28° 38' 5.943" N 77° 5' 26.887" E	20.12.2014	Near Janakpuri Metro Station. Nearby village.										
266	906	57	Tihar	DDA	1533(92-18)	28° 37' 52.537" N 77° 6' 19.312" E	02.04.2011 07.06.2012	Water Harvesting System. Park has been developed around the water body, the area is below the road level. DDA was directed the recharge pits for rain water so as to allow water flow inside the park from the road and also develop water harvesting system.		Under developed		Permanent Wet					Rain water harvesting system to be done.	
267	908	59		DDA	1838(16-10)	28° 37' 52.518" N 77° 6' 37.649" E	02.04.2011 07.06.2012	The water body has been converted into a dumping yard. DDA was directed to stop dumping of malba into the water body and plants, trees which are beneficial to the public at large.		Under developed		Seasonal Wet		Encroached				
268	923	74	Tatar pur F/66	DDA	30/1(17-11)	28° 38' 40.095" N 77° 6' 54.343" E	07.06.2010 7.6.2012	Greenery to be done by the School. Water body belongs to DDA. Area is not identified. There are temple, schools and a house in 16 bigha 9 biswa. Patwari was directed to demarcate the water body land and report to court committee.		Under developed				Partly Encroached			Plantation to be done by the School.	
269	924	75	Vishnu Garden	DDA	(a) K No. 5/3(2-16).			Plantation is required.		Under developed							Plantation to be done.	

DISTRICT-NEW DELHI

S. No.	G. No.	S. Nos.	Name of village's No of Water Bodies/Pond's	Land ownership	Khasra No.	Lat/Long	Date of Visit	Remarks	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal &)	Sewage	General Encroachments	Built up (Legal/Illegal)	Untreaceable	River Belt		
270	925	1	Bagdola	DDA	(a) 1etc/157(12-4)	28° 34' 8.081" N 77° 4' 27.976" E	03.09.2011											
271	926	2		DDA	(b) 31(9-13)	28° 34' 19.986" N 77° 4' 18.908" E	03.09.2011	Developed by DDA as Park, Need catchment development & debris removal.	Developed		Seasonal Wet						Need catchment developed and debris removal.	
272	927	3		DDA	(c)	28° 34' 23.394" N 77° 4' 14.592" E	03.09.2011 2.04.2012	New water body, need catchment development.	Under Developed		Seasonal Wet						Need catchment development.	
273	928	4		DDA	(d) 40/1(13-9)	28° 34' 17.033" N 77° 4' 22.856" E	03.09.2011	Entire as 20 point programme. Boundary wall exists on spot. Dispute of 20 point programme plot exists. Actual area to be identified by the authorities by 6.9.2011 and report be submitted to the committee. The water body be handed over to DDA for necessary action. However, no report has been submitted before the Court Committee till date.	Under Developed		Seasonal Wet							

283	945	21		DDA	44/3/1(24-13)	28° 34' 34.676" N 77° 10' 33.211" E	26.12.2011	To be developed by DDA . Dry.	Under Developed	Dry								
284	946	22	Mahipalpur F/89	DDA	(a) 451/1(1-2) & 524(27-3)	28° 32' 48.089" N 77° 7' 46.925" E	03.09.2011 04.12.2010 10.06.2016	Broken. Heavy built up. The land falls in village abadi. The land is encroached and no water body exists. Encroachment has been removed. Work in progress. Boundary wall. Needs plantation.					Illegally Built up				Plantation to be done.	
285	947	23		DDA	(b) 1030(4-6)	28° 33' 4.538" N 77° 7' 55.799" E	4.12.2010 19.01.2013	First Flight Courier. Encroachment.					Fully Encroached					
286	948	24		DDA	(c) 1085(4-16) & 1074(4-16)	28° 33' 16.260" N 77° 8' 0.041" E	04.12.2010 0.06.2016	Water body to be developed by DDA , dry.	Under Developed	Dry								
287	949	25		DDA	(d) 1124/1, 1127, 1283, 1282, 1273, 1274 & 1287	28° 32' 50.334" N 77° 8' 42.625" E	4.12.2012 03.09.2011 10.06.2016	1124/1 is in control of AAI. 1127, 1283, 1282, 1273, 1274 & 1287 is unaquired (Forest). Not identified by authorities. Detailed report be prepared by the authorities and be submitted within a week.	Under Developed									
288	950	26		DDA	K.No. 1075	28° 33' 14.440" N 77° 8' 2.403" E		Allotment. Underdeveloped. To be developed.	Under Developed									
289	951	27	Nangal dewat	DDA	1196(23-14)	28° 33' 8.328" N 77° 5' 21.670" E	10.06.2016	Airport (DIAL). To be developed by DDA .	Under Developed		Seasonal Wet							
290	952	28		DDA	1279(28-16)	28° 33' 9.006" N 77° 6' 6.444" E		To be developed by DDA .	Under Developed		Seasonal Wet							

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DISTRICT-CENTRAL

S. No.	G. No.	S. Nos.	Name of village's No of Water Bodies/Pond's	Land ownership	Khasra No.	Lat/Long	Date of Visit	Remarks	Status							Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal &	Sewage General Encroachment	Built up(Legal/Illeg	Untreaceable	River Belt		
300	994	8	Dhoula Kuan (1)	DDA	(a) 15000 sq. mtrs. K.No. 562/181 (Min)	28° 35' 22.716" N 77° 9' 27.676" E		Green Belt/H2o Body. Metro Station.						Legally Built up.			
301	995	9	Jagatpur delhi	DDA	1.5 bigha	77°13'36.14"E/ 28°44'31.38"N		River Belt. 1.5 bigha, no boundary wall, no plantation, completely encroached, no water source, no sewage entry.	Under developed	Dry			Partly Encroached		River Belt	*	
302	998	12	K.N. ridge Khuni jheel	DDA	K.no. 333,346, 347 Area 6839,26 Acre & K.No ridge seepentine lake K.no 333, 346, 346 Area 3844,56 Acre village civil station.	28° 40' 50.478" N 77° 13' 0.963" E	05.06.2009	Developed. They are located in the northern ridge near delhi university and are fairly well developed. Good.	Developed		Permanent Wet						

LIST OF WATER BODIES (DISTT. WEST)

DDA

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S. No.	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District (s) in which the Wetland is located	Village	Wetlands Type (Inland or Coastal)	Wetlands Sub-Type (Natural or Human-made)	Area in (ha)	Khasra No/Areas	Whether falls within category of regulated wetlands as per Wetlands Rules	Land owner ships
1	Bakarwala		West	Bakarwala			2.56	(a) 91/2 (19-02)		DDA
2	Bakarwala	28° 40' 1.776" N 77° 1' 0.496" E	West	Bakarwala			1.23	(b) 83(09-02)		DDA
3	Bakarwala	28° 40' 6.689" N 77° 1' 3.337" E	West	Bakarwala			0.588	(c)82(04-04)		DDA
4	Bakarwala	28° 40' 11.381" N 77° 0' 56.981" E	West	Bakarwala			0.147	(d) 10/10/2 (01-10)		DDA
5	Bakarwala	28° 39' 45.275" N 77° 1' 4.426" E	West	Bakarwala			0.84	(e)92/2(06-03)		DDA
6	Bakarwala	28° 39' 36.553" N 77° 0' 17.063" E	West	Bakarwala			0.55	(f) 33/25(4-16)		DDA
7	Baprola	28° 38' 59.131" N 77° 0' 36.547" E	West	Baprola			0.267	(a) 6//17/2(0-8)6//18/2(0-8)6//24/2(0-		DDA

8	Baprola	28° 38' 35.909" N 77° 0' 53.556" E	West	Baprola	455	1.091	(b)22//5(4-16)32/1(4-0)total area(8-	DDA
9	Baprola	28° 38' 28.550" N 77° 0' 39.070" E	West	Baprola		2.292	(c)23//17(4-16)23//24(4-16)23//24(4-	DDA
10	Baprola	28° 38' 19.763" N 77° 1' 0.291" E	West	Baprola		0.16	(d)31//19/2 (1-02)	DDA
11	Baprola	28° 37' 52.568" N 77° 0' 30.509" E	West	Baprola		0.133	(e)55//11/2 (1-0)	DDA
12	Basai Darapur Sudarshan Park	28° 39' 33.771" N 77° 8' 11.452" E	West	Basai Darapur		1.68	(a) 732(12-6)	DDA
13	Budhela	28° 38' 2.272" N 77° 4' 21.537" E	West	Budhela		0.002	(a)36/6/2(0-16)	DDA
14	Budhela	28° 38' 20.857" N 77° 4' 5.280" E	West	Budhela		0.0112	22/8/3(0-9)	DDA
15	Budhela	28° 38' 19.572" N 77° 4' 7.262" E	West	Budhela		0.06	22/14(4-8)	DDA
16	Budhela	28° 38' 16.045" N 77° 4' 7.098" E	West	Budhela		0.0149	22/24/1(1-19)	DDA
17	Garhi peeran F/89 @ Peeragarhi (Park and Lake at	28° 40' 19.386" N 77° 5' 43.872" E	West	Peeragarhi		1.47	Paschim Vihar, 14700 Sq.mtrs.	DDA
18	Garhi peeran F/89 @ Peeragarhi	28° 40.688' N 77° 05.640' E	West	Peeragarhi		0.404	487 with in Lal Dora (one acre)	DDA

19	Garhi peeran F/89 @ Peeragarhi	28° 40' 35.613" N 77° 5' 20.418" E	West	Peeragarhi 456		1.49	434(11-6)		DDA
20	Hastal (partly) F/74	28° 38' 0.039" N 77° 3' 30.897" E	West	Hastal		0.68	(a)48/14(3-16) 17/1(1-16) total =(5-12)		DDA
21	Hastal (partly) F/75	28° 37' 48.716" N 77° 3' 20.056" E	West	Hastal		2.968	(b)55/13(4-14) 14(2-9)16(4-10) 17(6-2)18(5-		DDA
22	Hiran Kudna	28° 40' 16.273" N 77° 0' 20.155" E	West	Hiran Kudna		1.622	(a)534,535 (12-13)		DDA
23	Hiran Kudna	28° 40' 16.405" N 77° 0' 6.592" E	West	Hiran Kudna		1.43	(b)56/2(10-7)		DDA
24	Hiran Kudna		West	Hiran Kudna		0.267	(c)184/1 (02-00)		DDA
25	Hiran Kudna	28° 40' 21.180" N 76° 59' 45.392" E	West	Hiran Kudna		1.49	(d)134(11-16)		DDA
26	Hiran Kudna	28° 40' 34.904" N 76° 59' 42.540" E	West	Hiran Kudna		0.481	(e)82/2(03-06)		DDA
27	Hiran Kudna	28° 40' 29.104" N 76° 59' 58.829" E	West	Hiran Kudna		2.153	(f)415(16-10)		DDA
28	Hiran Kudna		West	Hiran Kudna		2.207	(g)564(16-05)		DDA
29	Kamruddin Nagar	28° 40' 40.341" N 77° 3' 13.066" E	West	Kamruddin Nagar		1.337	38/1/2min (10 bigha)		DDA

30	Keshopur F/74	28° 38' 48.302" N 77° 4' 54.834" E	West	Keshopur 457		0.54	200 OLD34 NEW (4-1))		DDA
31	Khayala	28° 39' 28.970" N 77° 6' 2.875" E	West	Khayala		0.288	(a)11/5/3 (2-16)		DDA
32	Khayala	28° 39' 3.060" N 77° 6' 8.730" E	West	Khayala		0.957	(b)20/23(5-16) (c)24/1(2-0) Total area (7-		DDA
33	Khayala	28° 39' 23.037" N 77° 6' 9.728" E	West	Khayala		0.414	(c)48/27/2(3-1)		DDA
34	Madi pur F/74 (Park and Lake at Bhagwati Talab,	28° 40' 9.021" N 77° 7' 18.466" E	West	Madipur		3.1	1298(23-2)		DDA
35	Madi pur F/75 (Park and Lake at Madipur Village)	28° 40' 10.814" N 77° 7' 21.134" E	West	Madipur		0.829	K.No. 1300 Area: 6 Bigha 2 Biswa		DDA
36	Madi pur F/76	28° 40' 7.640" N 77° 7' 21.340" E	West	Madi pur		1.484	K.No. : 1299 Area: 11 Bigha 10 Biswa		DDA
37	Mundka	28° 40' 38.981" N 77° 1' 57.780" E	West	Mundka		0.159	(a)178/1(1-19)		DDA
38	Mundka	28° 40' 38.574" N 77° 1' 32.014" E	West	Mundka		2.03	(b)373/1(15-18)		DDA
39	Mundka	28° 41' 2.717" N 77° 1' 42.917" E	West	Mundka		2.207	(c)190/1 (16-5)		DDA
40	Mundka	28° 41' 27.928" N 77° 1' 8.186" E	West	Mundka		0.414	(d)142(3-1)		DDA

41	Mundka	28° 41' 40.187" N 77° 1' 43.453" E	West	Mundka 458		1.49	(e)17/27 (11-8)		DDA
42	Mundka	28° 40' 51.561" N 77° 0' 32.293" E	West	Mundka		0.556	(h)163(4-16)		DDA
43	Nangloi Sayyed	28° 39' 36.098" N 77° 5' 9.968" E	West	Nangloi Sayyed		1.359	1/291 (10-14)		DDA
44	Nangloi jat	28° 40' 32.634" N 77° 3' 55.739" E	West	Nangloi jat		1.086	(a)126 (old 61/14/3) (8- 12)		DDA
45	Neelwal	28° 40' 3.239" N 76° 58' 32.680" E	West	Neelwal		1.895	(a)55(14-17)		DDA
46	Neelwal	28° 40' 5.277" N 76° 58' 47.638" E	West	Neelwal		1.084	(b)86(08-11)		DDA
47	Nilothi	28° 38' 51.104" N 77° 3' 26.442" E	West	Nilothi		0.775	39//9/2(5-8)		DDA
48	Nagli jalib F/66	28° 38' 5.943" N 77° 5' 26.887" E	West	Nagli jalib		0.521	(a)1 etc/70 (3-9)		DDA
49	Ranhola @ safipur ranhola	28° 39' 51.259" N 77° 3' 3.741" E	West	Safipur Ranhola		1.755	(a)59(13-12)		DDA
50	Ranhola @ safipur ranhola	28° 39' 20.809" N 77° 2' 21.068" E	West	Safipur Ranhola		1.471	(b)67(11 bighas)		DDA
51	Ranhola @ safipur ranhola	28° 39' 31.438" N 77° 2' 12.330" E	West	Safipur Ranhola		0.3077	(c)76(3-13) (3077 sq.mtrs.)		DDA

52	Tihar Lake	28° 37' 52.537" N 77° 6' 19.312" E	West	Tihar	459	12.33	1533(92-18)	DDA
53	Tihar	28° 37' 52.518" N 77° 6' 37.649" E	West	Tihar		2.153	1838(16-10)	DDA
54	Tilang pur kotla	28° 38' 47.566" N 77° 1' 41.374" E	West	Tilang pur kotla		1.217	19(9-1)	DDA
55	Tikari Kalan	28° 41' 52.985" N 76° 58' 7.134" E	West	Tikari Kalan		0.749	(a)478min (5-6)	DDA
56	Tikari Kalan	28° 41' 15.494" N 76° 58' 29.886" E	West	Tikari Kalan		1.431	(b)480min(10-7)	DDA
57	Tikari Kalan	28° 41' 1.957" N 76° 58' 17.542" E	West	Tikari Kalan		0.2809	(c)225min(0-1),226(2-0)total area(2-1)	DDA
58	Tikari Kalan	28° 40' 58.968" N 76° 58' 25.011" E	West	Tikari Kalan		0.54	(d)481(04-01)	DDA
59	Tikari Kalan	28° 40' 53.333" N 76° 58' 12.310" E	West	Tikari Kalan		1.284	(e)485(9-3) & 370/1(0-3)	DDA
60	Tikari Kalan	28° 40' 48.624" N 76° 57' 58.886" E	West	Tikari Kalan		0.825	(f)484min(06-14- 1/2) 1213(0-3)	DDA
61	Tikari Kalan	28° 41' 3.402" N 76° 58' 5.420" E	West	Tikari Kalan		2.635	(g)482min(19-7- 1/2)	DDA
62	Tikari Kalan	28° 40' 33.556" N 76° 57' 45.055" E	West	Tikari Kalan		1.353	(h)487/3min(10- 12)	DDA

63	Tikari Kalan	28° 40' 46.830" N 76° 59' 1.594" E	West	Tikari Kalan 460		0.556	(i)486(04-16)		DDA
64	Tikari Kalan	28° 40' 30.030" N 76° 58' 46.457" E	West	Tikari Kalan		0.286	(j)488(2-14)		DDA
65	Tikari Kalan		West	Tikari Kalan		0.00125	(k)563(0-1)		DDA
66	Tikari Kalan		West	Tikari Kalan		0.00125	(l)772(0-1)		DDA
67	Tikari Kalan		West	Tikari Kalan		0.00125	(m)927(0-1)		DDA
68	Tatar pur F/66	28° 38' 40.095" N 77° 6' 54.343" E	West	Tatar pur		2.288	30/1(17-11)		DDA
69	Vishnu Garden		West	Vishnu Garden		0.288	(a) K No. 5/3(2-16).		DDA

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COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5054/2019

BIJENDER SINGH

Appellant(s)

VERSUS

GRAM PANCHAYAT, CHIRAO & ORS.

Respondent(s)

(IA No. 85475/2019 - EX-PARTE STAY
IA No. 74839/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 124270/2019 - EXEMPTION FROM FILING O.T.
IA No. 85476/2019 - EXEMPTION FROM FILING O.T.
IA No. 16575/2023 - EXEMPTION FROM FILING O.T.
IA No. 124269/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 16574/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 18-10-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Arvind Gupta, AOR
Mr. Shalandar Mohan, Adv.
Mr. Anil Kumar Sahu, Adv.
Mrs. Suman Sharma, Adv.
Mr. Brahma Prakash, Adv.
Mr. Sagnik Bose, Adv.

For Respondent(s)

Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. Akshay Amritanshu, AOR
Mr. Ashutosh Jain, Adv.
Mr. Samyak Jain, Adv.
Mr. Nikunj Gupta, Adv.
Mr. Himanshi Shakya, Adv.

Mr. Dalveer Singh, Adv.
Mr. Bhuwan Raj, AOR

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Mr. Raktim Gogoi, Adv.
Mr. Kartikeya Singh, Adv.
Mr. S Vinod, Adv.
Mr. Shivam Pal Sharma, Adv.
Mr. Rakesh Kumar Singh, AOR

Mr. Sumeer Sodhi, AOR
Mr. Chaitanya Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have heard the learned counsel appearing for the appellant and the learned counsel appearing for the respondent Nos. 3, 5 and 6 i.e. the State of Haryana and its officers.

It is not in dispute that the property subject matter of the application before the National Green Tribunal which is described in prayer D (i) of the application made before the Tribunal was shown as a pond/lake in the records of the State Government. It appears that the State Government has made allotments of sites within the said area. The contention of the learned counsel appearing for the appellant is that the allotments have been cancelled.

The real issue which was completely glossed over by the Tribunal is whether the State had power to allot or gift the sites out of the bed of the pond or lake which was of a substantial area. Either the State will have to accommodate the allottees at some other place or the State will have to create a new lake or pond of the same area.

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Prima facie, we are of the view that the State cannot destroy the environment in this fashion. The lakes or ponds or water bodies form a very important part of our eco system and the State as a guardian of the environment could not have destroyed the same.

We direct the State Government to file a specific affidavit dealing with these aspects within a period of one month from today.

List on 6th November, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER

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ITEM NO.68

COURT NO.8

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5054/2019

BIJENDER SINGH

Appellant(s)

VERSUS

GRAM PANCHAYAT, CHIRAO & ORS.

Respondent(s)

(IA No. 85475/2019 - EX-PARTE STAY
 IA No. 74839/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 124270/2019 - EXEMPTION FROM FILING O.T.
 IA No. 85476/2019 - EXEMPTION FROM FILING O.T.
 IA No. 16575/2023 - EXEMPTION FROM FILING O.T.
 IA No. 124269/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 16574/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

Date : 11-03-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. Arvind Gupta, AOR
 Mr. Anil Kumar Sahu, Adv.
 Mr. Mohit Bidhuri, Adv.
 Mrs. Suman Sharma, Adv.
 Mr. Kanav Bhardwaj, Adv.
 Mr. Rohini Kumar, Adv.

For Respondent(s) Mr. Lokesh Sinhal, Sr. A.A.G.
 Mr. Akshay Amritanshu, AOR
 Mr. Nikunj Gupta, Adv.
 Ms. Himanshi Shakya, Adv.
 Mr. Samyak Jain, Adv.
 Mr. Ayush Raj, Adv.

Mr. Dalbir Singh, Adv.
 Mr. Bhuwan Raj, AOR

Mr. Kartikeya Singh, Adv.
 Mr. Shivam Pal Sharma, Adv.
 Mr. Ashish Singh, Adv.
 Mr. Rakesh Kumar Singh, AOR

Mr. Sumeer Sodhi, AOR

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Mr. Chaitanya Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In terms of the order dated 18.10.2023, the Deputy Commissioner of the district has filed an affidavit. The affidavit accepts that sites in the existing pond were allotted to the third parties and the constructions have been carried out on the sites.

The direction of this Court in the order dated 18.10.2023 was that either the State will have to accommodate the allottees at some other place or to create a new lake or pond of the same area. The tenor of the affidavit of the Deputy Commissioner is that the State does not want to create a new lake or pond. This approach, to say the least, shows insensitivity to the issues of environment on the part of the officers of the State.

We direct the Chief Secretary of the State to look into the matter and instruct the Secretary of the appropriate department to file a proper affidavit in terms of the order dated 18.10.2023. The affidavit of the Secretary shall state whether the structures on the pond can be removed or whether the State wants to create a new lake or pond. If the State wants to create a new lake or pond, the place at which it can be created and the outer limit for creation shall also be specified in the affidavit of the Secretary. The affidavit shall be filed on or before the end of April, 2024.

The learned counsel for the State to forward a copy of this order to the Chief Secretary of the State.

List on 03.05.2024.

(POOJA SHARMA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)